



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 6 } Vol. VI }	തിരുവനന്തപുരം, ചൊവ്വ	2017 സെപ്റ്റംബർ 12 12th September 2017	നമ്പർ } No. } 36
	Thiruvananthapuram, Tuesday	1193 ചിങ്ങം 27 27th Chingam 1193	
		1939 ഭാദ്രം 21 21st Bhadra 1939	

PART III

Stores Purchase

Agriculture Development and Farmers' Welfare Department

E-TENDER NOTICE

No. SBCL 120/E-T/B1/2017-18. 22nd July 2017.

The Deputy Director of Agriculture, State Biocontrol Laboratory, Mannuthy, Thrissur on behalf of the Governor of Kerala invites competitive e-tender in two cover system from competent firms for the supply of talc for the production of bio control agents in State Bio Control Laboratory, Mannuthy. Documents can be obtained from <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. Tender has two parts.

1. Technical Bid
2. Financial Bid (BOQ)

Tender No. with PAC—SBCL 120/T/B1/2017-18—
9,00,000.

Documents sale start date—3-8-2017, 6 p. m.

Gaz. No. 36/2017/DTP (Stores Purchase).

Documents sale end date—2-9-2017, 6 p. m.

Bid submission start date—3-8-2017, 6 p. m.

Last date and time of receipt of e-tender—2-9-2017, 6 p. m.

Date and time of opening e-tender :

- Technical Bid—18-9-2017, 11 a. m.
- Financial Bid—20-9-2017, 11 a. m.

Cost of e-tender (on line submission)—` 1,800 + (VAT 5%) ` 90 = Total ` 1,890.

Date upto which the rates are to remain firm for acceptance—One year from the date of execution of contract.

EMD—1% of PAC in online payment.

Security Deposit—5% of total contract amount.

The bidder desiring to take part in the bid shall log on to <https://etenders.kerala.gov.in> and select tender and initiate payment. Bidders will be directed to the payment gateway page of State Bank of Travancore <https://etenders.kerala.gov.in>. There are two options.

- State Bank of Travancore (SBT) net banking payment.
- Payment through NEFT from other banks to the payment gateway of SBT

For obtaining Digital Signature Certificate (DSC) and for necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>.

Contents to be included under two cover system;

Cover I Technical bid (Scanned copy in pdf format of all documents in Cover I should be uploaded online and originals should be submitted directly to this office before the last date of receipt of the tender)

Cover I Technical Bid

- Bid covering letter in Annexure I
- Compliance statement in Annexure II
- Scanned copy of Annexure III in the prescribed format in Govt. of Kerala Stamp Paper worth ₹ 150.
- Bidder self introduction in Annexure IV (in the letterhead of the firm)
- Signed copy of e-Tender Document
- Chemical analysis report of the sample given
- Document to prove EMD exemption if eligible
- Sample should be included along with tender

Cover II Financial Bid

Submit the BOQ in excel format through the website <https://etenders.kerala.gov.in>. Financial bid sent through any other method will not be accepted. The BOQ template must not be modified or replaced by the bidder and the same should be uploaded after filling the relevant columns, else the bid is liable to be rejected for this tender. The bidders are allowed to enter the bidder name and values only.

Soon after the opening of the technical bid, the committee constituted to evaluate the bids will meet and scrutinize the technical. Based on the committee decision, Technical bids will be accepted or rejected. Financial bid of firms which are selected by the committee will be opened, on the day of opening of Financial Bid. The financial bid of the bidders who qualify in the technical bid alone will be considered.

Tenders will be opened in the online presence of such bidders or their authorized representatives who have logged in at the prescribed time of opening of technical and financial bids.

If the date fixed for opening happens to be a holiday/or due to net failure the tenders will be opened on the next working day at the same time. All the connected documents have to be enclosed along with the Tender containing the Price Bid.

SPECIFICATIONS

Item and Quantity—Talc (Magnesium Silicate) with Neutral pH, Mesh size 300—400 mesh, 20-30kg Packing, 15-20MT per load—150 MT.

Remarks—Sample of 1 Kg size and analysis report should be included along with tender.

Signature of the Bidder with Seal

1. Destination of supply —Store room/godown of State biocontrol lab, Mannuthy, Thrissur as directed in the supply order.
2. Quantity shown in the tender notice is approximate. The successful bidder is bound to supply the actual quantity shown in the supply order (which may be more or less than the published quantity). Based on the actual requirement of this lab, supply orders will be issued and accordingly the materials have to be supplied within the specified time limit.
3. If tender is confirmed, Tenderer will have to execute a contract bond on Kerala State Stamp Paper worth ₹ 500 and deposit a security amount of 5% of the contract amount before the supply of articles as specified in the supply order.
4. Rate to be quoted online by using the BOQ form in excel format through the website <https://etenders.kerala.gov.in>. Price document submitted through any other method will not be accepted.
5. Cost should be quoted in Indian currency only and should be inclusive of tax and other duties, transportation, loading & unloading expenses or any other expenses if applicable.
6. Violation of any rules/special condition/direction in supply order by the supplier will lead to rejection of his bid.
7. Additional details can be had from the office of the undersigned during the office hours on all working days. All terms and conditions governing the purchase of stores by the Govt. of Kerala will be applicable to this tender also.
8. On completion of supply as per the supply order, invoice in triplicate drawn in favour of Deputy Director of Agriculture, State Bio Control Laboratory, Mannuthy, Thrissur-680 651 for effecting payment. Separate bill/invoice should be send for each supply order.
9. In case of any disputes the decision of the Director of Agriculture, Directorate of Agriculture Development & Farmer's Welfare Thiruvananthapuram shall be final.

Deputy Director of Agriculture

Accepted the terms and conditions of this tender

Place:

Date:

Signature

Name

Authorised signatory of the tender submitting firm along with office and designation seals.

State Biocontrol
Laboratory, Mannuthy,
Thrissur.
Email:sbclgov@gmail.com

(Sd.)
Deputy Director of
Agriculture.

Collegiate Education Department

ദർഘാസ് പരസ്യം

നമ്പർ എ3/487/2017. 2017 ആഗസ്റ്റ് 17.

2017-18 സാമ്പത്തികവർഷം കോട്ടയം ഗവൺമെന്റ് കോളേജിൽ “2202-03-103-76-Development of Lab & Library 34 other charges (plan) പദ്ധതിയിൽ ` 3,00,000-ന് കെമിക്കലുകൾ നൽകുന്നതിന്” മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസുകളുടെ കവറിനുപുറത്ത് 2017-18 സാമ്പത്തിക വർഷം കോട്ടയം ഗവൺമെന്റ് കോളേജിൽ “2202-03-103-76-Furniture, Library and Lab Equipments 34 other charges (Plan) പദ്ധതിയിൽ കെമിക്കലുകൾ നൽകുന്നതിനുള്ള ദർഘാസുകൾ” എന്നെഴുതി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് കോളേജ് കോട്ടയം, നാട്ടകം പി. ഒ., പിൻ-686 013, കോട്ടയം എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതാണ്.

ദർഘാസുകൾ 2017 സെപ്റ്റംബർ മാസം 14-ാം തീയതി പകൽ 1 മണിവരെ സ്വീകരിക്കുന്നതാണ്. താമസിച്ചുകിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 2017 സെപ്റ്റംബർ മാസം 14-ാം തീയതി പകൽ 2 മണിക്ക് ദർഘാസുകാരോ അംഗീകൃത പ്രതിനിധികളോ ഹാജരുണ്ടെങ്കിൽ അവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. 2017 സെപ്റ്റംബർ മാസം 14-ാം തീയതി അവധി ദിവസമായി വന്നാൽ തൊട്ടടുത്ത പ്രവർത്തി ദിവസം പകൽ 1 മണിവരെ ദർഘാസുകൾ സ്വീകരിക്കുന്നതും 2 മണിക്ക് ദർഘാസുകാരോ അംഗീകൃത പ്രതിനിധികളോ ഹാജരുണ്ടെങ്കിൽ അവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്.

ദർഘാസ് ഫോറം 2017 സെപ്റ്റംബർ മാസം 14-ാം തീയതി പകൽ ഒരു മണി വരെ കോളേജ് ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. തപാലിൽ ദർഘാസ് ഫോറം ലഭിക്കേണ്ടവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയായ ` 672-ന്റെ (നികുതി ഉൾപ്പെടെ) ഡിമാന്റ് ഡ്രാഫ്റ്റും തപാൽ സ്റ്റാമ്പ് ഒട്ടിച്ച് മേൽവിലാസം എഴുതിയ കവറും സഹിതം അപേക്ഷ നൽകേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഒരു കാരണവശാലും തിരികെ നൽകുന്നതല്ല. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിൽപന 2017 സെപ്റ്റംബർ മാസം 14-ാം തീയതി പകൽ 1 മണിക്ക് അവസാനിക്കുന്നതാണ്.

ചെക്കുകൾ, പോസ്റ്റൽ ഓർഡറുകൾ, സ്റ്റാമ്പുകൾ എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതിയുൾപ്പെടെ) ` 336 ആയിരിക്കും.

ദർഘാസിൽ കാണിക്കുന്ന നിരക്കുകൾക്ക് 2018 മാർച്ച് 31 വരെ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിനോടൊപ്പം ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ ഉടമ്പടിയും നിരതദ്രവ്യമായി ` 3,000-ന്റെ ഡിമാന്റ് ഡ്രാഫ്റ്റും നൽകേണ്ടതാണ്.

No. A3/487/2017. 17th August 2017.

Sealed tenders are invited for the supply of chemicals for ` 3,00,000 in various departments as follows under the scheme Development of Lab & Library 2017-2018.

Sl. No.	Department	Amount
1	Chemistry	1,50,000
2	Zoology	37,500
3	Physics	37,500
4	Geology	37,500
5	Botany	37,500

The envelopes containing the tender should be superscribed “Tender for the supply of chemicals under the scheme Development of lab & library 2017-18” and addressed to the Principal, Government College Kottayam, Nattakom P. O., Kottayam, Pin-686 013. Last date for the receipt of tender is 14th September 2017. Late tenders will not be accepted. The tenders will be opened at 3 p. m. on 14th September 2017 in the presence of such tenderers or their authorized representatives who may be present at that time.

Intending tenderers may, on application to the Principal, Government College, Nattakom P.O., Kottayam obtain the requisite tender forms on which tenders should be submitted. Application for tender form should be accompanied by a cash remittance of ` 672 (including tax) which is the price fixed for a form and which is not refundable under any circumstances. Demand Draft for ` 672 on the local branch of SBT drawn in favour of the Principal, Government College, Kottayam and self addressed Stamped Cover should be enclosed with the application for tender forms to be sent by post. The tender forms are not transferable. Sale of tender form will be closed at 1 p. m. on 14th September 2017. Cheques, Postage Stamps etc. will not be accepted towards the cost of tender forms nor will the forms be sent per VPP. Duplicate tender forms, if required will be issued at ` 336 (Inclusive of Taxes) per copy.

The rate quoted should be valid up to 31-3-2018. The articles should be supplied within 30 days on receipt of the supply order, in concerned department at your expense. Rates, Tax and condition of supply of articles should clearly be stated separately in respect of each of them. An agreement in the prescribed form in Kerala Government Stamp Paper worth ` 200 should be enclosed with the tender.

The tender should be accompanied by an EMD of 1% (one percent) of the total cost of the articles tendered for, either in cash or crossed Bank Draft or TSB deposits or Government pro note of Bank guarantee or NSL. Tenders without sufficient EMD will be rejected. EMD will carry no interest. Firms who are exempted from EMD should furnish attested copy of exemption orders. More details can be had from College Office. Cash transaction hours in this office is 10 a. m. to 2 p. m.

The undersigned will have the right to cancel or extend the tender at any time without further notice.
Government College, Kottayam. (Sd.) Principal.

ദർഘാസ് പരസ്യം

No. B1/468/2017-18/Plan.

8th August 2017.

നമ്പർ ബി1-468/2017-18/പ്ലാൻ. 2017 ആഗസ്റ്റ് 8.

CHMKM ഗവ. ആർട്സ് & സയൻസ് കോളേജിലേക്ക് ഡസ്ക്ടോപ്പ് കമ്പ്യൂട്ടറുകൾ വിതരണം ചെയ്യുന്നതിന് മുമ്പ്രവച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,00,000.

ടെണ്ടറുകൾ ഉള്ളടക്കം ചെയ്ത കവറിന്റെ പുറത്ത് ടെണ്ടർ നമ്പർ “ബി1-468/2017-18/പ്ലാൻ” എന്ന് രേഖപ്പെടുത്തേണ്ടതും “പ്രിൻസിപ്പാൾ, CHMKM ഗവ. ആർട്സ് & സയൻസ് കോളേജ്, കൊടുവള്ളി, കോഴിക്കോട്-673 572” എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതുമാണ്. ടെണ്ടറുകൾ 15-9-2017 ഉച്ചയ്ക്ക് 2 മണിക്ക് മുൻപായി കോളേജ് ഓഫീസിൽ ലഭിച്ചിരിക്കേണ്ടതാണ്. വൈകി കിട്ടുന്ന ടെണ്ടറുകൾ യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ല. ടെണ്ടറുകൾ 15-9-2017 വൈകുന്നേരം 3 മണിക്ക് ഹാജരായിട്ടുള്ള കരാറുകാര്യമെങ്കിലും അവരുടെ അംഗീകൃത ഏജന്റിന്റേയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

താൽപര്യമുള്ളവർ ടെണ്ടർ ഫാറത്തിനായി “പ്രിൻസിപ്പാൾ, CHMKM ഗവ. ആർട്സ് & സയൻസ് കോളേജ്, കൊടുവള്ളി, കോഴിക്കോട്-673 572” എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. അപേക്ഷയോടൊപ്പം ടെണ്ടർ ഫാറത്തിന്റെ വിലയായി ` 900 [` 800 + ` 100 (GST 12%)] അടക്കേണ്ടതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി നൽകുന്നതല്ല. ടെണ്ടർ ഫാറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ടെണ്ടർ ഫാറത്തിന്റെ വിൽപന 15-9-2017 ഉച്ചയ്ക്ക് 12 മണിക്ക് അവസാനിക്കുന്നതാണ്. ടെണ്ടർ ഫോറത്തിന്റെ വില നേരിട്ട് അടയ്ക്കുകയോ മണിയോർഡറായി അയയ്ക്കുകയോ ചെയ്യാം. ഡ്രാഫ്റ്റ്, ചെക്ക്, പോസ്റ്റേജ് സ്റ്റാമ്പുകൾ മുതലായവ സ്വീകരിക്കുകയോ, വി.പി.പി. ആയി അയയ്ക്കുകയോ ചെയ്യാവുന്നതല്ല. ഡ്യൂപ്ലിക്കേറ്റ് ഫാറം ആവശ്യമുള്ളവർ ആയതിലേക്കായി ` 450 [` 400 + ` 50 (GST 12%)] കൂടി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡറായി അയക്കുന്നവർ ` 950 (` 900 + പോസ്റ്റൽ ചാർജ്ജ് ` 50) അയയ്ക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് കോളേജ് ഓഫീസുമായി ബന്ധപ്പെടുക.

Sealed tenders are invited for the supply of Desk Top Computers to CHMKM Govt. Arts & Science College, Koduvally.

Estimate Amount—` 4,00,000.

Tender should be superscribed “Tender No. B1/468/2017-18/Plan—Supply of Desk Top Computers” and addressed to “The Principal, CHMKM Govt. Arts & Science College, Koduvally, Kozhikode -673 572”. The filled in tenders should reach this office on or before 15-9-2017 at 2 p. m. Late tenders will not be considered under any circumstances. The tenders will be opened at 3 p. m. on 15-9-2017 in the presence of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may apply to “The Principal, CHMKM Govt. Arts & Science College, Koduvally, Kozhikode -673 572” to obtain the requisite tender form on which tenders should be submitted. Application for tender form should be accompanied by Money Order or Cash remittance of ` 900 [800 + 100 (GST 12%)] which is the price fixed for a form and which is not refundable. Tender forms are not transferable.

Sale of tender forms will be closed at 12 Noon on 15-9-2017. Cheque, Postage Stamps, Demand Draft, Postal Order etc. will not be accepted towards the cost of tender form and not by V.P.P. Duplicate tender forms if required will be issued for ` 450 [400 + 50 (GST 12%)] per copy. For money order ` 950 (900 + Postal charge ` 50). For more details contact college office.

CHMKM Govt. Arts & Science College, Koduvally.

(Sd.) Principal.

Fire and Rescue Services Department

e-TENDER NOTICES

(1)

No. M1-7025/2017.

10th August 2017.

e-Tenders in two cover system are invited from competent manufacturers/fabricators or their authorised dealers with adequate stock and spares and repair capabilities for the purchase of 10 numbers of Water Bowsers as per the specifications of this Department. The tender is to be submitted as e-tenders through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical bid.
2. Financial bid (BOQ).

Tender No. with PAC—KFRS - e-Tender No. 02/2017-18/SN—` 750 Lakhs.

EMD—1% of PAC in online payment.

Cost of e-tender (online submission)—` 25,000 + GST @ 18%.

Date of pre bid meeting—26-8-2017, 11 a. m.

Closing date and time of e-tender—14-9-2017, 4 p. m.

Last date and time of receipt of e-tender—14-9-2017, 4 p. m.

Date of presentation and evaluation—19-9-2017, 11 a. m.

Date and time of opening of e-tender:

1. Technical bid—18-9-2017, 11 a. m.
2. Financial bid—20-9-2017, 11.30 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2018.

Security Deposit—5% of total contract amount as per rules, to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 120 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options-State Bank of Travancore SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining digital signature certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the vehicle to be fabricated and accessories for the complete understanding of the evaluation committee and verification. The firms shall give in writing any aspect of fabrication if asked by the evaluation committee during the presentation. The offer of any firm, which fails to represent in the presentation and evaluation in the prescribed date and time, or fails to give complete details of the proposed fabrication including accessories during presentation will be rejected.

The tender fee and EMD shall be received only through online payment SBT/SBT NEFT.

The cost should be quoted in Indian currency only. The tender has two covers.

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following document.

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Water Bowser

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/ supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to hq.frs@kerala.gov.in and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in Phone Number-09497920103.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(d) Those bidders who can comply with all the requirements and conditions of the tender only need to participate in the tender. Any special condition uploaded by the bidder will not be considered for evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e., the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload all the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and the Brouchers/Photograph/Diagrams of the fabrication and accessories, O.E.M. Authorisation Letter, if any, and other documents shall be produced before the undersigned soon after the financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC will be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dt.frs@kerala.gov.in or Fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

**Detailed scope of supply cum technical specification for procurement of
Water Bowser with fire fighting equipments and accessories**

Scope of supply includes procurement of chassis, design, fabrication and supply of water bowser as per attached technical specification of KFRS.

As the water bowser is a composite item, both the procurement of chassis and fabrication of chassis shall be done by the fabricator and all bidders have to quote for both items. L-I bidder shall be decided on overall basis.

I. General

1.1 The Water Bowser fabricated shall be suitable for carrying large quantity of water to the fire spot, fire fighting operations and capable of being deployed for helicopter landing, standby duties of VVIPS etc.

1.2 The Water Bowser shall be fabricated on the chassis with specification mentioned below. The Water Bowser shall be designed to accommodate 6 member crew including driver and efficiently carry 11500 litres of Water and 700 litres of foam compound. A centrifugal fire pump having discharge capacity of at least 4000 LPM @ 10 bar driven through heavy duty Power Take Off (PTO) unit.

1.3 The overall weight of the fabricated vehicle with water, Foam Compound and all equipments should be less by 1000 kg. of the rated GVW of the chassis.

2. Chassis

2.1 The Water Bowser shall be fabricated on a suitable brand new Chassis having the specifications as mentioned below:

Details of Chassis

Wheel Base	:	Not less than 4800mm
G.V.W.	:	Not less than 25000 Kg.
Power	:	Not less than 250 bhp
Emission Compliance	:	BS IV
Axle	:	6 × 4
Drive	:	Right Hand Drive
Steering	:	power steering
Braking	:	system with abs
Anti roll bar	:	should be provided.

The bidder has to procure the chassis and fabricate it to make it a Water Bowser as per the specification of the department.

3. Fire Pump

3.1 The fire pump shall be:

- CE Marked (as per EN: 1028:2002) and all latest amendments and meeting NFPA 1901 requirements.
- The pump shall centrifugal type and shall be rear mounted.

Preferable Make: Fire-Fly (LP 1040) or equivalent models from Rosenbeur/Godiva.

Pump Construction

Fire pump complying EN 1028 and confirming to following features shall be mounted on the appliance. The pump shall be of Gun Metal construction and shall be mounted at the rear of the vehicle driven by vehicle engine through a power take off of suitable ratio to ensure maximum hydraulic efficiency of the pump. The pump shall be compact and of modular design having one 140mm suction with round threads as per IS 902 with a removable strainer and four 63mm deliveries as per IS 901 with instantaneous delivery coupling. The discharge manifold shall have inbuilt

provision for monitor and tank filling piping. The pump shall be of front access design such that maintenance of important components like impeller, mechanical seal etc. can be carried out on vehicle without removing the pump and pump's discharge side piping. The impeller shall be made up of gun metal and shall be dynamically balanced. The impeller shall be mounted on a stainless steel shaft. The pump shaft shall be held in heavy duty ball/roller bearings running in oil bath. The pump shall have a self-adjusting mechanical carbon seal. The pump shall be able to perform the following duties.

- (a) 4000 lpm @ 10 bar when tested at a suction lift of 3.0 mtrs. at NTP conditions.
- (b) Deep-lift test from 7 meter.

The entire pump assembly with all its fittings and priming system shall be hydraulically tested at 21bar for not less than five minutes (All the above tests shall be carried out at pump manufacturer's/ Fabricator's facility). The pump shall be accompanied with following original test reports:

- Hydrostatic test
- Pump material test
- Performance test

The details of the pump such as its make and model, supported with catalogues/brochures/drawings etc. should be attached with the offer.

4. Priming System

A Heavy-Duty Fully-Automatic Reciprocating Priming System shall be fitted to the fire pump. The priming system shall be fully-automatic in action, insensitive to dirt and require no attention whatsoever from the pump operator other than throttling the engine once the pressure is achieved in the pump. Primer activation and deactivation shall be directly controlled by pump pressure. The priming system shall be twin piston reciprocating type and shall be capable of priming from a depth of 3 metres within 12 to 20 seconds. The primer shall be capable of lifting water at least 7.0 m (measured from water level to the centre of pump) in not more than 24 seconds when connected with 100 mm suction hose and 36 seconds when connected with 140 mm suction hose. Arrangement shall be made to actuate the primer in MANUAL mode also. When operating in Manual mode primer should be engaged simply by pressing a single Button/ lever when it is needed. When operating in Auto mode, primer must be internally actuated and must automatically re-engage when pressure is lost. Priming system driven by any external belts/chain is not acceptable. The primer shall be preferably designed with a view to prime when the pump is running at speed of 1000 to 1500 rpm.

Note:—Details of pump such as its make and model with full technical features, supported with catalogues, brochures, drawing etc. shall be attached with the offer. The drawing showing the pump performance curve shall be enclosed.

5. Cooling System

Indirect cooling system of open circuit type consisting of special heat exchanger will be provided to the vehicle to enable full power output to be maintained during pumping duty without overheating.

Power Take Off (P.T.O.) Unit

The PTO will be of heavy-duty capable of transmitting the full power of engine to the pump. The PTO unit will match the engine and pump characteristics, with suitable ratio. A separate lever in the main cabin will engage PTO. Engagement mechanism shall be pneumatic based, with a stand-by mechanical emergency over-ride lever provision. Necessary support for PTO units, propeller shaft couplings, universal joints etc. will be provided. There shall be locking device on manual PTO lever to prevent accidental engagement/disengagement. The propeller shaft for connecting the pump shall be dynamically balanced as per requirement of chassis manufacturer. The drive assembly component (shaft, couplings) will be dynamically balanced. PTO shall have the following features:

- Automatic air-controlled self-locking gear shift mechanism using air power to shift from road to pump mode by actuation of single button.
- Illuminated signal control indicators shall be provided in drivers cabin as well as on rear control panel to indicate shift gear-shift from road-to-pump mode and vice-versa.
- Mechanical linkage assembly for PTO-Prime mover-Pump, shall be supplied by OEM of pump/PTO and shall be acceptable to (As per the standards of) the chassis manufacturer.
- 5 years warranty for P.T.O. and connecting drives shall be provided by the fabricator.

Acceptable Make :

FIRE-FLY Fire Hawk Series or equivalent.

Water tank:

The water tank will be of 11500 litres capacity, fitted on the chassis so as to allow full flow of water to pump. All welded areas shall be smoothened by proper grinding. The design of the tank shall be such that the centre of gravity will be kept as low as possible. Tank will be cleaned and dried before painting. Tank will be given anticorrosive treatment from inside and outside after sand blasting. The water tank shall have the following parameters:

Capacity	—	11500 Litres
Material of Construction	—	MS
Bottom Plate Thickness	—	6 mm
Side Plate Thickness (Die Pressed Stiffened on Two Sides)	—	5 mm
Top Plate Thickness	—	5 mm
Baffles Thickness	—	5 mm
Numbers and size of Manhole	—	3 × 450 mm
Numbers and Size of Cleaning Hole (Bottom of Tank)	—	1 × 250 mm
Drain Pipe on Cleaning Hole	—	50 mm
Overflow Pipe Size	—	50 mm
Tank Filling Line Size	—	80 mm
Number of Tank Filling Connections	—	2 × 63 mm

Design and Plumbing:

The water tank shall be designed to carry 11500 Litres of water. The tank shall be divided in to 3 compartments interconnected at bottom level and each compartment will be baffled in order to avoid surge when the vehicle is braking, accelerating and cornering. One inspection manhole each shall be provided on top of each compartment of the tank. Each manhole shall have a hinged cover so that the manhole will also act as a filling orifice. Suitable eyes (four Nos. of folding type lifting eyes) will be provided on the shell of the tank to enable it to be lifted off the vehicle for repairs when required. The bottom of the hooks will be further strengthened with flange type plates mounted on the top of the tank to avoid any damage to the tank during the process of lifting off the tank.

A cleaning hole shall be provided at the bottom of the tank which will be fitted with a drain pipe and valve. The tank will be fitted with an overflow pipe taken down to a point well below the chassis that discharges the water away from the wheels. The overflow pipe shall be so designed and located to ensure that water will overflow through overflow pipe only while filling tank, but no water shall overflow through overflow pipe when appliance is in motion or negotiating up/ down gradient and/or brake is applied to the moving appliance.

Provision for hydrant connection incorporating a strainer shall be provided for filling the tank. A pipeline will be taken from the tank to the suction inlet of the pump incorporating a quick action butterfly valve. The tank will be connected with the pump in such a manner that pressurization of water tank or water tank to pump connection is avoided when pumping water from an outside source of supply. The water tank with its entire fitment shall withstand hydrostatic pressure of 0.3 kg/cm².

Primer Coating of surface for water tank

Blast cleaned surface shall be coated with primer within 4 hours of sand blasting; steel may be given primer coat before and after fabrication. In either case, primer coat to a dry film of minimum thickness of 25 microns shall be applied. Touch up with primer shall be done again to welds, burnt and cut edges, after fabrication. The water tank shall be given two coats of epoxy treatment inside and outside which shall consist of two coats of primer with two coats of epoxy finish.

Foam Tank

A foam tank shall be installed. The tank should comply the following parameters.

Capacity	—	700 Litres
Material of Construction	—	SS 304
Bottom Plate Thickness	—	3 mm
Side Plate Thickness (Die Pressed Stiffened on Two Sides)	—	3 mm
Top Plate Thickness	—	3 mm
Number and Size of Filling Hole	—	1 × 150 mm
Size of Sludge Trap (Bottom of Tank)	—	150 mm
Drain Valve on Sludge Trap	—	50 mm
Tank Filling Line Size (Connected to Foam Transfer Pump)	—	25 mm
Tank to Inductor Line Size	—	40 mm

Design and Plumbing:

Foam Tank shall be of rigid welded construction. Weld joints shall be minimized. Gas Tungsten Arc Welding (GTAW) with ER 304 electrode shall be used. The tank will have a filling orifice with a removable strainer fitted to it. The strainer will be of SS 304 and its total screening area will be adequate to permit quick filling of foam into the tank. The filler cap will be clearly marked 'FOAM' in Aluminium casting plate and cover to be painted in yellow. Tank shall be fitted with two Nos. of folding type lifting eyes. The tank will have its top dished funnelling arrangement provided to enable easy filling from 20 litres drums. Suitable sharp-edged tin opener will also be provided at the foam tank-filling mount for puncturing the foam compound drum for facilitating quick filling of the foam compound directly from the drums into the tank. The design of the tank will incorporate a sludge trap fitted with a drain valve. The foam compound draw-off will be positioned in the centre of the sump in such a manner that foreign matter or sludge does not clog the system. Strainer of SS304 of suitable mesh size and adequate straining area shall be provided. A simple automatic venting device shall be installed on foam tank (not to be installed on the filling cap) to provide venting when the foam is being drawn out of tank or the tank is being filled. The draw-off tube shall, be connected to the foam compound proportioner/inductor (round the pump type) be as short as possible; be capable of being easily dismantled for internal cleaning; be provided with means of thorough flushing after use; and shall not form 'U' bend or abrupt angle at any portion and be capable of being drained easily without dismantling. A manual rotary transfer pump shall be provided for transferring foam compound from drums to the foam compound tank without causing any frothing in the tank. Arrangement shall be provided to connect this pump through a tube to the tank filling line. Provision will also be made for drawing foam compound into the foam producing system from an external source through a pickup tube while producing foam.

Foam Proportioning System (Round the Pump)

Around-the-pump foam proportioning system with foam induction device duly calibrated for 1%, 3% and 6% will be provided near the pump. Auxiliary foam induction arrangement shall also be provided. The system shall be mounted directly on the suction tube and volute of the pump in a compact and self contained manner thereby eliminating any excessive piping/plumbing work to accommodate a foam inductor. The assembly shall be easier to operate and accurate proportions of foam shall be induced in the pump suction. The system shall be suitable for all commercially available Protein, Fluroprotein, FFFP and AFFF foam compounds. The assembly shall be made up from Gun Metal and should have a stainless steel venturi. A control knob controls the induction rate which shall be suitable for foam induction of 1%, 3% and 6%. This shall be a purely manual system, which allows the operator full control of the water/foam mix ratio. The system shall be operated satisfactorily at a main pump pressure from 5 to 15 bar. The system should be with minimum no. of moving parts thereby making it highly reliable. In addition to this, there shall be 'OFF' position so as to use the equipment as water tender.

Preferable Make:

Fire-Fly (Endura Series) RTP 120 or equivalent.

Tank Mounting System & Tank Level Indicators**Sub-frame & Mounting System:**

The water and foam tanks will be mounted on the vehicle on sub-frame metacone mountings. This sub-frame will be made from anti-corrosive treated MS 4" section and will be bolted with the chassis using the high tensile bolts. 'U' Bolts shall not be used for mounting of tanks on vehicle. The **metacone** mountings shall facilitate to absorb the jerks and bending torsions in expansion as well as compression mode without high deflection. The manufacturer shall provide complete design data of mountings and sub-frame including the load calculations and quantity sufficiency for approval before starting fabrication. Tank will be mounted on the chassis in a manner keeping in view the proper load distribution on the axles. Load distribution chart and detailed drawing from the competent authority shall be submitted for obtaining approval from the department, before commencing fabrication. The baffles will be arranged in a manner to facilitate easy cleaning of the tanks. The tank will be mounted on two/three cross bearers to counteract stresses caused by chassis flexing. The centre of gravity shall be maintained as low as possible.

Miscellaneous:

A water level indicator will be provided near the control panel. The level indicator calibrated on full, $\frac{3}{4}$, $\frac{1}{2}$, $\frac{1}{4}$, and empty shall be of the graduated glass tube, clear acrylic or electronic type. In case of the graduated glass tube or the clear acrylic type, means will be provided to isolate the same from the tank for maintenance as well as to extend the life of the tubes.

11. Water-Foam Monitors

A water-foam monitor with the following features shall be mounted on the roof top of the vehicle in a suitable location. The monitor shall be of durable light weight construction and shall be corrosion free. All movements of the monitor shall be controlled electrically with the help of motors and shall be with manual over ride provision. Hand wheel shall be provided for manual operation. The control of the electrical monitor shall be provided in the driver's cabin as well as near the pump panel on the rear of the vehicle.

Flow rate : Not less than 2580 lpm @ 7 bar

Throw range (Water): 60m

Throw range (Foam): 50m

Horizontal swivel range: Not less than 270°

Vertical swivel range : -20° through + 70° mechanical; electrically preset to -15° through + 65°

Jet type : Full solid jet to Spray.

Preferable Make : Rosenbauer/Akron Brass or Equivalent**12. Water-Foam Piping**

All piping and plumbing will be designed to have minimum pressure drop and achieve the required pressure and flow at various locations. All pipe fitting and valves (except butterfly valves) will be of SS 304. All piping will be designed and hydraulically tested for 50% over the max. pressure encountered in the pipe. However in no case the lines will be hydraulically tested below 21 Kg/cm². The piping will be flanged as far as possible for ease of maintenance. All lines will be having suitably supported so as to provide rigidity and to avoid vibration. All bolting will be of SS 304. The draw off pipe will be provided in such a manner and in such a position that sludge does not pass onto foam piping.

BODY WORK AND STOWAGE**Body Fabrication:****Timber shall not be used for body construction**

Cross members shall be of GI rolled channels of size 75 × 40 mm duty bolted to main chassis frame with tensile bolts with nylock nuts. The entire structure should be framed from 2mm thick GI 32 × 32 mm square tube/ formed section and locker sections with duly gusseted joints, to ensure a strong and rigid structure. The inner locker structure should be out of 30mm × 3 mm GI rolled angles duly gusseted and strengthened for sturdiness. No. M.S Sheets should be used for either body paneling or in the lockers. 'Sunk-in' Semi - circular steps should be provided in chequered plate below the front bumper.

Aluminium sheet of 1.6 mm (16 gauge) shall be used for exterior paneling work all over. For the inner walls of lockers 1.25 mm(18 gauge) Aluminium chequered plate and for the floor of the lockers Aluminium chequered plate of 2.5mm thickness shall be used. The exterior paneling on top of the tank shall be made of 2.5 mm thick Aluminium chequered plate with sufficient reinforcement.

Driver cum crew cabin:

The cabin shall be comfortable for 6 men including driver and shall have retractable seat belts for each person and be with foam cushions and shall be upholstered with Rexene. Four doors of suitable size should be provided. The cabin structure shall be modified only as per guidelines laid down by the chassis manufacturer. The complete cabin shall be duly treated for corrosion resistance by two pack epoxy treatment.

Adequate lighting shall be provided in the crew cab. Grab rails and Necessary number of non-slip steps shall be provided wherever necessary for easy ascending and descending from the cabin. Necessary grab handles shall be provided on the crew cabin for the passengers to hold, while the vehicle is in motion.

The doors of the cabin will be fitted with safety glasses. Removable wire nets shall be provided for the front and window glasses.

Interiors of the cabin

The entire floor of the crew cabin shall be provided with a good quality anti skid type vinyl matting. A First aid box shall be provided in the cabin. Drain holes shall be provided preferably at the bottom of the crew cabin.

Other Works:

Guards shall be provided for propeller shafts.

Suitable brackets should be provided on top of the tank for the spare wheel.

Drag Hook or Eye of adequate strength and design will be provided at the rear and front of chassis.

The driver will be provided with large size rear view mirrors on both sides of the cab and convex round mirrors for overall view of the vehicle from top to bottom and left to right.

No modification/connection shall be made in compressed air passage lines of the vehicle for any tapping of air. For any such requirement the free port of the DD unit of the compressed air system shall be made use of.

A fire bell of 250 mm diameter shall be provided on the rear left hand side of the cabin (above firemen seat) and arrangements shall be so made to enable the fireman to ring the bell from inside the cabin.

Lockers

Suitable lockers shall be provided for stowage of equipments and accessories listed in this specification. Sufficient numbers of lockers shall be provided to accommodate all the equipment/accessories in an easily accessible manner. The height of the lockers from the bottom to the top of the opening shall be not less than 600 mm and the depth shall be not less than 600 mm. All lockers shall be provided with internal automatic lighting arrangement with the master switch in the cab. All lockers above chassis floor and the rear side of the appliance shall be covered with aluminium roller shutters.

Roller Shutters:

Roller shutter shall be provided for the lockers for easy operation and for rear side of the vehicle to provide full protection for the pump. Ziegler, MCD or Rosenbauer make Roller-shutters covering the equipment lockers and rear side shall be installed on the appliance. These shutters shall be rolled inwards underneath the roof giving unobstructed access to the equipment lockers and the equipment/accessories fitted in the vehicle. Roller shutters shall be made of hollow rectangular shaped aluminum links which will be inter connected with the help of plastic/rubber profiles, sealing the roller shutter watertight when closed. Roller shutters shall be durable, maintenance free, weather and corrosion resistant and capable of opening in every position of the vehicle even in rough terrain and on slopes. The sections of the shutter shall be powder-coated/anodized to a smooth finish and aesthetic look. Guide rails should support the shutters over the entire length on both sides and make them torsion free. The shutters shall have a sturdy locking mechanism which will prevent accidental opening during movement of the vehicle. The complete shutter assembly, the side, bottom and main profiles as well as the locking system shall be from the shutter manufacturer only. The shutter doors shall be equipped with electro-magnetic switch on the door tracks to provide automatic switch on/off of compartment lights.

Stowage of Equipment:

For all water fittings like branch pipes etc. quick release type couplings or snap clamps of spring steel (as per the manufacturers standards) shall be provided. The fittings shall ensure that none of the items damage internal panelling. Suitable straps, brackets, etc. will be provided for all other items.

Electrical System:

All important electrical circuit shall have separate fuses suitably indicated and shall be grouped into a common fuse box located in an accessible position in Driver's cab and fitted with means for carrying spare fuses. The wiring should be double pole and should not be exposed to the atmosphere. Conduits should be used wherever necessary. All equipment lockers should have individual lights which will automatically switch ON when the shutter is opened (which will be fully LED based) and these should be operated by means of a master switch on the dash board in the Driver's cabin.

The switch of the light/siren should be provided on the dash board.

Other Electricals

Two fog lamps and two spot lights shall be installed in the front on an extra pipe. Blinker type traffic indicators provided by the OEM shall be maintained in the vehicle after fabrication. Protective wire net shall be provided for all lights and indicators. Reversing lights on either side should be fixed suitably at the rear of the appliance with wire mesh in such a manner to prevent accidental damage by the fireman while mounting the tank top.

A spot light not less than 30W (LED) power shall be provided at the rear portion of appliance near the pump which can be rotated horizontally by 180°. Two-tone hooter cum P.A. System having 25 watt capacity with speaker, LED Light bar with red, blue and white flasher lights of minimum 75-100 watts and not less than 1000 mm in length shall be mounted on the cabin roof with amplifier in the cabin.

One pair of additional electric horn shall be provided.

Reverse gear and indicator buzzers shall be provided.

L.E.D Mini Light bar (Flasher) shall be provided on both sides at the top (3 Nos. each on both side). They shall be fitted integrally to the body.

Rear of the appliance:

The entire rear portion other than the foot board shall be covered with 2.0 mm aluminium chequered plate and the foot board shall be covered with 2.5 mm aluminium chequered plate. A small ladder fabricated out of 1" dia. 2 mm thick M. S. tubular pipe shall be provided and fitted at the rear of the vehicle to climb on the top of the vehicle. An adequately illuminated control panel shall be provided near the pump in a suitable place easily accessible to operator for operating different controls.

The control panel on the rear should have following arrangements.

1. Throttle Control for engine.
2. Compound gauge.
3. Pressure gauge.
4. Primer control.
5. Cooling water valve.
6. Tube type level indicator showing level of water in the tank.
7. Suitable panel lights and all other required items.

The main pump, and the pump control panel shall be covered with Rolling Shutter at the rear of the appliances.

Rear View Camera:

Rear view camera shall be provided for the vehicle with 7 inch LCD screen within the cabin. The camera shall have minimum 120° field of vision with a 1/3 inch image sensor.

GPS and Navigation System

GPS system shall be provided for the vehicles to locate the vehicles.

Navigation system with full Kerala locations (Cities, Towns and Villages) shall be provided.

Ladder and ladder gallows

Ladder Gallows: A 10.5m aluminium double extension trussed type ladder shall be supplied along with the fabricated vehicle and ladder gallows shall be provided with rollers for carrying the same. Means shall be provided for locking the ladder when it is stowed.

Workmanship and material

Workmanship executed shall be of the highest order. All rivet and bolt holes shall have a coat of approved paint on both surfaces before riveting or bolting or welding. All steel screws, bolts, nuts, rivets etc. shall be zinc coated or shall have rust proof coats by a recognized process. The roof joints shall be subjected to rigid water test at vendor's workshop in presence of purchaser's representatives. All directions and instructions given at any stage of fabrication by the purchaser/representative for quality and workmanship on all points related to the fabrication shall be executed. All the material used in the fabrication of the body work shall be of good quality. All equipment and material shall comply with the requirements of the latest relevant IS specifications as applicable.

Painting

The crew cabin shall be painted cream. Necessary anti corrosion and primer coat in pink colour shall be applied before painting. The body shall be painted fire red in colour conforming to shade No.536 of IS 5: 2007. The paint shall conform to IS 2932:2003. The whole vehicle shall be painted internally and externally with one coat of zinc chromate and an under coat, two finishing coats and clear coat. Phosphating and painting of the chassis shall be carried out to withstand Seasonal climate effects. The words "KERALA FIRE & RESCUE SERVICES" shall be painted in letters of 10 cm height on one side of the body of vehicle in golden yellow colour paint. Same text in "Malayalam Font" shall be painted over the other side in same manner. The name of the department "KERALA FIRE & RESCUE SERVICES" in form of sticker in fluorescent red letter in yellow background shall be affixed on the top of the front wind screen glass.

Emblem of the department shall be affixed on either side of the cabin front

Door (Model shall be provided by the department) 'Dial 101' shall be written on all the four sides of the vehicle on yellow background in black letters.

Accessories: The following accessories shall be supplied along with each vehicle.

<i>Sl. No.</i>	<i>Particulars of Accessories</i>	<i>Qty.</i>
(1)	(2)	(3)
1	Heavy duty plastic DUTRON or equivalent suction hoses of 140 mm dia in 2.5m. coupled with round threaded gunmetal couplings	4 Nos.
2	Suction Metal Strainer 140 mm	1 No.
3	Basket Strainer	1 No.
4	Suction Wrenches (universal type)	1 Pair
5	Delivery Hose It shall be non-percolating and synthetic type B. Minimum length shall be 15m (2½" size). Shall be provided with instantaneous male and female couplings of size 2½" (brass). Size of the hose should be 2 ½". Delivery Hose should comply with latest IS-636.	15 Nos.
6	Standard Brach pipe with 19mm Nozzle (Gun metal)	2 Nos.
7	Foam Making Brach FB 2 with Pick up tube	1 No.
8	Portable fire extinguisher, ABC Type, 6 kgs capacity, ISI marked	2 Nos.
9	Portable fire extinguisher, CO2 type, 4.5kgs capacity BIS marked	2 Nos.
10	Poly Propylene rope 25mm dia, 50m with ends spliced.	1 No.
11	Poly Propylene rope 20mm dia, 30m with ends spliced.	1 No.
12	Shears/Bolt cutter—(28" and 36" each) The machine shall be brand new and of reputed make/Everest/Jhalany/Taparia	1 No. each

(1)	(2)	(3)
13	Sledge hammers of 2.5 kgs. and 5 kgs.	1 each
14	Crowbar 20 mm. dia. of 1.5 meter	1 No.
15	Crowbar 25 mm. dia. of 2.0 meters	1 No.
16	Axe-large	1 No.
17	Door breaker	1 No.
18	Fire hook	2 Nos.
19	Tool kit	1 Set.
20	Grease gun	1 No.
21	Multi Purpose Nozzle	1 No.
	Should be Dual shut-off type for combination of penetrating solid bore and fog pattern with pistol Grip, Shut-Off Bale Handle and Spinning teeth	
	Material of construction:	
	Pyrolite material for body and swivel	
	Zytel material for Bale handle and Celcon Shut-off balls.	
	The device should be so designed to minimise the jet reaction.	
	Weight Approx. 4kg	
	Max Flow: 510lpm @ 7bar/100psi	
	Should operate efficiently at pressure of 50psi to 100psi	
	Size of water inlet should be 63 mm.	
	Should meet NFPA 1964 standard.	
	Should have 10 year manufacturer standard warranty	
	Preferable Make—AKRON 1525ZT or equivalent.	

Inspection & Acceptance tests:

The following stage inspection and acceptance test shall be given to the complete satisfaction of the owner.

Vendor shall ensure that design of tender will not affect chassis parameters such as speed, turning circle, acceleration etc.

First Stage

Structural work and Measurements, Structural framework, panelling not started. Materials for panelling ready for measuring.

Second Stage

Panelling work, Tank ready not mounted (for hydraulic pressure testing), Pump ready not mounted (for hydraulic pressure testing), platform of water tank, pump and PTO ready for mounting. All the piping shall be subjected to hydraulic test pressure of 21 Kg/cm² for a period of min 10 minutes. The pump casing shall be subjected to a hydraulic test pressure of a minimum 21 Kg/cm². Tank shall be hydro tested at a minimum pressure of 0.3 bar for a period of one hour before mounting on the vehicle.

Final Stage**Stability:**

Stability of appliance will be such that when fully equipped & laden, if the surface on which the appliance stands is tilted to either side at an angle of 27° from horizontal it will not overturn.

Gradient:

The vehicle will be tested on a gradient test ramp at an angle of 1:4 as per BIS.

Endurance Test:

The pump will be tested for a continuous period of four hours nonstop & the water will not be replenished during this test & the engine will not show signs of overheating. The testing charges for the same shall be borne by the vendor.

Priming/Deep Lifting Test:

The priming shall be tested as per the latest standards & the system shall be subjected to a test at a suction depth of 7 Mtrs.

The priming should be achieved in less than 24 seconds.

Articulation Test:

The vehicles shall be tested for articulation and shall not show any signs of stress during this test. The clearance in the wheel wells shall be checked for tolerances.

Road Test:

After completion of all the above mentioned tests, a road test shall be carried out where the vehicle shall be tested for its performance.

The braking, acceleration & top speed tests shall be checked & recorded by the inspecting officers.

Specifications and Drawings:

Considering the detailed Specifications, the Auto CAD drawings (both the Hard Copy as well as Soft Copy in pdf shall be included) should be submitted by the Vendor. The Director General, Kerala Fire & Rescue Services or his representatives may suggest modifications to the drawings. However, modified drawing should be submitted by the Vendor within 3 days from the suggestion/discussion. The Bidder shall start the work only after getting the drawings approved by The Director General, Kerala Fire & Rescue Services. The CAD drawings should clearly illustrate the detail. Two sets of complete and final CAD Drawings (both the Hard Copy as well as Soft Copy shall be included), in respect of fabrication, stowage arrangements, fittings, electric circuit arrangement etc. shall be supplied at the time of delivery of the appliance. These drawing shall be supplied free of charge.

Instruction Book:

A detailed instruction book for the guidance of the user shall be prepared and supplied. It shall contain the details of operation, maintenance and proper use of the vehicle, all the appliances and equipment.

Acceptance:

The fully fabricated vehicle with all equipment and accessories shall be delivered at Fire & Rescue Services Headquarters, Thiruvananthapuram Free on road. The delivered vehicle will be inspected by a board of officers for the general functioning of vehicle and associated equipment and accessories. The vehicle shall be accepted by the Department based on this report.

CONDITIONS

1. Essential documents to be submitted along with the tender : Pamphlets, Photograph, Drawings, CD etc.
2. Period of delivery : Within 120 days from receipt of supply order.
3. F.O.R. : Thiruvananthapuram.
4. Payment : Payment for Chassis: Full payment for chassis against bank guarantee as per KFRS format for equivalent value and this shall be payable against copy of invoice for chassis from chassis manufacturer certified by the successful bidder and after verification and certification of readiness of chassis by officials of KFRS. Balance payment against delivery of water bowser at Thiruvananthapuram and acceptance by an acceptance committee of KFRS.
5. Warranty : A Warranty of 36 months for fabrication and accessories from the date of acceptance.
6. OTHER SPECIAL CONDITIONS:
 1. As the Water bowser is a composite item, both procurement of chassis and fabrication of chassis shall be done by the fabricator and all bidders have to quote for both items. L-1 bidder shall be decided on overall basis.
A warranty of 36 months for fabrication and accessories from the date of acceptance of the item by the Department shall be provided by the fabricator.
 2. EMD—1% of PAC in online payment.
 3. Security Deposit—5% of total contract amount to be furnished as mentioned in the notice inviting e-Tender, which will be released after the expiry of the warranty period.
 4. Any firm whose Proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/ supply of similar product made earlier to this Department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.
 5. The tenderers should produce latest solvency certificate of ` 5 Crores or more and should have an average annual turnover of ` 3 Crores for the last 3 years.
 6. The bidder should have sufficient previous experience (minimum 7 years) in fabricating Fire fighting vehicles (Atleast 15 water tenders/Water Bowser should have been fabricated by the bidder during the last three years). The copies of supply order for fabricating Fire fighting vehicles placed by States, Union Territories and Public Sector Undertakings during the calendar year 2014, 2015 & 2016 should be produced in support.
 7. On receipt of the supply order the tenderer should provide Insurance cover for the Kerala Govt. Property for an amount equal to the cost of total number of chassis for fire and theft.
 8. The chassis shall be purchased by the bidder and registered in the name of the Director General, Kerala Fire and Rescue Services. Renewal of temporary registration processes shall be performed by the fabricator at their own expense. A valid Temporary Registration Certificate (T. P.) shall be produced before the department at the time of delivery.
 9. The load distribution chart and detailed drawing from the competent authority shall be submitted and got approved from the department by the fabricator, before commencing the fabrication.
 10. If the supplier is not in a position to repair the equipment or accessories provided in the vehicle, they shall arrange for total replacement of that particular item, as the case may be up to a period of 3 years from the date of acceptance of the vehicle by the department at Thiruvananthapuram.
 11. The vendor shall be responsible for the maintenance of the Water Bowser for any defects or damages to vehicle due to bad workmanship or of any inferior material, accessories, apparatuses etc.
 12. The vendor should provide service assistance and supply of spare parts for a period of minimum 5 years after the expiry of warranty period, within 30 days since any complaint is reported to the vendor.

13. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
14. The chassis shall be collected by the vendor Chassis supplier Location. Final Registration of the vehicle will be arranged by KFRS after the completed vehicle is delivered to the KFRS. The vendor shall take temporary registration of completed vehicle & submit all relevant documents to the KFRS for final registration.
15. Bank Guarantee shall be valid for a period till chassis with complete fabrication is delivered to the KFRS. In case the delivery of vehicle is delayed beyond the delivery schedule, the vendor shall extend the Bank Guarantee for entire period till vehicle is delivered at KFRS site.
16. After purchasing the chassis by the vendor and till such time the completed equipment is delivered to the KFRS, it shall be the vendor's responsibility to protect the chassis from damage, accident, pilferage etc.
17. Any damage/shortfall shall be made corrected by the vendor at no extra cost to KFRS. After receiving chassis from the KFRS, and during the period of fabrication of Water bowser, vendor shall arrange to carry out all periodical services as recommended by the Chassis Manufacturer at its fabrication site.
18. Any modification like Welding, drilling etc. on framework of chassis should be done as per the guidelines given by the chassis manufacturer. The vendor should submit load distribution chart on axles before starting the fabrication. All axels should be loaded within the maximum permissible pay load specified by the chassis manufacturer.
19. Any restriction on performance of chassis, observed during/after execution of order shall have to be rectified by vendor in consultation with KFRS and chassis manufacturer. Such corrections shall be at no extra cost to KFRS. The vendor shall be responsible for supplying all equipment/accessories and properly fixing them on the chassis as described in the specification. Other details and requirements which are not covered under the specification, but may be necessary to complete the Water bowser and/or to fulfil the operation/ performance requirement shall be provided by the vendor, who shall be responsible for the designing, engineering and construction of the complete appliance to the full satisfaction of the KFRS. Before finalization of design, the same needs to be approved by KFRS.
20. At the end of complete fabrication of Water bowser, the vehicle with fully laden conditions shall be checked and certified by vendor for correct load distribution on individual axle. The actual individual load on axle shall not exceed the allowable limit specified by chassis manufacturer or regulating authority, whichever is lower. Chassis supplier shall be called at the vendors' site to verify the correct load distribution & fabrication of vehicle as per guidelines of chassis supplier.

(2)

No. M1-7026/2017.

10th August 2017.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 10 Numbers of Breathing Air Compressor as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical Bid.
2. Financial Bid (BOQ).

Tender No. with PAC—KFRS - e-Tender No. 03/2017-18/SN—` 70 Lakhs.

EMD—1% of PAC in online payment.

Cost of e-Tender (online submission)—` 10,500 + GST @ 18%.

Date of pre bid meeting—26-8-2017, 2 p. m.

Closing date and time of e-Tender—14-9-2017, 4 p. m.

Last date and time of receipt of e-Tender—14-9-2017, 4 p. m.

Date of presentation—20-9-2017, 11.00 a. m.

Date and time of opening of e-Tender:

1. Technical Bid—18-9-2017, 11 a. m.
2. Financial Bid—22-9-2017, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2018.

Security Deposit—5% of total contract amount inclusive of EMD, to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 90 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options-State Bank of Travancore SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining digital signature certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the equipment and accessories for the total understanding and verification of the technical committee.

The price of the e-tender form shall be received only through online payment SBT/SBT NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers.

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following documents.

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the Duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Breathing Air Compressor

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to hq.frs@kerala.gov.in and by contacting. The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in Phone Number-09497920103.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(d) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(e) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload all the supporting documents along with the Technical cover

(f) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and Brouchers/Photograph of the item intended to supply O.E.M. Authorisation Letter, and other documents shall be produced before the undersigned soon after the financial Bid opening.

(g) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC will be final on the admissibility of the tender and thereafter awarding of the contract.

(h) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dt.frs@kerala.gov.in or Fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

Specification for Breathing Air Compressor

Technical Specifications

The compressor should be portable, high pressure, air cooled breathing air compressor, used for refilling/re-charging of air cylinders (SCBA sets, SCUBA and water mist systems) at a pressure of 200 & 300 bar. The compressor will be a multi-stage unit with free air delivery. The Compressor should have stainless steel/aluminum frame and carrying handles. The compressor should be provided with air intake filter, inter coolers, after cooler and pressure safety valves, auto stop, automatic condensate drains and switch board.

Detailed specifications will be as follows.

- Free Air Delivery : Not less than 225 Liters per Minute
- Filling Pressure : 300 & 200 Bar
- Prime Mover : 3 Phase Electric Motor
- Power : Not less than 5 Hp
- Filling Connection : 1. One metre (min.) long hose with filling adapter for 300 bar
2. One metre (min.) long hose with filling adapter for 200 bar (DIN type)
- Dry weight : Below 130 Kg.
- Safety Valves : Interstages and final stage

Compressor System

The compressor will be a multi stage air-cooled high pressure compressor with inter cooler between stages and after-cooler after final stage, safety valve etc. The air should be sucked in via a suction filter to remove dust particles in air and then it should be compressed in the compressor. After compression the moisture should be separated and air should be filtered in the main filter cartridge to remove all impurities to make it suitable for breathing.

Tool Kit/Oil & Instructions

Necessary tool kit for compressor along with first fill of oil and operating manual should be supplied with each compressor. Additional 6 litres of lubricating oil, 3 suction filter elements and 3 main filter cartridge for each compressor should be provided by Supplier.

Approvals

Compressor manufacturer/supplier should be an ISO 9001 certified company.

Air quality should be as per EN 12021 or equivalent breathing air quality standards.

CE certification shall also be produced. Certificate shall be submitted with the offer and at the time of supply.

Warranty

Compressor should be supplied with warranty of 24 months from date of commissioning.

Commissioning Support

The supplier should provide free commissioning at site and should train the operators on use and operation of the compressor, trouble shooting and normal maintenance of the compressor.

CONDITIONS

1. Whether samples are essential : Pamphlets, Photograph Drawings CD etc. should be forwarded along with the Tender.
2. Period with in which goods should be delivered : Within 90 days from receipt of supply order.
3. Rates should be quoted including all taxes and transportation charge and rate of AMC. : F.O.R. Thiruvananthapuram.
4. Payment : 100% payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee
5. Other special conditions :
 1. A Warranty of 24 months from the date of delivery of the item.
 2. EMD 1% of PAC in online payment.
 3. Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warrantee period.
 4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/supply of similar product made earlier to this department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.
 5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be this qualified.
 6. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.
 7. O. E. M. Authorisation letter should be produced along with the technical bid.

(3)

No. M1-7027/2017.

10th August 2017.

e-Tenders in two cover system are invited from competent manufacturers/fabricators or their authorised dealers with adequate stock and spares and repair capabilities for the purchase and fabrication of 10 numbers of SCUBA Van as per the specifications of this Department. The tender is to be submitted as e-tenders through the web portal <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical Bid.
2. Financial Bid (BOQ).

Tender No. with PAC—KFRS - e-Tender No. 04/2017-18/SN—~ 130 Lakhs.

EMD—1% of PAC in online payment.

Cost of e-Tender (online submission)—~ 19,500 + GST @ 18%.

Date of pre bid meeting—26-8-2017, 12 p. m.

Closing date and time of e-Tender—14-9-2017, 4 p. m.

Last date and time of receipt of e-Tender—14-9-2017, 4 p. m.

Date of presentation and evaluation—19-9-2017, 2.30 p. m.

Date and time of opening of e-Tender:

1. Technical Bid—18-9-2017, 11 a. m.
2. Financial Bid—20-9-2017, 11.30 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2018.

Security Deposit—5% of total contract amount as per rules, to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 90 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options-State Bank of Travancore SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining digital signature certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical and financial bids. If the date fixed for opening happens to be a holiday/unable to open the tender due to technical issues, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the vehicle to be fabricated and accessories for the complete understanding of the evaluation committee and verification. The firms shall give in writing any aspect of fabrication if asked by the evaluation committee during the presentation. The offer of any firm, which fails to represent in the presentation and evaluation in the prescribed date and time, or fails to give complete details of the proposed fabrication including accessories during presentation will be rejected.

The tender fee and EMD shall be received only through online payment SBT/SBT NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers.

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following document.

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the Duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for SCUBA Van

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partener/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/ supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to hq.frs@kerala.gov.in and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in Phone Number-09497920103.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the fabrication and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders, the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(d) Those bidders who can comply with all the requirements and conditions of the tender only need to participate in the tender. Any special condition uploaded by the bidder will not be considered for evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload all the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and the Brouchers/Photograph/Diagrams of the fabrication and accessories, O.E.M. Authorisation Letter, if any, and other documents shall be produced before the undersigned soon after the financial bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultaion with the DPC. The decision of the DPC will be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dt.frs@kerala.gov.in or Fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

Detailed Technical Specification for Procurement of SCUBA Van

I. General:

The SCUBA Van shall be fabricated on the chassis with the specification mentioned below. The SCUBA Van shall be designed to efficiently carry 4 divers, 1 driver and diving equipments.

II. Chassis:

The SCUBA Van shall be fabricated on a suitable Double cab pickup Chassis having the specifications as mentioned below:

Preferable make: Mahindra Imperio/Tataxenon or similar make

Details of Chassis

Wheel Base	:	Not less than 3100 mm
Length	:	Not less than 5100 mm
G.V.W.	:	Not less than 2670 Kg.
Pay load	:	Not less than 1050 Kg.
Power	:	Not less than 75 bhp
Torque	:	Not less than 220 Nm @ 1400-2200 rpm
Steering	:	Tiltable power steering
Type	:	Air conditioned
Emission Compliance	:	BSIV

The bidder has to procure the chassis and fabricate it to make it a SCUBA Van.

III. Body work and Stowage:

The original chassis shall be fabricated to accommodate the following equipments without sacrificing the warranty from the chassis manufacturer.

1. Sufficient numbers of lockers with shutter shall be provided for storage of equipments and accessories listed below in an easily accessible manner. Suitable straps, brackets etc. will be provided for all other items. (Equipments and accessories shall be provided by the Department)

<i>Sl. No.</i>	<i>Item</i>	<i>No.</i>	<i>Remarks</i>
1	Scuba set with carrying case.	4	
2	Spare Cylinder.	6	
3	Boots, Fins and Gloves, Life Line, Under water Torch, Tool Kit, Weight Belt.	4 each	Roll in roll out tray to be provided
4	Diver's Weight, rope, Anchor rope & Weight 10 to 20 Kg.		
5	Half Face Mask, Face Mask, Diving Knife, Spare Air	4 set each	Roll in roll out tray be provided
6	Facility to hang the west BCD and Diving suit.	4	
7	Out board engine and petrol tank	1 each	
8	Lifebuoy & Life Jacket	3 each	

2. The rear body structure/frame work shall be of welded constructions and made from atleast 2mm thick MS square tubes. The angles and channels used shall be of min. 3mm thickness. The complete structure material shall be treated for anti corrosion by ZINC PLATING. The plating thickness shall not be less than 20 microns. Two coats of Epoxy paint shall be applied to the completely welded structure. The structure shall be so designed as to avoid any vibration/rattling/deformation in the intended usage of the vehicle. The interior panelling shall be done from 1.22mm thick aluminium sheets & the exterior panelling shall be done from 1.60mm thick aluminium sheets.
3. The roller shutters shall be made from extruded aluminium sections with suitable roller, spring, guide channels etc. All aluminium sections used shall be properly anodized. The roller shutters shall be rolled inwards underneath the roof giving unobstructed access to the equipment lockers. These roller shutters shall open in every position of the vehicle even in rough terrain. Guide rails shall support the shutters over entire length on both sides to make them absolutely torsion free. The roller shutters shall have a sturdy lock, preventing accidental opening during movement of vehicle. Roller shutters shall be made of hollow rectangular shaped aluminium links which shall be inter connected with rubber/plastic/PVC profiles sealing the roller shutter watertight when closed. The complete shutter assembly, the side, bottom and main profiles as well as the locking system shall be from the shutter manufacturer only. These roller shutters shall be durable, maintenance free, weather and corrosion resistant.

Preferable make (Shutters): Ziegler, MCD, Rosenbauer or equivalent.

4. One load carrier to carry one Rubber dinghy with an approximate weight of 150 kg. and with exterior size not less than 4200mm × 1800mm, should be fitted on the roof top of the vehicle. The carrier should be strong enough to carry the load and withstand the air resistance while the vehicle is on move with Rubber Dinghy on the top. Necessary rollers for easy loading and unloading of the Rubber Dinghy to be provided in the carrier. Minimum two numbers of Ratchet belt system to hold the dinghy tight to be integrated with the carrier.

IV. Electrical System:

All important electrical circuits shall have separate fuses suitably indicated and shall be grouped into a common fuse box located in an accessible position. The wiring should be single pole and should not be exposed to the atmosphere. Conduits should be used wherever necessary. All equipments lockers should have individual lights which will automatically switch ON when the door is opened (which will be fully LED based) and these should be operated by means of a master switch on the dash board in the driver's cabin. The switch of the light/siren should be provided on the dash board.

V. Other Electricals:

1. Two fog lamps and two spot lights in front shall be installed.
2. Four Blinker type traffic indicators (OEM supplied) shall be provided.
3. Two-tone hooter cum P.A. System having 25 watt capacity with speaker, LED Light bar with red, blue and white flasher lights shall be mounted on appropriate location and amplifier in the cabin.
4. Mechanical siren-100w
5. One pair of additional electric horn shall be provided.
6. Reverse gear buzzers and indicator buzzers shall be provided.

VI. Rear View Camera:

Rear view camera shall be provided for the vehicle with 7 inch LCD screen within the cabin.

VII. Workmanship and Material:

Workmanship executed shall be of the highest order. All rivets and bolt holes shall have a coat of approved paint on both surfaces before riveting or bolting or welding. All steel screws, bolts, nuts, rivets etc. shall be zinc coated or shall have rust proof coats by a recognized process. The roof joints shall be subjected to rigid water test at vendor's workshop in presence of purchaser's representatives. All directions and instructions on all points related to the fabrication shall be executed whenever given by the purchaser's representative for quality and workmanship. All the material used in the fabrication of the body work shall be of good quality or approved make and type.

VIII. Painting:

1. The appliance's body shall be painted fire red in colour conforming to Shade No. 536 of IS 5: 1978. The paint shall conform to IS 2932 (If the cab chassis has already been painted red in colour by the chassis manufacturer it is not necessary to paint again over that paint coat, however the final decision on painting will be done in consultation with KFRS Department).

2. The words "KERALA FIRE & RESCUE SERVICES" shall be painted in letters of 10 cm height on either side of the body and of vehicle in golden yellow colour paint. Same text in "Malayalam Font" shall be painted over the other side in same manner.

3. The name of the department “KERALA FIRE & RESCUE SERVICES” in form of sticker in fluorescent red letter in yellow background shall be affixed on the top of the front wind screen glass.

4. Emblem of the department shall be affixed on either side of the cabin front Door (Model shall be provided by the department)

5. ‘Dial 101’ shall be written on all the four sides of the vehicle on yellow background in black letters.

IX. Specifications and Drawings:

Considering the detailed Specifications, the Auto CAD drawings (both the Hard copy as well as Soft Copy shall be included) shall be prepared and submitted by the Vendor. The Director General, Kerala Fire & Rescue Services or his representatives may suggest modifications to the drawings. However, modified drawing should be submitted by the Vendor within 3 days from the suggestion/discussion. The Bidder shall start the work only after getting the drawings approved by The Director General Kerala Fire & Rescue Services; The CAD drawings should clearly illustrate all the details. Two sets of complete and final CAD Drawings (both the Hard copy as well as Soft Copy shall be included), in respect of fabrication, stowage arrangements, fittings, electric circuit arrangement etc. shall be supplied along with each appliance at the time of delivery. These drawing shall be supplied free of charge.

X. Workmanship and Finish:

1. A high quality workmanship and the finish is expected during the fabrication and at the time of delivery of the unit.
2. All the sharp edges shall be grinded.
3. All the joints shall be even and accurate.
4. All the welding shall be perfect without air blows.

XI. Acceptance:

Vendor shall ensure that design of SCUBA VAN will not affect chassis parameters such as speed, turning circle, acceleration, GVW etc. The fully fabricated vehicle shall be delivered at Fire & Rescue Services Headquarters, Thiruvananthapuram Free on road. The delivered vehicle will be inspected by a board of officers for the general functioning of vehicle and road test. The vehicle shall be accepted by the department based on this report.

CONDITIONS

1. Essential documents to be submitted along with the tender : Pamphlets, Photograph, Drawings, CD etc.
2. Period of delivery : Within 90 days from receipt of supply order.
3. F.O.R. : Thiruvananthapuram.
4. Payment : Payment for Chassis: Full payment for chassis against bank guarantee as per KFRS format for equivalent value and this shall be payable against copy of invoice for chassis from chassis manufacturer certified by the successful bidder and after verification and certification of readiness of chassis by officials of KFRS.

Balance payment against delivery of fabricated SCUBA Van at Thiruvananthapuram and acceptance by an acceptance committee of KFRS.

5. Warranty : A Warranty of 24 months for fabrication from the date of acceptance.

6. OTHER SPECIAL CONDITIONS:

1. As the SCUBA Van is a composite item, both procurement of vehicle and fabrication shall be done by the fabricator and all bidders have to quote for both items. L-I bidder shall be decided on overall basis. A Warranty of 24 months for fabrication and accessories from the date of acceptance of the item by the Department shall be provided by the fabricator.
2. EMD—1% of PAC in online payment.
3. Security Deposit—5 % of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warantee period.

4. Any firm whose Proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at Court in connection with fabrication/supply of similar product made earlier to this Department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.
5. The tenderers should produce latest solvency certificate of ` 3 Crores or more and should have an average annual turnover of ` 3 Crores for the last 3 years.
6. The bidder should have sufficient previous experience in fabricating Rescue vehicles (min. three years). The copies of supply order for fabricating Fire fighting vehicles placed by States, Union Territories and Public Sector Undertakings during the calendar year 2014, 2015 & 2016 should be produced in support.
7. On receipt of the supply order the tenderer should provide Insurance cover for the Kerala Govt. Property for an amount equal to the cost of total number of chassis for fire and theft.
8. The chassis shall be purchased by the bidder and registered in the name of the Director General, Kerala Fire and Rescue Services. Renewal of temporary registration processes shall be performed by the fabricator at their own expense. A valid Temporary Registration Certificate (T. P.) shall be produced before the Department at the time of delivery.
9. The detailed drawing for fabrication shall be submitted and got approved from the Department by the fabricator, before commencing the fabrication.
10. The vendor shall be responsible for the maintenance of the SCUBA Van for any defects or damages to vehicle due to bad workmanship or of any inferior material, accessories, apparatus etc.
11. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
12. The chassis shall be collected by the vendor from the Chassis supplier Location. Final Registration of the vehicle will be arranged by KFRS after the completed vehicle is delivered to the KFRS. The vendor shall take temporary registration of completed vehicle & submit all relevant documents to the KFRS for final registration.
13. Bank Guarantee shall be valid for a period till the chassis with complete fabrication is delivered to the KFRS. In case the delivery of vehicle is delayed beyond the delivery schedule, the vendor shall extend the Bank Guarantee for entire period till vehicle is delivered at KFRS site.
14. After purchasing the chassis by the vendor and till such time the completed equipment is delivered to the KFRS, it shall be the vendor's responsibility to protect the chassis from damage, accident, pilferage etc. Any damage/shortfall shall be made corrected by the vendor at no extra cost to KFRS.
15. After receiving chassis from the KFRS and during the period of fabrication SCUBA Van, vendor shall arrange to carry out all periodical services as recommended by the Chassis Manufacturer at its fabrication site.
16. Any restriction on performance of chassis, observed during/after execution of order shall have to be rectified by vendor in consultation with KFRS and chassis manufacturer. Such corrections shall be at no extra cost to KFRS. The vendor shall be responsible for supplying all equipment/accessories and properly fixing them on the chassis as described in the specification. Other details and requirements which are not covered under the specification, but may be necessary to complete the SCUBA Vehicle and/or to fulfil the operation/performance requirement shall be provided by the vendor, who shall be responsible for the designing, engineering and construction of the complete appliance to the full satisfaction of the KFRS. Before finalization of design, the same needs to be approved by KFRS.
17. At the end of complete fabrication of SCUBA vehicle, the vehicle with fully laden conditions shall be checked and certified by vendor for correct load distribution on individual axle. The actual individual load on axle shall not exceed the allowable limit specified by chassis manufacturer or regulating authority, whichever is lower. Chassis supplier shall be called at the vendors' site to verify the correct load distribution & fabrication of vehicle as per guidelines of chassis supplier.

(4)

No. M1-7028/2017.

10th August 2017.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 15 Numbers of Rubber Dingly without Board Engine (inflatable) as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical Bid.
2. Financial Bid (BOQ).

Tender No. with PAC—KFRS- e-Tender No. 05/2017-18/SN—` 112.5 Lakhs.

EMD—1% of PAC in online payment.

Cost of e-Tender (online submission)—` 16,875 + GST @ 18%.

Date of pre bid meeting—26-8-2017, 3 p. m.

Closing date and time of e-Tender—14-9-2017, 4 p. m.

Last date and time of receipt of e-Tender—14-9-2017, 4 p. m.

Date of presentation and evaluation—20-9-2017, 12 Noon.

Date and time of opening of e-Tender:

1. Technical Bid—18-9-2017, 11 a. m.
2. Financial Bid—22-9-2017, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2018.

Security Deposit—5% of total contract amount inclusive of EMD to be furnished as Bank guarantee of a scheduled Bank.

Period of supply—Within 120 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options-State Bank of Travancore SBT Net banking payment, payment through NEFT from other Banks to the payment gateway of SBT.

For obtaining digital signature certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tenders will be opened in the next working day, at the same time.

The tenderer or his representative along with technical expert shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with necessary documents and presentations on all the technical aspects of the equipment and accessories for the complete understanding of the Technical Committee.

The price of the e-tender form shall be received only through online payment SBT/SBT NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers.

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following document

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the Duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Rubber Dinghy with Outboard Engine

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partener/s or any of his directors in connection with fabrication/supply of similar product made earlier to this Department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/ supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government Agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to hq.frs@kerala.gov.in and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in Phone Number-09497920103.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Technical expert of Bidder should be available for explaining all the aspects of the item, during the time of presentation and evaluation.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ₹ 200, the declaration on Kerala Stamp Paper worth ₹ 200 and Brochurs/Photograph of the item intended to supply, O.E.M. Authorisation Letter and other documents shall be produced before the undersigned soon after the Financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultation with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assigning any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dt.frs@kerala.gov.in or Fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchase can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

Specification for Rubber dinghy with outboard engine (inflatable)

The equipment proposed is to be used in rescue operations during incidents in water bodies. The equipment shall include an inflatable dinghy and an Outboard engine which can be fitted to the Transom to mobilise the dinghy.

Inflatable boat (Dinghy)

1. The boat shall be inflatable with air pressure by foot pump and Electric pump (12 Volts DC/230Volt AC Supply) along with necessary accessories.
2. The boat shall be suitable for 8–10 (Eight to ten) persons, or for 1000 Kgs weight.
3. There shall be two layers of material on lower tubes for better abrasion and puncture resistance and shall have reinforcing strips under air chambers.
4. The design of the boat shall be such that, it shall have minimum four separate air chambers. Out of which minimum three air chambers shall be in main hull, and fourth air chamber, shall be in the inflatable keel. Minimum one relief valve each shall be there for each air chamber.
5. The hull, air tubes (Chambers) and Keels shall be made from hypalon with 1670 DENI and carry an approval of BSMA (British Standard Manufacture Association) 16, IMO (International Maritime Organization), LSA (Life Saving Appliance) regulation or equivalent.
6. The exterior size of the boat shall not be less than 4200mm × 1800mm
7. The interior size of the boat shall not be less than 2500mm × 950mm with provision for fixing two FRP seats/ rectangular FRP box kept on the floor board/Inflatable Thwart Boat seat.
8. The boat shall be provided with plastic coated/Fibre Glass coated/Heavy duty Aluminium Transom and the height of the transom shall not be less than 425mm.
9. The air filling valves shall be one way type and of approved type and make.
10. Diameter of the tube body shall not be less than 460mm.
11. There shall be inflatable keel not less than 7" diameter for stability in sea and swift water rescue.
12. The seams of the boat shall be quadruple overlap.

13. There shall be 5/8" grab line along sides for safety.
14. The empty weight of dinghy including floor board but without OB Engine shall not be more than 130 Kg.
15. The floor board shall be inter-locking type of Aluminium/HD polyethylene material with suitable carry bag.
16. There shall have built in oarlocks for easy rowing.
17. The boat shall have four carrying handles and front lifting handle.
18. There shall be strakes around hull and under keel for extra protection.
19. There shall be two self bailing drain valves.
20. The boat shall be supplied with a suitable carrying bag.
21. The boat shall be supplied with Bow storage bag and repair kit.
22. The boat shall have quick attachment for OB Engine.
23. There shall be two paddle provided for emergency rowing.
24. The items shall be new, unused and suiting to latest design.
25. The drawing, design, manufacturing materials and the manufacturing firms to be approved by LRS/IRS (Lloyd's Register of Shipping/Indian Register of Shipping).
26. Approved drawing of general arrangement of boat must be enclosed with tender. The successful bidder shall submit the LRS/IRS (Lloyd's Register of Shipping/Indian Register of Shipping) certification for each Rubber Dinghy, at the time of supply.
27. The Dingy shall be red in colour. The words "KERALA FIRE & RESCUE SERVICES" shall be printed as vulcanised printing in yellow letters of not less than 10 cm in height on one side of the hull of the dinghy in golden yellow colour paint. Same text in "Malayalam Font" shall be painted over the other side in same manner.
28. Emblem of the department shall be affixed on the front of the hull.
29. *Accessories*:—The following accessories shall be supplied along with the Dinghy:
 1. Foot Pump—2 Nos.
 2. Electric Pump with all necessary accessories.—1 No.
 3. Floor board—1 set
 4. Paddle of aluminium handle and moulded plastic blades—2 Nos.
 5. Anchor with 50 meter 5/8 inch double braided nylon rope with stainless steel thimble—1 No.
 6. Life buoy—5 Nos.
 7. Life Jacket—10 Nos.
 8. Durable FRP seat—2 Nos.
30. Repair Kit consisting of the following shall be supplied along with each unit:
 1. Rubber Patches—10 Nos.
 2. Adhesive—1 Kg.
 3. Roughening Tools—2 Nos.
 4. Air valves (Spare)—2 Nos.
 5. Hose clamp—4 Nos.
 6. OB Engine impeller—1 No.
 7. Impeller key—2 Nos.
 8. Spark Plug—2 Nos.
 9. Starting Rope—2 Nos.
 10. OBM fuel injector kit—1 No.
 11. Water Pump repair kit—1 No.

Outboard Engine (25HP)

1. The boat shall be provided with outboard engine which can be quickly attached whenever required.
2. The engine of the outboard engine shall be gasoline engine of reputed brand (Honda/Suzuki/Yamaha or equivalent make).
3. The capacity of OB engine shall not be less than 25 H.P, 4 Stroke and shall run with Gasoline (Petrol).
4. The RPM of the engine shall be 5000-6000 or as per IRS/LRS approval.
5. The engine cooling system shall be water cooled type.
6. The Exhaust system shall through propeller shaft.
7. The engine and drive line shall be fitted in enclosed housing to protect from Sea/River/Canal water.

A guarantee of 36 months shall be provided from the date of commission.

Any defect to the item within a period of 10 years shall be attended by the supplier and the firm will be responsible for the rectification of the same. Sample shall be produced at the time of technical evaluation. The selection will be done on the basis of sample evaluation.

CONDITIONS

1. Whether samples are essential : Pamphlets, Photograph, Drawings, CD etc. should be forwarded along with the Tender.
2. Period with in which goods should be delivered : Within 120 days from receipt of supply order.
3. Rates should be quoted including all taxes and transportation charge and rate of AMC. : F.O.R. Thiruvananthapuram.
4. Payment : 100% payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee
5. Other Special Conditions :
 1. A Warranty of 36 months from the delivery of the item.
 2. EMD 1% of PAC in online payment.
 3. Security deposit 5% of total contract amount to be furnished as mentioned in the Notice inviting e-Tender, which will be released after the expiry of the warrantee period.
 4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case or blacklisted in Kerala will be barred from participating in this tender.
 5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified.
 6. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.
 7. O. E. M. Authorisation letter should be produced along with the technical bid.

(5)

No. M1-7029/2017.

10th August 2017.

e-Tenders in two cover system are invited from competent manufacturers or their authorised dealers with adequate stock and spares and repair capabilities for the supply of 52 Nos. of Self Contained Underwater Breathing Apparatus Set (SCUBA set) with Diving Suit as per the specifications of this Department. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender.

e-Tender document and other details can be obtained from the above e-portal.

The tender has two parts.

1. Technical Bid.
2. Financial Bid (BOQ).

Tender No. with PAC—KFRS - e-Tender No. 06/2017-18/SN—` 260 Lakhs.

EMD—1% of PAC in online payment.

Cost of e-Tender (online submission)—` 25,000 + GST @ 18%.

Date of pre bid meeting—26-8-2017, 11 p. m.

Closing date and time of e-Tender—14-9-2017, 4 p. m.

Last date and time of receipt of e-Tender—14-9-2017, 4 p. m.

Date of sample verification—20-9-2017, 2.30 a. m.

Date and time of opening of e-Tender:

1. Technical Bid—18-9-2017, 11 a. m.
2. Financial Bid—22-9-2017, 11 a. m.

Date upto which the rates are to remain firm for acceptance—31-3-2018.

Security Deposit—5% of total contract amount inclusive of EMD, to be furnished as bank guarantee of a scheduled bank.

Period of supply—Within 90 days of receipt of supply order.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in> and then select tender and make the payment. Bidders will be directed to the payment gateway page of the State Bank of Travancore. There are two options-State Bank of Travancore SBT Net banking payment, payment through NEFT from other banks to the payment gateway of SBT.

For obtaining digital signature certificate (DSC) and necessary portal enrollment bidders can visit the website <https://etenders.kerala.gov.in>.

Tenders will be opened online in the presence of such tenderers or their authorized representatives who have logged in before the prescribed time of opening of technical & financial bids. If the date fixed for opening happens to be a holiday/due to internet failure, the tenders will be opened in the next working day, at the same time.

The tenderer, or his representative, shall be physically present at the Fire and Rescue Services Headquarters on the date prescribed, with the sample of SCUBA Set (Complete items as mentioned in the specification) necessary documents and presentations on all the technical aspects of the equipment and accessories for testing and verification.

The price of the e-tender from shall be received only through online payment SBT/SBT NEFT.

The cost should be quoted in Indian currency only.

The tender has two covers.

- Technical cover
- Financial cover

The first cover i.e., the technical cover shall be uploaded with the following document.

1. Scanned copy of Departmental Technical Specification of the product intended to supply duly signed and stamped by the bidder.

The Bidder should sign, stamp and upload the Departmental Technical Specification as such, along with the tender. Uploading the Duly signed and stamped Departmental Technical Specification will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

In case of any deviation from the Departmental Technical Specification, the bidder shall fill and upload specification compliance statement in the following proforma, clearly marking the details of deviation. The committee will check the admissibility of the deviation mentioned by the bidder and the tender will be admitted only if the deviation proposed by the bidder is acceptable for the Departmental Technical Committee. Deviations, if any, shall be strictly marked in the Specification Compliance Statement itself. If the applicant uploaded the Specification Compliance Statement and no marking is made in the column provided for marking deviation in the statement, it will be treated as the applicant is ready to supply the product as per the Departmental Technical Specification without any deviation.

Specification Compliance Statement for Self Contained Underwater Breathing Apparatus Set (SCUBA set) with Diving Suit

<i>Sl. No.</i>	<i>Details of Departmental Technical Specification</i>	<i>Details of the product offered</i>	<i>Deviation from Departmental Technical Specification, if any</i>

2. Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ` 200.
3. Brochure of the product intended to supply.
4. Work experience certificate O.E.M. Authorisation Letter and other relevant details.
5. Scanned copies of the declaration by the bidder on Kerala Stamp Paper worth ` 200 to the effect that no Vigilance Case has been charge sheeted and pending trial at Court against him/his partner/s or any of his directors in connection with fabrication/supply of similar product made earlier to this department.

I, (Name, Address, firm), do hereby declare that no Vigilance Case have been charge sheeted and pending trial at court against me, any of my partner/s or any of my directors, in connection with fabrication/ supply of similar product made earlier to Kerala Fire and Rescue Services Department/Government of Kerala and none of us or our firm is blacklisted by any Government agencies/PSUs in Kerala.

Pre bid meeting

A pre bid meeting will be held at Fire and Rescue Services Headquarters, Thiruvananthapuram on the date and time as mentioned above. Bidders can participate in the pre bid meeting and clarify their doubts, if any. They can clarify their doubts by sending an e-mail to hq.frs@kerala.gov.in and by contacting The Divisional Officer, Fire and Rescue Services, Thiruvananthapuram in Phone Number-09497920103.

Tender Opening and evaluation

(a) Soon after the opening of the tender, the tenderers are requested to come to the Fire and Rescue Services Headquarters with documents and presentations on all the technical aspects of the equipment and accessories for the full understanding of the Head Office Purchase Committee (Technical), on the date specified.

(b) There will not be any further communications about the opening of the technical and financial bids separately. Soon on opening the technical bid of e-tenders the committee constituted to evaluate the technical aspects, will meet and scrutinize the technical specification of equipment submitted with the e-tender.

(c) Sample of SCUBA Set and Diving Suit (Full Set) should be produced before the Committee for Technical Evaluation, which would be subjected to test by the departmental personnel. The final selection will be done after considering the report of the testing team only.

(d) During evaluation, the tenders will be first evaluated for the compliance of Departmental Technical Specification. Only those tenders which comply the Departmental Technical Specifications will be considered for subsequent financial evaluation.

(e) The financial bid belonging to those dealers/suppliers who qualified in the technical bid of the equipment as required above by Kerala Fire & Rescue Services Department alone will be considered.

(f) On finalization of technical evaluation, the second cover i.e. the financial bid of the concerned competent firm will be evaluated by the Head Office Committee (Finance) for consideration.

The bidder should upload the supporting documents along with the Technical cover

(g) The originals of Technical specification compliance statement of the product, agreement in Kerala Stamp Paper worth ` 200, the declaration on Kerala Stamp Paper worth ` 200 and the Brochurs/Photograph of the item intended to supply, O.E.M. Authorisation Letter and other documents shall be produced before the undersigned soon after the financial Bid opening.

(h) After opening the financial bid, financial evaluation will be done and the details will be uploaded in the financial evaluation field of the e-tender site, only after consultaion with the DPC. The decision of the DPC shall be final on the admissibility of the tender and thereafter awarding of the contract.

(i) The right of acceptance or rejection of e-tender or cancelling the tender without assiging any reason, at any stage of tendering, is solemnly vested with the Director General, Kerala Fire and Rescue Services or a committee appointed by him.

The rules and regulations prescribed for e-tenders by the Government of Kerala/Store Purchase Manual, Government of Kerala shall be applicable to this e-tender also. If any tenderer wants any clarification on any aspect of the tender he/she can send email to dt.frs@kerala.gov.in or Fax to 0471-2337422.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>.

Any legal dispute that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Thiruvananthapuram District Court.

Technical Specification for SCUBA Set with Diving Suit

The self-contained underwater breathing apparatus (SCUBA) proposed is for carrying out under water diving.

The SCUBA Set should be complied to Standards as follows:

Face Mask and Regulator-EN250

BCD/Back Pack—EN1809 or higher.

Dive Computer and the other components of should be certified to relevant EN Standards as applicable.

General

The apparatus should be rugged, lightweight suitable for carrying by a single person. The set should have its standard and optional equipments and should comprise of following.

- (a) Compressed air cylinder—Cylinder with valve.
 - The set should be of robust design, made of non-corrosive material, suitable for demanding environments.
 - It should be perfectly balanced under water.
 - It should allow safer access to confined spaces and shall be of minimum resistance in current water.
 - Quick attachment/removal of cylinder to harness or BC should be facilitated.
- (b) The regulator should be protected properly and positioned for the easy handling of the diver.
- (c) Full Face mask with breathing/demand valve.
 - The Full Face Mask shall consist of a balanced breathing valve with high air flow capacity and breathing resistance must be as low as possible whilst the equipment must have sufficient capacity to cater for even an extremely hard work rate.
 - The visor should reduce the positive buoyancy generated from air inside the mask and should prevent re-inhalation.
 - Quick release attachment should be provided for the facemask.

- The set should have a clear wide vision full-face mask
- The head straps provided should be in good quality and form an effective seal on to the face.
- The Full Face Mask should be designed in such a way to drain the water fillings easily.

(d) Regulator unit.

Regulators should be balanced type, having high flow capacity and design should ensure that the intermediate pressure leading to the breathing valve is stable and is not affected by pressure variations in the air supply at depth of the dive. They should have convenient air supply connections for buoyancy compensating jacket and Octopus breathing valve.

(e) A dependable warning system (that may be vibration, visual, audible or mechanical) which will alert the diver prior to 10 minutes before the cylinder goes empty, should be provided. This warning system should be integrated with the SCUBA Set. The warning system shall be tested along with the SCUBA Set by a team of departmental personnel. Only those sets which prove the efficiency in performance during this test will be considered for the further tender evaluation processes.

- At any stage of operation, there should not be any blocking of air supply and uninterrupted Air supply of breathing air should be available throughout the operation.

(f) A good quality dive Computer with accessories (Transmitter type) which is capable of showing the following features should be supplied with each SCUBA Set.

1. Depth of Dive.
2. Ambient Temperature.
3. Cylinder Air Pressure.
4. Dive Time.
5. Low Battery Indicator.

The Dive Computer should produce an audible alarm which will alert the diver prior to 10 minutes, before the cylinder goes empty.

The Dive Computer should be Wrist style with Backlited display.

The display should be easy to understand and large enough to consult easily while diving.

This Dive Computer with accessories will be required in addition to the dependable warning system as mentioned in Item (e) above.

- Dive Computer should be supplied with each SCUBA Set.

(g) Buoyancy Compensating Device

- The Primary design of BCD should allow a diver to maintain neutral buoyancy throughout the dive.
- The BCD Harness system should act as a life jacket/flotation device on surface for the Divers in case of emergency.
- Reserve Air Cylinder with built-in regulator system should be provided for BCD inflation as well as breathing during emergency.
- Pressure gauge, depth gauge and compass should be provided, and must be positioned in such a way that, it is easily visible to the diver.

Dimensions:

01	Nominal capacity of set	8-12 liters
02	Charging pressure.	Not Less than 200 Bar.
03	Test Pressure	Not Less than 350 Bar.
04	Capacity of set after charging.	2400 litres minimum
05	Total Weight of set on surface	Not more than 30 kgs

Accessories:

<i>Sl. No.</i>	<i>Item</i>	<i>Specification</i>	<i>Quantity</i>
1	Spare Cylinder	Same as the Main Cylinder used in the BCD.	1 No. (for Single Cylinder) 2 Nos. (for Twin Cylinder)
2	Diving Suit	Neoprene Full Suit along with Hood 3mm	1 Set
3	Boots, Fins and Gloves	5mm neoprene Boots, Adjustable Rubber fins & 3mm Gloves (Kevlar/rubber grip on palm)	1 Pair
4	Life Line	Marine Rope 30 meter, 8mm with Securing hooks/Carabiner at both ends.	1 No.
5	Diving Knife	Made of Marine Grade Stainless Steel, having One Cutting Edge and One Saw Edge, with Quick Release Buckle and Strap	1 No.
6	Half Face Mask	Lightweight, Silicone Strap with perfect sealing	1 No.
7	Under water Torch	LED-1000Lumen-Compact and Powerful, Anodised Aluminium Body, Powered by Cells, One hand operated Mechanical Switch, with clip on holder	1 No.
8	Hanger for BCD		1 No.
9	Tool Kit	Maintenance Tool Kit	1 Set.
10	'O'—Ring Kit	For BCD, Regulator & Tank	1 Set Each
11	Carrying Case	FRP, Trolley Type	1 No.
12	Diver's Weight	Divers' Lead Weight 1 Kg & 2Kg	2 Nos. (Each)
13	Weight Belt	Diver's Weight Belt	1 No.
14	Spare Air	Air cylinder integrated with Breathing Regulator Unit and accessories like refilling adaptors etc. (Approximately 80 Litres). Shall be independent of the SCUBA Set.	1 No.

- Diving Suit, Boots, Fins, Gloves, Diving Knife, Half Face Mask, Spare Air and Under Water Torch should have relevant EN approval/Standards as applicable.
- All the accessories shall be supplied separately with each SCUBA Set

Documents:

The following documents are to be produced:

- (a) General arrangement drawing giving overall and all important dimension and with sufficient details so that all standard equipment can be identified.
- (b) Operational Manual giving details of maintenance and repair instructions.
- (c) Test report of Cylinder, along with inspection certificate.

Warranty

Warranty of 24 months from the date of supply.

Selection:

** Sample of SCUBA Set (Full Set) should be produced before the Committee for Technical Evaluation, which should be subjected to test by the departmental personnel. The final selection will be done as per the report of the testing team.

CONDITIONS

1. Whether samples are essential : Pamphlets, Photograph, Drawings, CD etc. should be forwarded along with the Tender. Samples shall be produced which may be subjected to tests by the departmental personnel.
2. Period with in which goods should be delivered : Within 90 days from receipt of supply order.
3. Rates should be quoted including all taxes and transportation charge and rate of AMC. : F.O.R. Thiruvananthapuram.
4. Payment : 100% payment against delivery at Thiruvananthapuram and acceptance by an acceptance committee
5. Other Special Conditions :
 1. A Warranty of 24 months from the date of delivery of the item.
 2. EMD 1% of PAC in online payment.
 3. Security deposit 5 % of total contract amount to be furnished as mentioned in the Notice inviting e- Tender, which will be released after the expiry of the warrantee period.
 4. Any firm whose proprietor, Partner or Director is involved in a Vigilance Case has been charge sheeted and pending trial at court in connection with fabrication/ supply of similar product made earlier to this department/Kerala Government are not eligible to participate and shall be barred from participating in this tender.
 5. Anybody attempting to offer bribe or otherwise influence in any manner the officials of the Kerala Fire and Rescue Services or its supervisory levels in the Government will be disqualified
 6. Full stock/spares and technicians shall be available in India and service should be available for any repair or maintenance within 48 hours of a call from this department.
 7. O. E. M. Authorisation letter should be produced along with the technical bid.

Office of the Director General,
Fire and Rescue Services Headquarters,
Thiruvananthapuram.

TOMIN J. THACHANKARY I.P.S.,
Director General.

Forest Department

ദർഘാസ് പരസ്യം

നമ്പർ ഇ2-2315/2017. 2017 ആഗസ്റ്റ് 2.

താഴെ പറയുന്ന അളവിലുള്ള പോളിത്തീൻ കവറുകൾ 2017-18 സാമ്പത്തിക വർഷത്തിൽ സപ്ലൈ ചെയ്യുന്നതിന് മൂല്യവച്ച ദർഘാസുകൾ അംഗീകൃത ഉൽപ്പാദകർ/വിതരണക്കാരിൽ നിന്നും ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസുകളുടെ പുറത്ത് “പോളിത്തീൻ കവറുകൾ സപ്ലൈ ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് എഴുതി അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്റർ, സോഷ്യൽ ഫോറസ്റ്റി ഡിവിഷൻ, മണിമല റോഡ്, ഇടപ്പള്ളി പി. ഒ., എറണാകുളം-682 024 എന്ന വിലാസത്തിൽ നിശ്ചിത സമയത്തിനുമുമ്പ് സമർപ്പിക്കേണ്ടതാണ്.

ഡിവിഷന്റെ പേര്—സോഷ്യൽ ഫോറസ്റ്റി ഡിവിഷൻ, എറണാകുളം.

പോളിത്തീൻ കവറുകളുടെ അളവും വിവരവും— 12 സെ. മീ. × 18 സെ. മീ. × 200 ഗ്രേജ്—SF EKM Kerala Forest Department എന്ന് പ്രിന്റ് ചെയ്തത്—1300 Kg. 20 സെ. മീ. × 35 സെ. മീ. × 200 ഗ്രേജ്—100 Kg. (ഒന്നാം കാളിറ്റി ഇനം പ്ലാസ്റ്റിക്സിൽ ഇളം നീല/മഞ്ഞ കളർ ലെറ്റർ പ്രിന്റിംഗ്).

ആവശ്യമുള്ള അളവ് (ഏകദേശം)—1400 കിലോഗ്രാം

അടങ്കൽതുക (ഏകദേശം)—` 2,30,000.

നിരതദ്രവ്യം—` 5,700.

ടെണ്ടർ ഫോറത്തിന്റെ വില:

അസ്സൽ—` 600 + GST.

പകർപ്പ്—` 300 + GST.

ദർഘാസ് ഫോറങ്ങൾ 15-9-2017-ാം തീയതി ഉച്ചയ്ക്ക് 1 മണിവരെ എറണാകുളം സോഷ്യൽ ഫോറസ്റ്റി അസിസ്റ്റന്റ് ഫോറസ്റ്റ് കൺസർവേറ്ററുടെ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്. പുരിപ്പിച്ച ദർഘാസ് ഫോറങ്ങൾ അന്നേ ദിവസം ഉച്ചയ്ക്ക് 2 മണിവരെ സ്വീകരിക്കുന്നതും 3 മണിക്ക് സ്ഥലത്ത് ഹാജരുള്ള ദർഘാസുകാരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതുമാണ്. പ്രസ്തുത ദിവസം പൊതു ഒഴിവ് ദിവസമായി പ്രഖ്യാപിക്കുകയോ എന്തെങ്കിലും കാരണത്താൽ ലേലം നടക്കാതിരിക്കുകയോ ചെയ്താൽ 19-9-2017-ന് നിശ്ചിത സമയത്തും നിശ്ചിത സ്ഥലത്തും ദർഘാസ് നൽകുന്നതും സ്വീകരിക്കുന്നതും പരിശോധിക്കുന്നതുമായിരിക്കും.

N. B.:—പോളിത്തീൻ കവറിന്റെ അടിഭാഗത്ത് രണ്ട് പഞ്ച് സൂഷിരങ്ങൾ ഉണ്ടായിരിക്കണം.

വ്യവസ്ഥകൾ

1. റീസൈക്കിൾ അല്ലാത്ത ഒന്നാംതരം പോളിത്തീൻ കവറുകൾ കരാർ അനുസരിച്ച് ഈ ഡിവിഷന്റെ കീഴിലുള്ള എറണാകുളം/പെരുമ്പാവൂർ റെയിഞ്ച് ആഫീസറെ ഏൽപ്പിച്ച് രസീത് വാങ്ങേണ്ടതാണ്.
2. കരാറിൽ ഏർപ്പെടുന്ന തീയതി മുതൽ ആവശ്യാനുസരണം സപ്ലൈ ചെയ്യേണ്ടതും, 2018 ജനുവരി 15നകം, സപ്ലൈ പൂർത്തിയാക്കേണ്ടതുമാണ്.

3. മേൽപ്പറഞ്ഞ ദിവസങ്ങൾക്കുള്ളിൽ നിശ്ചിത അളവിൽ സപ്ലൈ പൂർത്തിയാക്കാൻ സാധിക്കാത്ത പക്ഷം ടി ദർഘാസ് റദ്ദാക്കിയതായി കണക്കാക്കുന്നതും, ടിയാന്റെ നഷ്ടോത്തരവാദിത്വത്തിൽ വീണ്ടും പോളിത്തീൻ കവറുകൾ വാങ്ങുന്നതിനുള്ള നടപടി സ്വീകരിക്കുന്നതുമാണ്.
4. നിരതദ്രവ്യം ഡിമാന്റ് ഡ്രാഫ്റ്റായി താഴെ ഒപ്പിട്ടിരിക്കുന്ന ഉദ്യോഗസ്ഥന്റെ പേരിൽ ദർഘാസിനോടൊപ്പം പ്ലഡ്ജ് ചെയ്ത് ഹാജരാക്കേണ്ടതാണ്.
5. എസ്.എസ്.ഐ. യൂണിറ്റുകൾ നിരതദ്രവ്യം നൽകേണ്ടതില്ല. അത്തരം സ്ഥാപനങ്ങൾ അതാത് ജില്ലാ വ്യവസായകേന്ദ്രം മാനേജരുടെ ഇതു സംബന്ധിച്ച യോഗ്യതാ സർട്ടിഫിക്കറ്റ് ഹാജരാക്കേണ്ടതാണ്.
6. മുകളിൽ പറഞ്ഞിരിക്കുന്ന കവറുകളുടെ എണ്ണം/തുക ഏകദേശം മാത്രമാണ്. അളവിൽ മാറ്റം വരാൻ സാദ്ധ്യതയുണ്ട്.
7. 12 സെ. മീ. × 18 സെ. മീ. × 200 ഗ്രേജ്, 20 സെ. മീ. × 35 സെ. മീ. × 200 ഗ്രേജ് ഒന്നാം തരം പോളിത്തീൻ കവറുകൾ കിലോ ഒന്നിന് ദർഘാസിൽ രേഖപ്പെടുത്തുന്ന നിരക്ക് വിലയും ട്രാൻസ്പോർട്ടിംഗ് ചാർജ്ജും മറ്റ് നിലവിലുള്ള നികുതികൾ എന്നിവ അടങ്ങിയ തായിരിക്കണം.
8. ദർഘാസിനോടൊപ്പം സാമ്പിളായി രണ്ടു പോളിത്തീൻ കവറുകൾ വച്ചിരിക്കണം. കൂടാതെ ഒരു കിലോയിൽ ഉദ്ദേശം എത്ര കവറുകൾ ലഭ്യമാണെന്നും കൂടി രേഖപ്പെടുത്തണം.
9. അംഗീകരിക്കപ്പെടുന്ന ദർഘാസുകാരൻ അടങ്കൽ തുകയുടെ അഞ്ച് ശതമാനം (5%) സെക്യൂരിറ്റി വച്ച് ദർഘാസ് അംഗീകരിക്കുന്നതായി അറിയിക്കുന്ന തീയതി മുതൽ ഏഴ് (7) ദിവസത്തിനകം കരാറിലേർപ്പെടേണ്ടതാണ്.
10. എസ്.എസ്.ഐ. യൂണിറ്റുകൾ സെക്യൂരിറ്റി അടയ്ക്കേണ്ടതില്ല. അത്തരം സ്ഥാപനങ്ങൾ ജില്ലാ വ്യവസായകേന്ദ്രം മാനേജരുടെ ഇതു സംബന്ധിച്ച യോഗ്യതാ സർട്ടിഫിക്കറ്റ് ഹാജരാക്കേണ്ടതാണ്.
11. കരാർ പ്രകാരമുള്ള സപ്ലൈ നിശ്ചിത ദിവസത്തിനകം തൃപ്തികരമായി പൂർത്തിയാക്കി കഴിഞ്ഞാൽ സെക്യൂരിറ്റി വിടുതൽ ചെയ്യുന്നതിന് ആവശ്യമായ ടാക്സ് ക്ലിയറൻസ് സർട്ടിഫിക്കറ്റുകൾ ഹാജരാക്കി സെക്യൂരിറ്റി മടക്കി വാങ്ങേണ്ടതാണ്.
12. സ്റ്റോർ പർച്ചേസ് സംബന്ധിച്ച് കേരള സർക്കാർ പുറപ്പെടുവിച്ചിട്ടുള്ള വ്യവസ്ഥകൾ കരാറുകാരൻ പാലിക്കുവാൻ ബാധ്യസ്ഥനാണ്.
13. കേരള വനം വകുപ്പ് കോഡിലും സ്റ്റോർ പർച്ചേസ് മാനുവലിലും നിലവിലെ ടാക്സ് വ്യവസ്ഥകളും ഈ ദർഘാസിനും ബാധകമാണ്.
14. രേഖപ്പെടുത്തിയിരിക്കുന്ന നിരക്ക് മാർക്കറ്റ് വിലയേക്കാൾ അധികമോ സർക്കാർ നിശ്ചയിക്കുന്ന നിരക്കിനേക്കാൾ കൂടുതലോ ആണെങ്കിൽ ടെണ്ടർ നിരപാധികം റദ്ദ് ചെയ്യുന്നതായിരിക്കും.

(ഒപ്പ്)

സോഷ്യൽ ഫോറസ്റ്റി ഡിവിഷൻ, അസിസ്റ്റന്റ് ഫോറസ്റ്റ് എറണാകുളം. കൺസർവേറ്റർ.

Homoeopathy Department

ദർഘാസ് പരസ്യം

നമ്പർ 2991/ബി1/17/ജി.എച്ച്.എം.സി.റ്റി. 2017 ആഗസ്റ്റ് 19.

തിരുവനന്തപുരം ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജിലെ ആവശ്യത്തിലേക്ക് വാട്ടർ ഫിൽട്ടർ കം പ്യൂരിഫയർ സപ്ലൈ ചെയ്യുന്നതിന് യോഗ്യതയുള്ള വ്യക്തികൾ, സ്ഥാപനങ്ങൾ എന്നിവരിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ടെണ്ടർ നമ്പർ—01/2016-17.

ആവശ്യമുള്ള സാധനങ്ങളുടെ വിവരവും എസ്റ്റിമേറ്റ് തുകയും (ഏകദേശം)—വാട്ടർ ഫിൽട്ടർ കം പ്യൂരിഫയർ സപ്ലൈ ചെയ്യുന്നതിന് (125 ലിറ്റർ ത്രീ ഇൻ വൺ-3 എണ്ണം)—` 3,00,000.

ടെണ്ടർ ഫോറത്തിന്റെ വില :

അസ്സൽ—` 600 + GST.

തപാൽ മുഖേന—` 650 + GST.

പകർപ്പ്—` 250 + GST.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും (ഓഫീസ് മുഖേന)—18-9-2017 വൈകുന്നേരം 3 മണിവരെ.

തപാൽ മുഖേന—14-9-2017 വൈകുന്നേരം 3 മണിവരെ.

ടെണ്ടർ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-9-2017 വൈകുന്നേരം 3.30 മണിവരെ.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—18-9-2017 വൈകുന്നേരം 4 മണി.

ദർഘാസ ഫോറവും വിശദാംശങ്ങളും താഴെ ഒപ്പുവെച്ചിട്ടുള്ള ഉദ്യോഗസ്ഥന്റെ കാര്യാലയത്തിൽ നിന്നും എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും നിശ്ചിത തുക അടച്ചാൽ ലഭ്യമാണ്. പുരിപ്പിച്ച ദർഘാസുകൾ വിശദമായ എസ്റ്റിമേറ്റ് സഹിതം പ്രത്യേകം സീൽ ചെയ്ത കവറുകളിൽ ടെണ്ടർ നമ്പരും ടെണ്ടറിന്റെ പേരും വ്യക്തമായി രേഖപ്പെടുത്തി സമർപ്പിക്കേണ്ടതാണ്. ടെണ്ടർ ചെയ്യുന്ന ആകെ വിലയുടെ 1% വരുന്ന തുക നിരതദ്രവ്യമായും ` 200-ന്റെ മുദ്രപത്രത്തിൽ ഒരു പ്രാഥമിക ഉടമ്പടിയടക്കം പുരിപ്പിച്ച ദർഘാസുകൾ നിശ്ചിത തീയതിക്കകം പ്രിൻസിപ്പാൾ ആന്റ് കൺട്രോളിംഗ് ഓഫീസർ, ഗവൺമെന്റ് ഹോമിയോപ്പതിക് മെഡിക്കൽ കോളേജ്, ഐരാണിമുട്ടം, മണക്കാട് പി. ഒ., തിരുവനന്തപുരം-9 എന്ന വിലാസത്തിൽ ലഭിച്ചിരിക്കേണ്ടതുമാണ്. നിശ്ചിത ദിവസവും സമയവും കഴിഞ്ഞ് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ദർഘാസ് തുറക്കുന്ന ദിവസം അവധി ദിവസമായി പ്രഖ്യാപിക്കപ്പെടു കയാണെങ്കിൽ അടുത്ത പ്രവൃത്തി ദിവസം ദർഘാസുകൾ തുറക്കുന്നതാണ്.

കൂടുതൽ വിവരങ്ങൾക്ക് എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും ഓഫീസിൽ അന്വേഷിക്കാവുന്നതാണ്.

No. 2991/B1/17/GHMCT. 19th August 2017.

Sealed tenders are invited for the supply of Water filter cum Purifier for the use of Government Homoeopathic Medical College, Thiruvananthapuram from the competent firms/individuals.

Tender Number—01/2016-17.

Particulars of item required and Estimate (approximate)—Supply of Water filter cum Purifier (125 Litre Three in one—3 Nos.)—` 3,00,000.

Cost of tender forms:

Direct—` 600 + GST.

By Post—` 650 + GST.

Duplicate—` 250 + GST.

Last date and time for sale of tender forms by post—14-9-2017, 3 p. m.

Last date and time for sale of tender forms from office—18-9-2017, 3 p. m.

Last date and time for receipt of tenders—18-9-2017, 3.30 p. m.

Date and time for opening of tenders—18-9-2017, 4 p. m.

Tender forms and other details can be had from this office on payment of prescribed amount either directly or by post. Filled tenders with required documents should be submitted in separate sealed cover with an EMD of 1% of total cost of articles tendered with a preliminary agreement in Kerala Stamp Paper worth ` 200 and the filled in tenders should reach the office of the Principal & Controlling Officer, Government Homoeopathic Medical College, Iramuttom, Thiruvananthapuram within the prescribed date and time. Only cash and money orders are accepted for issuing tender forms. Tender number and name of tender should be clearly specified in each cover while submitting tender forms and for other correspondence. Tenders received after specified date and time will summarily be rejected. If the date of opening of tender happens to be a holiday, the tender will be opened on the next working day itself.

More details can be had from this office on all working days.

Govt. Homoeopathic Medical College, Iramuttom, Thiruvananthapuram, Ph: 0471-2459459.

(Sd.) Principal & Controlling Officer.

Medical Education Department

ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി2-19496/2017/സ.മ.കോ.തി. 2017 ജൂലൈ 31.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ മെഡിക്കൽ ഗ്യാസ് ട്രോ എൻറോളജി വിഭാഗത്തിലേക്ക് വിവിധ സാധനങ്ങൾ (Handrub, Triple A Battery, BP Apparatus, Nebulizer etc.) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—15/2017.

അടങ്കൽ തുക—Below ` 5,00,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,570.

ഡ്യൂപ്ലിക്കേറ്റ്—` 785.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—15-9-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-9-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—16-9-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Details of Items

Sl. No.	Name and Specification	Required Quantity
Consumables and Disposables		
1	Hand Rub	100
2	Triple A Battery	100
3	Air Bed (Alphabed)	10
4	Sterilizer (Large)	2
5	BP Apparatus	5
6	Finger Tip pulse Oximeter	5
7	Nebulizer	2
8	Needle Destroyer	10
9	Side Rail Trolley	2
10	Stainless Steel drum medium	5
11	Stapler + Stapler pin Measuring Tape	5 + 10
12	Proctoscope	2
13	Airway Plastic-Adult	500
14	Freka Tube	400
15	Triple lumen(Central line) (adult)	100
16	Triple lumen paediatric 5 French central line	25
17	Healex Spray	10
18	Top O Plaster	25
19	Dyna Plaster	25
20	Opsite Dressing material	10
21	SS Tray with Lid Medium	5
22	SS Tray with Lid Small	5
23	50 ml syringe	100
24	02 mask Adult	20
25	Cidex OPA	20
26	Plastic Large Basin	10
27	Cidex (Tray) Large	

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax, and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.

5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(2)

നമ്പർ സി2-22343/2017/സ.മെ.കോ.തി. 2017 ആഗസ്റ്റ് 8.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ്/മെഡിക്കൽ കോളേജ് ആശുപത്രി ഫാർമസി മെയ്ൻ സ്റ്റോർ വിഭാഗത്തിലേക്ക് വിവിധ സാധനങ്ങൾ (S. S, Drum, Tray with Lid Artery Forceps etc.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു

മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—39/2017.

അടങ്കൽ തുക—Below ` 5,00,000

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 1,570.

ഡ്യൂപ്ലിക്കേറ്റ്—` 785.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-9-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-9-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—15-9-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Details of Items

Sl. No.	Name of the Items	Specification/ Unit	Quantity Indented
(1)	(2)	(3)	(4)
1	SS Drum—size 9 × 9 Small	Joint less ISI Mark	20 Nos.
2	SS Drum—size 14 × 9.5 Medium	Joint less ISI Mark	50 „
3	SS Drum—size 15 × 12 Big	Joint less ISI Mark	50 „
4	SS Sterlizer—Medium size	2000W	20 „
5	SS Sterlizer—Large size	2000W	5 Nos.

(1)	(2)	(3)	(4)
6	Tray with LID—size 9 × 9 Small	Size 9 × 9 Small	50 Nos.
7	Tray with LID	Size 14 × 10 Medium	50 „
8	Kidney Tray	Medium	50 „
9	Cheatle Forceps with Jar	Anti Rust	25 „
10	Needle Holder	Anti Rust	150 „
11	Clip Remover	Anti Rust	50 „
12	Allies Forceps	Anti Rust	150 „
13	Artery Forceps-Stright-6	Anti Rust	200 „
14	Artery Forceps-Curved-6	Anti Rust	200 „
15	Mosquito Forceps	Anti Rust	150 „
16	Scissors-SS Medium	Anti Rust 16 inch	120 „
17	Scissors-SS Small 8 inch	Anti Rust	120 „

TENDER SCHEDULE

- The period for which the rates to be in firm—One year.
- The rates should be inclusive of sales tax, and for free delivery at the department concerned, otherwise the tender will be rejected.
- Advance payments conditions will not be considered.
- Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- Tenders should be accompanied with a formal agreement executed in 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
- Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- Tenders submitted with insufficient Earnest Money Deposit will not be entertained.

- Belated tenders will not be considered under any circumstance.
- For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- Specifications of the items are given in the list.
- Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
- Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- More details can be had from this office on working hours.
- Amount quoted should be in Indian Rupees.

(3)

നമ്പർ സി2-11871/2017/സ.മെ.കോ.തി. 2017 ആഗസ്റ്റ് 8.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ തൊറാസിക് ആന്റ് കാർഡിയോ വാസ്കുലർ സർജറി വിഭാഗത്തിലേക്ക് സർജിക്കൽ കൺസ്യൂമബിൾസ് (Baumgarten wire Twister, Tubing Clamp with Guard 8” etc.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകികിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—40/2017.

അടങ്കൽ തുക—Below 5,00,000

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
 ഒറിജിനൽ—` 1,570.
 ഡ്യൂപ്ലിക്കേറ്റ്—` 785.
 ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-9-2017, 3 മണി.
 ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-9-2017, 2.30 മണി.
 ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—15-9-2017, 3 മണി.
 ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.
 കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

(1)	(2)
17	Dissecting Forceps, Non Toothed 5"
18	Dissecting Forceps, Non Toothed 6"
19	Dissecting Forceps, Non Toothed 7"
20	Dissecting Forceps, Toothed 5"
21	Dissecting Forceps, Toothed 6"
22	Dissecting Forceps, Toothed 7"
22	Langenbeck Retractor 25 × 30 mm
23	Debakey Peripheral vascular Clamp 60deg ang 7"
25	Debakey Peripheral vascular Clamp 90deg ang 7"
26	Berry Sternal Needle Holder, Heavy with TG jaw 8"

Details of Items	
Sl. No.	Description
(1)	(2)
1	Baumgarten wire Twister, with imported Tunston Carbide Jaw 6"
2	Baumgarten wire Twister, with imported Tunston Carbide Jaw 8.25"
3	Duval Lung Grasping Forceps 25mm 9"
4	Wire Cutter with Tungston carbide jaw 6"
5	Finochitto Needle Holder 8"
6	Tubing Clamp with guard 6"
7	Tubing Clamp with guard 8"
8	MayoHeggar Needle Holder, with Imported TC jaws 6"
9	MayoHeggar Needle Holder,with Imported TC jaws 7"
10	MayoHeggar Needle Holder,with Imported TC jaws 8"
11	Cooleys Mitral Valve Retractor, Left
12	Debakey Vascular Dissecting Forceps 2mm Jaw 6"
13	Debakey Vascular Dissecting Forceps 2mm Jaw 9.5"
14	Deba.Vasc. Dissecting Forceps 2mm Jaw Angled 6"
15	Debakey Vascular Dissecting Forceps 2mm Jaw 8"
16	Mastoid Self retaining retractor curved 6"

TENDER SCHEDULE

- The period for which the rates to be in firm—One year.
- The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.
- Advance payments conditions will not be considered.
- Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
- Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- Belated tenders will not be considered under any circumstance.

- 12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- 13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- 14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- 15. Specifications of the items are given in the list.
- 16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
- 17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- 18. More details can be had from this office on working hours.
- 19. Amount quoted should be in Indian Rupees.

(4)

നമ്പർ സി2-26083/2017/സ.മെ.കോ.തി. 2017 ആഗസ്റ്റ് 9.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഫോറൻസിക് മെഡിസിൻ വിഭാഗത്തിലേക്ക് Instruments and Disposables (Clamp, Probe, Surgeon's Mask, Surgeon's Cap etc.) വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പുരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധിമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—41/2017.

അടങ്കൽ തുക—Below ` 5,00,000

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):
 ഒറിജിനൽ—` 1,580.
 ഡ്യൂപ്ലിക്കേറ്റ്—` 790.
 ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-9-2017, 3 മണി.
 ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-9-2017, 2.30 മണി.
 ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—15-9-2017, 3 മണി.
 ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.
 കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

Details of Items

Sl. No.	Surgical Instruments and Disposables-Forensic Medicine	Quantity Required
1	Clamp-Stainless Steel-serrated with teeth 20cm long	30 Nos.
2	Probe-Stainless steel metallic rode of circumference 0.5cm.	10 ,,
3	Chisel-Stainless steel heavy metallic handle 12cm blade 15cm length and 4cm width	10 ,,
4	Heavy knife for skull removal-Heavy metal iron single edged knife with wooden handle length 12cm, iron blade length 20cm and width 12cm.	6 ,,
5	Heavy iron rod with handle-Heavy metal rod of handle length 12cm and rest 22cm circumference 5cm.	6 ,,
6	Steel scale-Metal scale of 30cm long	50 ,,
7	Steel Tray-Stainless steel tray with lid 12" x 8"	20 ,,
7	Surgeons mask-green colour	50000 ,,
8	Surgeons cap-With elastic all around	50000 ,,

TENDER SCHEDULE

- 1. The period for which the rates to be in firm—One year.
- 2. The rates should be inclusive of sales tax and for free delivery at the department concerned, otherwise the tender will be rejected.

3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ~ 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should be have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(5)

നമ്പർ സി5-22065/2017/സ.മ.കോ.തി. 2017 ആഗസ്റ്റ് 11.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ ബയോ കെമിസ്ട്രി വിഭാഗത്തിലേക്ക് റീ ഏജന്റുകൾ വാങ്ങുന്ന തിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—48/2017.

അടങ്കൽ തുക—` 2,20,800.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 790.

ഡ്യൂപ്ലിക്കേറ്റ്—` 395.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—15-9-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-9-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—16-9-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

List of Items

Sl. No.	Name of Items	Quantity Required
1	Normal QC Third Party QC (Biorad)	75 Nos.
2	Pathological QC Third Party QC (Biorad)	75 „
3	HDL Direct	2000 ml.
4	LDL	100 ml.

TENDER SCHEDULE

1. The period for which the rates to be in firm— One year.
2. The rates should be inclusive of sales tax, and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala Non-Judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.

17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should be have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

(6)

നമ്പർ സി5-24050/2017/സ.മെ.കോ.തി. 2017 ആഗസ്റ്റ് 14.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ ബയോകെമിസ്ട്രി വിഭാഗത്തിലേക്ക് കെമിക്കലുകൾ (20 ഇനങ്ങൾ) വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തീർത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011 എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകിടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—49/2017.

അടങ്കൽ തുക—` 1,46,650.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 630.

ഡ്യൂപ്ലിക്കേറ്റ്—` 315.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—15-9-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—16-9-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—16-9-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

List of Items			
Sl. No.	Name of Items	Pack Size	Quantity
1	Bovine Serum Albumin Powder	5gm	25
2	Conc. HCL	500 ml	200
3	Sodium Hypochlorite Solution	5 Ltr	25
4	Albumin Flakes (Egg)	100 gm	3
5	Phosphate free extran	5 Ltr	15
6	Creatinine	100 gm	5
7	Fructosè	500 gm	2
8	Ammonium Sulphate	500 gm	25
9	Sodium Taurocholate	500gm	3
10	Thiosemicarbazide	100 gm	1
11	Cadmium Sulphate	100 gm	1
12	Diacetylmonoxime	500 gm	1
13	Zeolite	500 gm	2
14	Isopropyl Alcohol	500 ml	2
15	Butanol	500 ml	4
16	Lactose	100 gm	5
17	Sucrose	100 gm	5
18	Pentose	100 gm	2
19	Maltose	100 gm	2
20	Amino Acid Kit with homocysteine for Chromatography		1

TENDER SCHEDULE

- The period for which the rates to be in firm— One year.
- The rates should be inclusive of sales tax, and for free delivery at the department concerned, otherwise the tender will be rejected.
- Advance payments conditions will not be considered.
- Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
- Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
- Tenders should be accompanied with a formal agreement executed in 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.

- Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
- Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
- Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
- Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
- Belated tenders will not be considered under any circumstance.
- For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
- Tenders should bear the signature and full postal address of the tenderers wherever necessary.
- The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
- Specifications of the items are given in the list.
- Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
- Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
- More details can be had from this office on working hours.
- Amount quoted should be in Indian Rupees.

(7)

നമ്പർ സി5-13239/2017/സ.മെ.കോ.തി. 2017 ആഗസ്റ്റ് 14.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജിലെ അനാട്ടമി വിഭാഗത്തിലേക്ക് കെമിക്കലുകൾ വാങ്ങുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപര്യമുള്ളവർ ഐ.എം.സി.എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—50/2017.

അടങ്കൽ തുക—` 1,46,400.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം):

ഒറിജിനൽ—` 630.

ഡ്യൂപ്ലിക്കേറ്റ്—` 315.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-9-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-9-2017, 2.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—15-9-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തിവയ്ക്കുന്നതിനോ ഉള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമായിരിക്കും.

ഇനവിവരം

ക്രമ നമ്പർ	സാധനങ്ങളുടെ പേര്	യൂണിറ്റ്	അളവ്
1	ഫോർമാലിൻ	35 ലിറ്റർ	35 L × 50 can.
2	ഗ്ലിസറിൻ	2.5 ലിറ്റർ	2.5 L × 10 Bottle
3	ടർപെന്റൈൻ	500 എം.എൽ.	500 ml × 10 Bottle

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of sales tax, and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.
4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.

5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 200 Kerala non-judicial-Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (One Percentage) of the total cost of the articles quoted for, can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstance.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirm to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്,
തിരുവനന്തപുരം.

(ഒപ്പ്)
പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

നമ്പർ സി 2/7734/2017/ജി.റ്റി.ഡി.എം.സി.എ.

2017 ആഗസ്റ്റ് 3.

ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജിലെ വിവിധ വിഭാഗങ്ങളിലേക്ക് താഴെപ്പറയുന്ന സാധനങ്ങൾ വിതരണം ചെയ്യുന്നതിനായി മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പരും ഇനവിവരവും അടങ്കൽ തുകയും	വിഭാഗം	ദർഘാസിന്റെ വില അസ്സൽ	പകർപ്പ്	ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും	ദർഘാസുകൾ തുറക്കുന്ന അവസാന തീയതിയും സമയവും
1	1/2017—ടെസ്റ്റ് കിറ്റ്സ്— ` 4,99,000	മൈക്രോബയോളജി	1,180	590	16-9-2017, 1 മണി	18-9-2017, 11 മണി
2	2/2017—നോൺവാക്സം ബ്ലഡ് കളക്ഷൻ ട്യൂബ്— ` 4,00,000	ബയോകെമിസ്ട്രി	944	472	16-9-2017, 1 മണി	18-9-2017, 11.30 മണി
3	3/2017—ബ്ലഡ് കളക്ഷൻ ട്യൂബ് കെ-3 ഇ.ഡി.റ്റി.എ.— ` 3,50,000	പതോളജി	826	413	16-9-2017, 1 മണി	18-9-2017, 12 മണി
4	4/2017—ഫോർമാൽഡി ഹൈഡ്— ` 1,50,000	വിവിധം	472	236	16-9-2017, 1 മണി	18-9-2017, 12.30 മണി
5	5/2017—ബയോളജിക്കൽസ്— ` 2,20,000	മൈക്രോബയോളജി	590	295	16-9-2017, 1 മണി	18-9-2017, 2 മണി
6	6/2017—ഇമ്മ്യൂണോഹിസ്റ്റോ കെമിക്കൽ റിയേജന്റ്— ` 4,99,000	പതോളജി	1,180	590	16-9-2017, 1 മണി	18-9-2017, 2.30 മണി
7	7/2017—ഹൈപ്രോഫൈൽ ഡിസ്പോസബിൾ മൈക്രോടോം ബ്ലെയിഡ്— ` 1,30,000	പതോളജി	472	236	16-9-2017, 1 മണി	18-9-2017, 3 മണി
8	8/2017—മൈക്രോസ്കോപിക് സ്ലൈഡ്— ` 1,25,000	വിവിധം	472	236	16-9-2017, 1 മണി	19-9-2017, 11 മണി
9	9/2017—കവർ ഗ്ലാസ്സ്— ` 1,70,000	വിവിധം	472	236	16-9-2017, 1 മണി	19-9-2017, 11.30 മണി
10	10/2017—ഐസോ പ്രൊപ്പൈൽ ആൽക്കഹോൾ ആന്റ് സൈലിൻ— ` 4,50,000	വിവിധം	1,062	531	16-9-2017, 1 മണി	19-9-2017, 12 മണി
11	11/2017—ഐ.എച്ച്.സി. ഡിറ്റക്ഷൻ സിസ്റ്റം— ` 1,70,000	പതോളജി	472	236	16-9-2017, 1 മണി	19-9-2017, 12.30 മണി
12	12/2017—പാരഫിൻ വാക്സ്— ` 1,50,000	വിവിധം	472	236	16-9-2017, 1 മണി	19-9-2017, 2 മണി

ദർഘാസുകൾ ഉള്ളടക്കം ചെയ്ത കവറിനു പുറത്ത് ദർഘാസ് നമ്പർ, ഇനവിവരം, എന്നിവ രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ്, ആലപ്പുഴ-688 005 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാകുന്നു. വൈകി കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ കൊടുത്ത തീയതികളിലും സമയങ്ങളിലും സമർപ്പിക്കുന്നവരുടെയോ അവർ നിയോഗിക്കുന്ന പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. ദർഘാസുകൾ ഓഫീസ് സമയത്ത് നിർദ്ദിഷ്ട വിലയ്ക്ക് മെഡിക്കൽ കോളേജ് ഓഫീസിൽ നിന്നും വാങ്ങാവുന്നതാണ്. ചെക്ക്, ഡ്രാഫ്റ്റ്, സ്റ്റാമ്പ് എന്നിവ ദർഘാസിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടില്ല. വില തിരികെ ലഭിക്കുന്നതുമല്ല. ദർഘാസുകൾ തപാലിൽ ലഭിക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ദർഘാസിന്റെ വിലയോടൊപ്പം ` 50 കൂടി ചേർത്ത് മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്നതിന് അവസാന ദിവസത്തിന് 10 പ്രവൃത്തി ദിവസങ്ങൾക്കുമുമ്പ് ലഭിക്കുന്ന മണിയോർഡറുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. സാങ്കേതിക വിശദാംശങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ` 200-ന്റെ മുദ്രപത്രത്തിൽ സമ്മതപത്രവും ക്വാട്ട് ചെയ്യുന്ന ആകെ വിലയുടെ 1% വരുന്ന തുകയ്ക്ക് (മിനിമം ` 1,500) പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റ് റവരണിക്കുപേരിൽ സർട്ടിഫിക്കറ്റോ നിരതദ്രവ്യമായും സമർപ്പിക്കേണ്ടതാണ്. സമ്മതപത്രവും നിരതദ്രവ്യവും (മിനിമം ` 1,500) അടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതായിരിക്കും.

No. C2/7734/2017/GTDMCA.

3rd August 2017.

Sealed tenders are invited for the following items to various departments of Government T. D. Medical College, Alappuzha.

Sl. No.	Tender Number and Name of Items with Approximate Cost	Department	Cost of Tender form		Last date and time of receipt of tender	Date and time of Opening Tender
			Original	Duplicate		
1	1/2017—Test Kits— ` 4,99,000	Microbiology	1,180	590	16-9-2017, 1 p.m.	18-9-2017, 11 a. m.
2	2/2017—Non-Vacuum Blood Collection Tubes—` 4,00,000	Biochemistry	944	472	16-9-2017, 1 p.m.	18-9-2017, 11.30 a. m.
3	3/2017—Blood Collection Tube-K3 EDTA — ` 3,50,000	Pathology	826	413	16-9-2017, 1 p.m.	18-9-2017, 12 Noon
4	4/2017—Formaldehyde— ` 1,50,000	Various	472	236	16-9-2017, 1 p.m.	18-9-2017, 12.30 p.m.
5	5/2017—Biologicals— ` 2,20,000	Microbiology	590	295	16-9-2017, 1 p.m.	18-9-2017, 2 p.m.
6	6/2017—Immuno Histo Chemical Reagent— ` 4,99,000	Pathology	1,180	590	16-9-2017, 1 p.m.	18-9-2017, 2.30 p.m.
7	7/2017—High Profile disposable Microtone Blade—` 1,30,000	Pathology	472	236	16-9-2017, 1 p.m.	18-9-2017, 3 p.m.
8	8/2017—Microscopic Slide—` 1,25,000	Various	472	236	16-9-2017, 1 p.m.	19-9-2017, 11 a.m.
9	9/2017—Cover Glass— ` 1,70,000	Various	472	236	16-9-2017, 1 p.m.	19-9-2017, 11.30 a.m.
10	10/2017—Isopropyl alcohol and Xylene—` 4,50,000	Various	1,062	531	16-9-2017, 1 p.m.	19-9-2017, 12 Noon
11	11/2017—IHC Detection System—` 1,70,000	Pathology	472	236	16-9-2017, 1 p.m.	19-9-2017, 12.30 p. m.
12	12/2017—Paraffin Wax— ` 1,50,000	Various	472	236	16-9-2017, 1 p.m.	19-9-2017, 2 p. m.

Tenders should be addressed to the Principal, T. D. Medical College, Alappuzha-688 005. Tender Number & due date should be superscribed on each envelop. Late tenderers will not be accepted. Tender will be opened at the time and date noted against each tender in the presence of such of the tenders or their authorized representatives who may be present at that time. Intending tenderers may obtain the tender forms from the undersigned on all working days from 10 a. m. to 4 p. m. Cheques, Drafts, postage stamps, will not be accepted towards the cost of tender forms. Duplicate tender, if required will be issued on additional payments as shown in the schedule. Tender form is not transferable and the cost is not refundable. Tender forms will be supplied to the firm by registered post subject to a cash payment of ` 50 in addition as Postage Charges. Money order will be accepted only if received within 10 clear working days prior to due date for submitted tenders. Further details can be had from the college office during working time. Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ` 200 and EMD 1% of the total cost of the item tendered. (Minimum ` 1,500) Tenders without EMD will be rejected.

Govt. T. D. Medical College,
Alappuzha.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ 13/2017]

നമ്പർ സി4-9802/2017/ജി.റ്റി.ഡി.എം.സി.എ. 2017 ആഗസ്റ്റ് 4.

ആലപ്പുഴ ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജിലെ വിവിധ വിഭാഗങ്ങളിലേക്ക് ഡെസ്ക്ടോപ്പ് കമ്പ്യൂട്ടറുകൾ, യു. പി. എസ്. എന്നിവ 12 എണ്ണം വീതം വിതരണം ചെയ്യുന്നതിനായി മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഏകദേശ അടങ്കൽ തുക— ` 5,00,000.

ദർഘാസ് ഉള്ളടക്കം ചെയ്ത കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ, ഇനവിവരം, നിശ്ചിതദിവസം എന്നിവ രേഖപ്പെടുത്തി പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് റ്റി. ഡി. മെഡിക്കൽ കോളേജ്, വണ്ടാനം, ആലപ്പുഴ-688 005 എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാകുന്നു.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതി 13-9-2017 3 മണിവരെ. 14-9-2017 11 മണിക്ക് ദർഘാസ് തുറക്കുന്നതായിരിക്കും. ദർഘാസ് സമർപ്പിക്കുന്ന വരോ അവർ നിയോഗിക്കുന്ന പ്രതിനിധിയോ ഈ അവസരത്തിൽ സന്നിഹിതരാകാവുന്നതാണ്. വൈകിട്കിട്ടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ വാങ്ങുന്നതിന് പ്രവൃത്തി ദിവസങ്ങളിൽ 10 മണി മുതൽ 4 മണി വരെ ` 1,180 കോളേജ് ഓഫീസിൽ ഒടുക്കി വാങ്ങാവുന്നതാണ്. പകർപ്പ് ആവശ്യമുള്ളവർ ` 590 അധികമായി ഒടുക്കേണ്ടതാണ്. ദർഘാസ് വിൽപ്പന 13-9-2017, ഉച്ചയ്ക്ക് 12 മണിവരെ മാത്രമായിരിക്കും. ചെക്ക്, ഡ്രാഫ്റ്റ്, എന്നിവ ദർഘാസിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ തപാലിൽ ലഭിക്കുവാൻ ആഗ്രഹിക്കുന്നവർ ദർഘാസിന്റെ വിലയോടൊപ്പം ` 50 കുടിചേർത്ത് മണിയോർഡർ അയയ്ക്കേണ്ടതാണ്. ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന ദിവസത്തിന് 10 പ്രവർത്തി ദിവസങ്ങൾക്കുമുമ്പ് ലഭിക്കുന്ന മണിയോർഡറുകൾ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. വില തിരികെ ലഭിക്കുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. സാങ്കേതിക വിശദാംശങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ദർഘാസ് സമർപ്പിക്കുമ്പോൾ ` 200-ന്റെ മുദ്രപത്രത്തിൽ സമ്മതപത്രവും കാട്ടു ചെയ്യുന്ന ആകെ വിലയുടെ 1% വരുന്ന തുകയ്ക്ക് പ്രിൻസിപ്പാളിന്റെ പേരിൽ എടുത്തിട്ടുള്ള ഡിമാന്റ് ഡ്രാഫ്റ്റോ, സ്ഥിര നിക്ഷേപ സർട്ടിഫിക്കറ്റോ നിരതദ്രവ്യമായി സമർപ്പിക്കേണ്ടതാണ്. നിരതദ്രവ്യവും സമ്മതപത്രവും ഉള്ളടക്കം ചെയ്യാത്ത ദർഘാസുകൾ നിരസിക്കുന്നതാണ്.

പ്രത്യേക വ്യവസ്ഥകൾ

1. ടെണ്ടറിൽ പങ്കെടുക്കുന്ന സ്ഥാപനത്തിന് കമ്പ്യൂട്ടർ, യു. പി. എസ്. എന്നിവയുടെ സപ്ലൈ ഇൻസ്റ്റലേഷൻ, കമ്മീഷൻ എന്നിവ കുറഞ്ഞത് 50 എണ്ണമെങ്കിലും ചെയ്തതിന്റെ മുൻപരിചയം ഉണ്ടായിരിക്കണം. ഇതിന് തെളിവായി സപ്ലൈ ഓർഡർ, ഇൻസ്റ്റലേഷന്റെ വിശദാംശങ്ങൾ എന്നിവ ടെണ്ടറിന്റെ കൂടെ സമർപ്പിക്കണം.
2. ടെണ്ടറിൽ പങ്കെടുക്കുന്ന സ്ഥാപനം, ഉപകരണത്തിന്റെ ഉൽപ്പാദകർ, അംഗീകൃത വിതരണക്കാർ, സബ് ഡീലർ എന്നിവയിലേതെങ്കിലുമായിരിക്കണം. കൂടാതെ സ്ഥാപനത്തിന് കേരളത്തിൽ വിൽപ്പനയും, വിൽപ്പനാനന്തര സേവനവും ഉണ്ടായിരിക്കണം. ഡെസ്ക്ടോപ്പ് കമ്പ്യൂട്ടറിന്റെ കാര്യത്തിൽ മാനുഫാക്ചററുടെ അംഗീകൃത ഡീലറാണെന്നുള്ളതിന് കമ്പനി അധികാരപ്പെടുത്തിയ രേഖ ടെണ്ടറിന്റെ കൂടെ സമർപ്പിക്കണം.

3. കമ്പ്യൂട്ടറിന്റെ വാറന്റി 3 വർഷവും യു.പി. എസ്സിന് 2 വർഷവും ആയിരിക്കണം. വാറന്റി കാലാവധിക്കുശേഷം 5 വർഷത്തേക്ക് വാർഷിക മെയിന്റനൻസ് കരാർ നിരക്ക് ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടതും വിതരണ ഉത്തരവ് ലഭിക്കുന്നമുറയ്ക്ക് കരാർ ഒപ്പിട്ട് സമർപ്പിക്കേണ്ടതുമാണ്. ടോൾ ഫ്രീ നമ്പർ മുഖാന്തിരമോ വെബ്/ഇമെയിൽ അധിഷ്ഠിതമായോ പരാതി രജിസ്റ്റർ ചെയ്യുവാൻ മാനുഫാക്ചറർക്ക് സൗകര്യം ഉണ്ടായിരിക്കണം.
4. നിലവാരം കുറഞ്ഞ ഘടകങ്ങൾ മുലമോ മോശം നിർമ്മാണ വൈദഗ്ദ്ധ്യം കൊണ്ടോ ഉപകരണത്തിന് തകരാർ സംഭവിക്കുകയില്ല എന്ന് ടെണ്ടർ ഗ്യാറന്റി നൽകേണ്ടതാണ്. കൂടാതെ ഉപകരണത്തിന്റെ കാര്യക്ഷമത ഉപകരണത്തിന്റെ മൂല്യത്തിൽ കുറയാൻ പാടുള്ളതുമല്ല.

[No. 13/2017]

No. C4-9802/2017/GTDMCA. 4th August 2017.

Sealed tenders are invited for the supply of Desktop Computers & UPS-12 Nos. each for various department of T. D. Medical College, Alappuzha.

Approximate Cost— ` 5,00,000.

The envelopes containing the tender should bear the superscription Tender No. & due date and should be addressed to The Principal, Govt. T.D. Medical College, Alappuzha.

Last date and time of receipt of tender will be 13-9-2017 at 3 p.m. Late tender will not be accepted. The tender will be opened at 11 a.m. on 14-9-2017 in the presence of such of the tenderers or their authorized representatives who may be present at time.

Intending tenders may obtain the tender form from the undersigned on all working days from 10 am to 4 p.m. on a cash remittance of ` 1,180 which is the price fixed for a form and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 12 noon on 13-9-2017. Cheques, postage stamps, etc., will not be accepted towards the cost of forms, nor will the forms be sent for V.P.P. Tender forms will be supplied to the firm by registered post subject to a cash payment of ` 50 in addition as postage charges. Money order will be accepted only if received within 10 clear working days prior to due date for submitted tender. Duplicate tender forms, if required will be issued of ` 590 per copy. Further details can be had from the college office during working time. Tender should be accompanied by an agreement executed in Kerala Stamp Paper worth ` 200 and EMD 1% of the total cost of the items tendered. Tenders without EMD will be rejected.

Special Conditions

1. Tenderer must have prior experience of Supply, Installation and Commissioning of Desktop Computers and UPS with atleast 50 nodes or above in a single work. Proof of purchase order and installation details has to be attached.
2. The Tenderer must be a Manufacturer/Authorised distributor/sub dealer of the equipment. OEM should have sales and services set up in Kerala. In the case of Desktop Computer, the bidder has to produce Manufacturers Authorization form along with the tender.
3. Warranty for computer should be minimum 3 year and UPS should be 2 year including battery. After that the firms has to be entered an AMC with the concerned department for 5 years at the rate quoted along with this tender. The OEM/Manufacturer should be having facility to register complaints through toll free number as well as option for web based and e-mail logging too.
4. The bidder shall guarantee that all equipment shall be free from any defect due to the defective materials and bad workmanship and that the equipment shall operate satisfactorily and that the performance and efficiencies of the equipment shall not be less than the guaranteed values.

Govt. T. D. Medical College,
Alappuzha.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം
(1)

നമ്പർ സി1-6659/2017/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ.

2017 ആഗസ്റ്റ് 10.

ആലപ്പുഴ, ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഉപയോഗത്തിനായി Suction Apparatus, Electrical, BIS Certified—13 എണ്ണം വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ളവരിൽ നിന്നും സീൽ വച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ മൂല്യം—` 1,70,000.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ സി1/6659/2017/ ഗവ.റ്റി.ഡി.എം.സി. എച്ച്.എ. തീയതി 10-8-2017 എന്ന് രേഖപ്പെടുത്തി സുപ്രണ്ട്, ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 16-9-2017 പകൽ 3 മണിക്ക് മുൻപായി ആശുപത്രി സുപ്രണ്ട് ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 16-9-2017 പകൽ 3.30 മണിക്ക് ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 400-ം ജി.എസ്.റ്റി.യും ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 200-ം ജി.എസ്.റ്റി.യും അടച്ച് 15-9-2017 പകൽ മൂന്ന് മണിക്ക് മുൻപായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1 % നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

No. C1-6659/2017/Govt. T. D.M.C.H.A. 10th August 2017.

Sealed tenders in the prescribed format are invited for the supply of Suction Apparatus, Electrical, BIS Certified- 13 Nos. for the use of Govt. T. D. Medical College Hospital, Alappuzha. Estimated cost is about ` 1,70,000.

Tender No. C1-6659/2017/Govt. T.D. M.C.H.A., dated 10-8-2017 and due date should be superscribed on the envelope at each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha. Last date of receipt of tender is 16-9-2017 at 3 p. m. Late tender will not be accepted at any cost. The tender will be opened on 16-9-2017 at 3.30 p. m. in the presence of tenderers or their authorized representatives who may be present at the time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha on or before 15-9-2017 at 3 p. m.

Price of tender form:

- Original— ` 400 + GST.
- Duplicate— ` 200 + GST.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and E. M. D. of 1% of the cost by way of Demand Draft addressed to the Superintendent, Govt. T.D. Medical College Hospital, Alappuzha.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

(2)

Price of tender form :

നമ്പർ സി1-6656/2017/ഗവ.റ്റി.ഡി.എം.സി.എച്ച്.എ.

Original— ` 1,000 + GST.

2017 ആഗസ്റ്റ് 10.

Duplicate—` 500 + GST.

ആലപ്പുഴ, ഗവ. റ്റി.ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഉപയോഗത്തിനായി Disposable Syringe 50 ml—15000 എണ്ണം വിതരണം ചെയ്യുവാൻ താല്പര്യമുള്ളവരിൽ നിന്നും സീൽവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശ മൂല്യം—` 4,75,000.

The tender should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and E. M. D. of 1% of the cost by way of Demand Draft addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha.

The rules applicable to all tenders will be applicable to this tender also. The tender not satisfying the conditions are liable to be rejected without further notice.

Any further information about the specification can be obtained from this office during office hours.

ദർഘാസ് കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ സി1/6656/2017/ ഗവ. റ്റി.ഡി.എം.സി.എച്ച്.എ. തീയതി 10-8-2017 എന്ന് രേഖപ്പെടുത്തി സുപ്രണ്ട്, ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി, ആലപ്പുഴ എന്ന വിലാസത്തിൽ 15-9-2017 പകൽ 3 മണിക്ക് മുൻപായി ആശുപത്രി സുപ്രണ്ട് ആഫീസിൽ എത്തിക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 15-9-2017 പകൽ 3.30 മണിക്ക് ദർഘാസുകാരുടെയോ അവരുടെ പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

Govt. T. D. Medical College Hospital, Alappuzha.

(Sd.) Superintendent.

ദർഘാസ് ഫോറം ആവശ്യമുള്ളവർ അതിന്റെ വിലയായ ` 1,000-ം ജി.എസ്.റ്റി.-ം ഡ്യൂപ്ലിക്കേറ്റ് ഒന്നിന് ` 500-ം ജി.എസ്.റ്റി.-ം അടച്ച് 14-9-2017 പകൽ മൂന്ന് മണിക്ക് മുൻപായി വാങ്ങേണ്ടതാണ്. ദർഘാസിനോടൊപ്പം ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ കരാർ എഴുതി തരേണ്ടതും മൊത്തം വിലയുടെ 1 % നിരതദ്രവ്യം കെട്ടിവയ്ക്കേണ്ടതുമാണ്.

പുനർ ഇ-ദർഘാസ് പരസ്യം

നമ്പർ ബി2-80/2017.

2017 ആഗസ്റ്റ് 14.

ആലപ്പുഴ ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് ബ്രഡ് (വെള്ള)-400 ഗ്രാം പായ്ക്കറ്റ് വിതരണം ചെയ്യുന്നതിന് ഇ-ടെണ്ടർ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസിന്റെ ഉദ്ദേശമൂല്യം ` 26,00,000 ആണ്.

എല്ലാ ദർഘാസുകൾക്കും ബാധകമായ നിയമങ്ങൾ ഇതിനും ബാധകമാണ്.

നിബന്ധനകൾ

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്. ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ ഗവ. റ്റി. ഡി. മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

1. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിന് സ്വന്തമായി ഡിജിറ്റൽ സിഗ്നേച്ചർ സർട്ടിഫിക്കറ്റ് ആവശ്യമാണ്.
2. ആവശ്യമുള്ള ബ്രഡിന്റെ അളവ്—35000 കിലോഗ്രാം.
3. ഇ-ടെണ്ടർ സമർപ്പിക്കുന്നതിനുള്ള ഫീസ്—` 3,900 + 18% ജി. എസ്. റ്റി. അതായത് ` 4,610 (നാലായിരത്തി അറുനൂറ്റി പത്തു രൂപ).
4. നിരതദ്രവ്യം—ഉദ്ദേശമൂല്യത്തിന്റെ 1% അതായത് ` 26,000 (ഇരുപത്തി ആറായിരം രൂപ).
5. നികുതി സഹിതമുള്ള വിലയാണ് ഇ-ടെണ്ടറിൽ രേഖപ്പെടുത്തേണ്ടത്.
6. ടെണ്ടർ ലഭിക്കുന്ന സ്ഥാപനം ബ്രഡ് സ്വന്തം ചെലവിൽ ആശുപത്രിയുടെ സ്റ്റോറിൽ എത്തിക്കേണ്ടതാണ്.
7. ടെണ്ടർ സമർപ്പിക്കുന്ന സ്ഥാപനം പ്രാഥമിക എഗ്രിമെന്റ് ` 200-ന്റെ കേരള സ്റ്റാമ്പ് പേപ്പറിൽ കരാർ എഴുതി തരേണ്ടതും 1-9-2017-നോ അതിനു ശേഷമോ തഹശീൽദാരിൽ നിന്നും ലഭിച്ച ദർഘാസുകാരന്റെ സാമ്പത്തികശേഷി തെളിയിക്കുന്ന സോൾവൻസി സർട്ടിഫിക്കറ്റിന്റെ സാക്ഷ്യപ്പെടുത്തിയ പകർപ്പ് ഹാജരാക്കേണ്ടതാണ്. സർക്കാർ സ്ഥാപനങ്ങളിൽ ആഹാര സാധനങ്ങൾ നൽകുന്നതിന് നിലവിലുള്ള എല്ലാ നിബന്ധനകളും കരാറുകാരൻ പാലിക്കേണ്ടതാണ്. നിരതദ്രവ്യം ഒഴിവാകുന്ന സർട്ടിഫിക്കറ്റ് ഉണ്ടെങ്കിൽ അതും സ്കാൻ ചെയ്ത് സമർപ്പിക്കേണ്ടതാണ്.

No. C1-6656/2017/Govt. TDMCHA. 10th August 2017.

Sealed tenders in the prescribed format are invited for the supply of Disposable Syringe 50 ml-15000 Nos. for the use of Govt. T. D. Medical College Hospital, Alappuzha. Estimated cost is about ` 4,75,000.

Tender No. C1-6656/2017/Govt. TDMCHA. dated 10-8-2017 and due date should be superscribed on the envelope of each tender. Tender should be addressed to the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha. Last date of receipt of tender is 15-9-2017 at 3 p. m. Late tender will not be accepted at any cost. The tender will be opened on 15-9-2017 at 3.30 p. m. in the presence of tenderers or their authorized representatives who may be present at the time. Intending tenderers may obtain the tender form from the Office of the Superintendent, Govt. T. D. Medical College Hospital, Alappuzha on or before 14-9-2017 at 3 p. m.

മേൽപ്പറഞ്ഞ ബ്രഡ് (വെള്ള) വിതരണം ചെയ്യുവാൻ ഉത്തരവ് ലഭിക്കുന്ന സ്ഥാപനം ടെണ്ടർ തുകയുടെ 5% വരുന്ന തുക സെക്യൂരിറ്റി ഡെപ്പോസിറ്റായി നൽകേണ്ടതും അതിനോടൊപ്പം വിതരണം സുഗമമായി നടത്തുന്നതിനുള്ള കരാർ ` 200-ന്റെ മുദ്രപത്രത്തിൽ നൽകേണ്ടതുമാണ്.

ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതി—2-9-2017.

ടെണ്ടർ തുറക്കുന്ന തീയതി—13-9-2017.

ടെണ്ടർ സമർപ്പിക്കുവാനുള്ള ടെണ്ടറിന്റെ ക്രിറ്റിക്കൽ തീയതികൾ അറിയുന്നതിന് www.etenders.kerala.gov.in എന്ന വെബ്സൈറ്റ് സന്ദർശിക്കുക.

ഏതെങ്കിലും ഒരു ടെണ്ടർ നിരസിക്കുന്നതിനോ സ്വീകരിക്കുന്നതിനോ ഉള്ള അധികാരം ആലപ്പുഴ മെഡിക്കൽ കോളേജ് ആശുപത്രി സുപ്രണ്ടിൽ നിക്ഷിപ്തമായിരിക്കും.

കൂടുതൽ വിവരങ്ങൾ ബന്ധപ്പെട്ട ആശുപത്രി അധികാരികളിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭിക്കുന്നതാണ്.

No. B2-80/2017. *14th August 2017.*

The Superintendent, Govt. T. D. Medical College Hospital, Alappuzha invites online bid through e-procurement for supply of Bread (White)-400 gm Packet (Quality maintained by Govt.). Estimated cost is about ` 26,00,000.

1. Required quantity of Bread (White) 400gm Packet—35000 Kg.
2. The bidder should have the necessary portal enrollment (with their own Digital Signature Certificate).
3. Tender submission fee—` 3,900 + GST 18%.
4. Mode of submission of tender—Tender should be submitted online in www.etenders.kerala.gov.in
5. For Critical dates—Please see NIC portal.
6. Intending tenderers should quote the rate inclusive of loading and unloading charges and freight. The hospital authorities are not in any way shall afford these expenses.
7. The rate which quoted should be the rate including tax.

The tenders should be accompanied by an agreement in Kerala Stamp Paper worth ` 200 and EMD of 1% of the estimated cost and Solvency Certificate issued by the Tahsildar on or before 1-9-2017.

The last date of tender submission—2-9-2017.

Tender opening date—13-9-2017.

The rules applicable to all e-tenders will be applicable to this tender also. Any further information about the specification can be obtained from this office during office hours.

The e-tender not satisfying the conditions Superintendent, Govt. T.D. MCH, Alappuzha should have necessary right to reject without further notice.

Office of the Superintendent,
Govt. T. D. Medical College Hospital, (Sd.)
Alappuzha. *Superintendent.*

ദർഘാസ് പരസ്യം

നമ്പർ എസ്2/3782/2017. 2017 ആഗസ്റ്റ് 9.

ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, മഞ്ചേരിയിലെ വിവിധ വകുപ്പുകളിലേക്ക് താഴെ കൊടുത്ത വിവിധ സാധനങ്ങൾ വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നും അംഗീകൃത വിതരണക്കാരിൽ നിന്നും മുദ്രവെച്ച മത്സരാടിസ്ഥാനത്തിലുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫോറവും വിശദാംശങ്ങളും മെഡിക്കൽ കോളേജ് ആഫീസിൽ നിന്നും പ്രവർത്തി സമയത്ത് ലഭ്യമാണ് (0483-2764056). ` 200-ന്റെ കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രവും വാഗ്ദത്ത തുകയുടെ 1% അല്ലെങ്കിൽ ഏറ്റവും കുറഞ്ഞത് ` 1,500 നിരതദ്രവ്യത്തോടും കൂടി താഴെ നൽകിയിരിക്കുന്ന മേഖലയ്ക്കുമായി ദർഘാസ് സമർപ്പിക്കേണ്ടതാണ്. സംസ്ഥാനത്തിന് പുറത്തുള്ളവർക്ക് മുദ്രപത്രം ലഭിക്കുന്നതിന് ` 250 മണിയോർഡർ സഹിതം പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്, മഞ്ചേരി എന്ന വിലാസത്തിൽ അപേക്ഷിക്കേണ്ടതാണ്. നിരതദ്രവ്യ സമ്മതപത്രത്തിന്റെ മാതൃക ദർഘാസ് ഫോറത്തിൽ അനുബന്ധമായി ചേർത്തിട്ടുണ്ട്.

വില ഇന്ത്യൻ രൂപയിൽ രേഖപ്പെടുത്തുകയും നികുതികളും മറ്റും വെച്ചേറെ പരാമർശിക്കേണ്ടതുമാണ്. കടത്ത്, ഇൻഷുറൻസ്, കയറ്റിറക്ക്, യന്ത്രസാമഗ്രികൾ സ്ഥാപിക്കൽ, കമ്മീഷൻ എന്നീ ചെലവുകൾ ദർഘാസുകാർ സ്വയം വഹിക്കേണ്ടതാണ്. തുക നൽകുന്നത് ഇന്ത്യൻ രൂപയലായിരിക്കും. വൈകി ലഭിക്കുന്നതും മതിയായ നിരതദ്രവ്യം, സമ്മതപത്രം മറ്റു ദർഘാസ് വ്യവസ്ഥകൾ എന്നിവ പാലിക്കാത്തതുമായ ദർഘാസുകൾ മറ്റൊരു അറിയിപ്പും കൂടാതെ തന്നെ നിരസിക്കുന്നതാണ്. ദർഘാസ് ഫോറം കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ അല്ലാതെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ ഡ്യൂപ്ലിക്കേറ്റ് വില നൽകി വാങ്ങാവുന്നതാണ്. ദർഘാസുകൾ താഴെ സൂചിപ്പിക്കും പ്രകാരം ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്.

ക്രമ ദർഘാസ് നമ്പരും ഉപകരണങ്ങളുടെ പേരും നമ്പർ വകുപ്പും ഏകദേശ വിലയും

- 1 എസ്2/3782/2017/ജി.എം.സി.എം.—കെമിക്കൽസ്—പത്തോളജി വിഭാഗം—` 4,49,671
- 2 എസ്2/3712/2017/ജി.എം.സി.എം.—കെമിക്കൽസ്—വിവിധ വകുപ്പുകൾ—` 3,49,811
- 3 എസ്2/3968/2017/ജി.എം.സി.എം.—ഗ്ലാസ് വെയർ—വിവിധ വകുപ്പുകൾ—` 4,70,221.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—ക്രമനമ്പർ 1-നും 3-നും ` 1,500,
ക്രമനമ്പർ 2-ന് ` 1,232.

തപാൽവഴി—ക്രമനമ്പർ 1-നും 3-നും ` 1,580,
ക്രമനമ്പർ 2-ന് ` 1,300.

പകർപ്പ്—ക്രമനമ്പർ 1-നും 3-നും ` 750,
ക്രമനമ്പർ 2-ന് ` 600.

ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—2-9-2017, 3 മണി.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—11-9-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-9-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-9-2017, 11 മണി.

വില നിജപ്പെടുത്തിയിരിക്കുന്ന സമയം—31-3-2018.

പ്രത്യേക നിബന്ധനകൾ

1. ആവശ്യപ്പെടുന്ന പക്ഷം സാധനങ്ങളുടെ പ്രദർശനം നടത്തേണ്ടതാണ്.
2. വിതരണം ചെയ്യുന്ന സാധനങ്ങളുടെ തുക മുൻകൂറായി നൽകുന്നതല്ല.

No. S2-3782/2017/GMCM. *9th August 2017.*

Sealed and competitive tenders in prescribed form are invited from the manufacturers or authorized dealers for the supply of various items to Various Departments of Govt. Medical College, Manjeri as per list attached. Tender forms and details can be obtained from the office of the Principal, Govt. Medical College, Manjeri on payment of tender cost. Tender should be superscribed with Tender No. and addressed to the Principal, Govt. Medical College, Manjeri. Belated tenders will not be accepted. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of items tendered for/minimum ` 1,500. Stamp Paper will be supplied to the firm outside Kerala on request along with remittance of ` 250 by Money Order in favour of Principal, Govt. Medical College, Manjeri. Specimen copy of the agreement is annexed with the tender form. Rates should be quoted in Indian Rupees only. All the taxes applicable are to be clearly mentioned. Freight, insurance, loading, unloading, erection and commission charges and installation should be borne by the tenderer. Payment also will be made in Indian Rupees.

Gaz. No. 36/2017/DTP (Stores Purchase).

The tender without the required Earnest Money Deposit, agreement and not satisfying other tender conditions are liable to be rejected without further notice. Tender form is not transferable. Cheque, Draft, Postage Stamps etc. will not be accepted towards the cost of tender forms. Duplicate copy of tender form can be obtained on payment of cost. The tender will be opened in the presence of the tenderers or their authorized representatives as scheduled.

Demonstration, if required, should be provided by the firm at their own expence. Further details can be had from the office of the Principal, Govt. Medical College, Manjeri during working hours.

Sl. No.	Tender No. & Name of Equipments and Department with Approximate Cost
1	S2/3782/2017/GMCM—Chemicals for Pathology Department— ` 4,49,671
2	S2/3712/2017/GMCM—Chemicals for Various Department— ` 3,49,811
3	S2/3968/2017/GMCM—Glass wares for Various Department— ` 4,70,221

Cost of tender form:

Original— ` 1,500 for Sl. Nos. 1 and 3, ` 1,232 for Sl. No. 2.

By post— ` 1,580 for Sl. Nos. 1 and 3, ` 1,300 for Sl. No. 2.

Duplicate— ` 750 for Sl. Nos. 1 and 3, ` 600 for Sl. No. 2.

Closing date and time of sale of tender form by post—2-9-2017, 3 p. m.

Closing date and time of sale of tender form—11-9-2017, 3 p. m.

Date and time for receipt of tender—13-9-2017, 3 p. m.

Due date and time for opening of tender—14-9-2017, 11 a. m.

Date upto which rates are to be firm—31-3-2018.

Special Conditions :

- (1) The firm should be arranged demonstration at his own cost. If request.
- (2) No advance payment will be made.

Govt. Medical College,
Manjeri.

(Sd.)
Principal (i/c).

ദർഘാസ് പരസ്യം

No. S1-4206/2017/IMCH.

22nd July 2017.

(1)

നമ്പർ എസ്1/4206/2017/ഐ.എം.സി.എച്ച് 2017 ജൂലൈ 22.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ ഇന്ത്യൻ-ഫിക്സ്—15000 ഹാൻഡ്ഡ് പ്ലാസ്റ്റ് റൗണ്ട്—6000 എന്നിവ വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃ ശിശുസംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിചാരത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും, സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടേയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടേയോ സാന്നിധ്യത്തിൽ 15-9-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ. എം. സി. എച്ച്. ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി. പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ എസ്1/4206/17/ഐ. എം. സി. എച്ച്.

അടങ്കൽ തുക—` 1,29,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 448.

ഡ്യൂപ്ലിക്കേറ്റ്—` 224.

ദർഘാസ് വിൽക്കുന്ന അവസാന തീയതിയും സമയവും— 13-9-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും— 14-9-2017, 5 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി— 30-9-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ നിർത്തി വെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Sealed tenders are invited for supply of Easy Fix—15000 and Handy Plast Round—6000 in IMCH Government Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender numbers and should be addressed to the Superintendent, IMCH, Govt. Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 15-9-2017 at 11 a. m. in the presence of such of the tenderes or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on application to the Superintendent, IMCH, Government Medical College, Calicut-8, Kerala will obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Tender No.—S1/4206/2017/IMCH.

Approximate cost—` 1,29,000.

Cost of tender form (Including Tax) :

Original—` 448.

Duplicate—` 224.

If sent by post Postage charge—` 50.

Closing date and time of sale of tender form— 13-9-2017, 3 p.m.

Last date and time for receipt of tender— 14-9-2017, 5 p. m.

Date upto which the rates are to be firm—30-9-2018.

Further details can be had from the office of the undersigned during office hours on any working day.

(2)

No. S2-1464/2017/IMCH.

22nd July 2017.

നമ്പർ എസ്2/1464/2017/ഐ.എം.സി.എച്ച് 2017 ജൂലൈ 22.

കോഴിക്കോട് ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ് മാതൃശിശു സംരക്ഷണ കേന്ദ്രത്തിലേക്ക് ആവശ്യമായ ലാപ്രോസ്കോപ്പിക് എക്യുപ്മെന്റ്സ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിന് മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും സുപ്രണ്ട്, മാതൃ ശിശുസംരക്ഷണ കേന്ദ്രം, കോഴിക്കോട്-8, കേരളം എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതിയിലും, സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ച വരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ 16-9-2017-ാം തീയതി രാവിലെ 11 മണിക്ക് തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ ഐ. എം.സി.എച്ച് ഓഫീസിൽ അപേക്ഷിക്കുന്നപക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി.പി. ആയി അയയ്ക്കുന്നതല്ല.

ദർഘാസ് നമ്പർ—എസ്2/1464/2017/ഐ.എം.സി.എച്ച്.

അടങ്കൽ തുക—` 2,90,000.

നിരതദ്രവ്യം—1%.

ദർഘാസ് ഫോറത്തിന്റെ വില (നികുതി സഹിതം) :

ഒറിജിനൽ—` 945.

ഡ്യൂപ്ലിക്കേറ്റ്—` 473.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-9-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-9-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—16-9-2017, 11 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—30-9-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെണ്ടർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടിവെയ്ക്കുന്നതിനോ നിർത്തിവെയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

Sealed tenders are invited for the supply of Laproscopy Equipments in IMCH, Government Medical College, Calicut-8. List of item can be had from the office of undersigned during office hours on any working days. Envelope containing tenders should be superscribed with tender number and should be addressed to the Superintendent, IMCH, Government Medical College, Calicut-8, Kerala. Tender must be submitted in sealed cover. Tender will be opened on 16-9-2017 at 11 a. m. in the presence such of the tenderes or their authorized persons who may be present at that time. Late tenders will not be accepted.

Intending tenderers may on the application to the Superintendent, IMCH, Government Medical College, Calicut-8, Kerala to obtain the requisite tender form in which the tenders should be submitted.

Application for tender forms should be accompanied by the cash remittance as noted below for a set of tender forms in which will not be refunded under any circumstances.

The tenderers should undertake the responsibility for the intimate service even if any change in the dealership of the product supply.

The tender forms are not transferable. Cheques, Postage stamp, draft etc. will not be accepted towards the cost of tender forms. Tender forms will not be sent by VPP. Tender should be accompanied by EMD amounting to 1% (Rounded to next 1 Rupee) of the total cost of articles tendered for. The tenders not accompanied by sufficient EMD will not be entertained.

Tender No.—S2/1464/2017/IMCH.

Approximate cost—` 2,90,000.

Cost of tender form (Including Tax) :

Original—` 945.

Duplicate—` 473.

If sent by post (Postage charge) —` 50.

Closing date and time of sale of tender form—14-9-2017, 3 p. m.

Last date and time for receipt of tender—15-9-2017, 5 p. m.

Date upto which the rates are to be firm—30-9-2018.

Items	Quantity
1 Bi-Polar Coagulation forceps insert, width of jaws-3mm, working length 33cm	2
2 Hysteroscopy resectoscope loops	1 Set
3 Light Source Cable—Long	1
4 Suction irrigation tubings set	2
5 Scissors Insert	2

Further details can be had from the office of the undersigned during office hours on any working days.

Institute of Maternal & Child Health,
Government Medical College,
Kozhikode-8.

(Sd.)
Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്5-12574/2017/എം.സി.സി. 2017 ആഗസ്റ്റ് 17.

കോഴിക്കോട് മെഡിക്കൽ കോളേജിലെ സോണൽ ലിമ്പ് ഫിറ്റിംഗ് സെന്ററിലേക്ക് ആവശ്യമായ വിവിധ ഉപകരണങ്ങളും സാമഗ്രികളും വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതവുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 2,38,900.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ടെണ്ടർ ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 500 + ജി.എസ്.ടി.

ഡ്യൂപ്ലിക്കേറ്റ്—` 300 + ജി.എസ്.ടി.

തപാൽവഴി—` 500 + ജി.എസ്.ടി + 50

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽക്കുന്ന അവസാന തീയതി—7-9-2017.

ദർഘാസ് ഫോറങ്ങൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—14-9-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-9-2017, 11 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—15-9-2017, 11.30 മണി.

ദർഘാസ് നമ്പർ കവറിനു മുകളിൽ രേഖപ്പെടുത്തി നേരിട്ട് നൽകുകയോ പ്രിൻസിപ്പാൾ, ഗവ. മെഡിക്കൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാണ്. വൈകിലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ മുകളിൽ സൂചിപ്പിച്ചിരിക്കുന്ന ദിവസം രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജിന്റെ ഓഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S5/12574/2017/MCC.

17th August 2017.

Sealed and competitive tenders in the prescribed forms are invited from the manufacturers/authorized suppliers for the supply of various materials and appliance including cotton stockinet to the department of Zonal Limp Fitting Centre of Medical College. Demonstration of the item is to be done if necessary.

Approximate Cost—` 2,38,900.

Earnest Money Deposit—1% of the quoted amount (Minimum of ` 1,500).

Cost of tender form :

Original—` 500 + GST.

Duplicate—` 300 + GST.

By Regd. post—` 500 + GST + 50

Last date of sale of tender form by post—7-9-2017.

Last date and time of sale of tender form—14-9-2017, 3 p. m.

Last date and time for receipt of tender form—15-9-2017, 11 a. m.

Date and time for opening of tender—15-9-2017, 11.30 a.m.

Tenders should be superscribed with tender No. S5/12574/2017/MCC and addressed to the Principal, Government Medical College, Kozhikode. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1% of the total cost of the items tendered for. The tenders will be opened on the above date in the presence of the tenderer or their authorized representatives.

Rate should be quoted in Indian rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps etc., will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 by money order taken in favour of the Principal, Government Medical College, Kozhikode.

Further details can be had from the office of the Principal, Medical College during working hours (0495-2350212).

Office of the Principal,
Govt. Medical College,
Kozhikode.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്2-3001/2017/ഡി.സി.സി. 2017 ജൂലൈ 27.

കോഴിക്കോട് ദന്തൽ കോളേജിലെ വിവിധ വിഭാഗത്തിലേക്ക് ആവശ്യമായ ദന്തൽ മെറ്റീരിയൽസ് വിതരണം ചെയ്യുന്നതിലേക്ക് നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതമായതും ആയ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പർ	ഇനം
1	എസ്2/3001/17/ ഡിസിസി	ഡെന്റൽ മെറ്റീരിയൽസ്
2	എസ്2/3002/17/ ഡിസിസി	ഡെന്റൽ മെറ്റീരിയൽസ്
3	എസ്2/3003/17/ ഡിസിസി	ഡെന്റൽ മെറ്റീരിയൽസ്
4	എസ്2/3004/17/ ഡിസിസി	ഡെന്റൽ മെറ്റീരിയൽസ്
5	എസ്2/3005/17/ ഡിസിസി	ഡെന്റൽ മെറ്റീരിയൽസ്
6	എസ്2/3006/17/ ഡിസിസി	ഡെന്റൽ മെറ്റീരിയൽസ്
7	എസ്2/3007/17/ ഡിസിസി	ഡെന്റൽ മെറ്റീരിയൽസ്
8	എസ്2/3008/17/ ഡിസിസി	ഡെന്റൽ മെറ്റീരിയൽസ്
9	എസ്2/3009/17/ ഡിസിസി	ഡെന്റൽ മെറ്റീരിയൽസ്
10	എസ്2/3010/17/ ഡിസിസി	ഡെന്റൽ മെറ്റീരിയൽസ്

ദർഘാസ് ഫോറത്തിന്റെ വില:

അസ്സൽ— ` 1,250 + GST.

പകർപ്പ്—` 625 + GST.

തപാൽ വഴി—1,300 + GST.

ദർഘാസ് ഫോറങ്ങൾ തപാൽ വഴി വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—31-8-2017, 3 മണി വരെ.

ദർഘാസ് ഫോറങ്ങൾ വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—13-9-2017, 3 മണി വരെ.

ദർഘാസുകൾ ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—14-9-2017, 4 മണി വരെ.

ദർഘാസുകൾ തുറക്കുന്ന തീയതിയും സമയവും—15-9-2017 രാവിലെ 11 മണിവരെ.

ദർഘാസുകൾ മേലെപ്പറഞ്ഞാടുകൂടി നേരിട്ട് നൽകുകയോ, പ്രിൻസിപ്പാൾ, ഗവ. ദന്തൽ കോളേജ്, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. ദർഘാസുകൾ അനുബന്ധപ്രകാരം രാവിലെ 11 മണിക്ക് ദർഘാസുകാരന്റേയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല. വൈകിടുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.

` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.

കൂടുതൽ വിവരങ്ങൾ കോഴിക്കോട് ഗവ. ദന്തൽ കോളേജിന്റെ ആഫീസിൽ നിന്നും പ്രവൃത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S2-3001/2017/DCC.

27th July 2017.

Sealed and superscribed tenders in the prescribed form are invited for the supply of Dental Materials for Dental College, Calicut. Tender forms can be had from the Office of the Principal, Dental College, Kozhikode direct on payment of ` 1,250 + GST and by registered post on payment of ` 1,300 + GST by money order. Tender forms should be superscribed as "Tender No. S2/3001/2017/DCC" and addressed to the Principal, Dental College, Kozhikode, Kerala-673 008. The last date of receipt of tender is 4 p. m. on 14-9-2017. Late tenders will not be accepted. The tenders will be opened at 11 a. m. on 15-9-2017 in the presence of tenderers or their authorised representatives who may be present at that time. Tender forms are not transferable under any circumstances. Sale of tender forms will be closed on 13-9-2017 at 3 p. m. Cheques, Drafts, Postage Stamps etc. will not be accepted towards cost of tender forms nor will the forms be sent by VPP. Duplicate copy of tender form can be had on payment of ` 625 + GST.

Important

The tenderers should send along with the tender an agreement executed and signed in Kerala Stamp Paper worth ` 200 and an EMD at 1% of the total cost of the items tendered for minimum ` 1,500. Tenders without agreement and EMD will be rejected outright. Specimen agreement is annexed to the prescribed tender form. Stamp Paper will be supplied to firms outside Kerala on request along with a remittance of ` 250 (Rupees Two Hundred towards the cost of stamp paper and ` 50 as incidental charges) by money order. Brand name and warranty of the items quoted should be mentioned. AMC/CAMC rate should also be mentioned along with tender documents. Demonstration of the quoted item should be made, if necessary.

Sl. No.	Tender No. and Name of Items
1	S2/3001/17/DCC/Dental Materials
2	S2/3002/17/DCC/Dental Materials
3	S2/3003/17/DCC/Dental Materials
4	S2/3004/17/DCC/Dental Materials
5	S2/3005/17/DCC/Dental Materials
6	S2/3006/17/DCC/Dental Materials
7	S2/3007/17/DCC/Dental Materials
8	S2/3008/17/DCC/Dental Materials
9	S2/3009/17/DCC/Dental Materials
10	S2/3010/17/DCC/Dental Materials

സവിശേഷതകൾ

പ്രത്യേകമായി കൂടെ ചേർക്കുന്നു

പൊതുവായ നിർദ്ദേശങ്ങൾ

1. കരാറുകാരൻ പ്രശ്നമായ നിർമ്മാണ കമ്പനി തന്നെ ആയിരിക്കുകയോ ടെൻഡറിലും വിൽപനയിലും സർവ്വീസിലും പങ്കെടുക്കുവാനുള്ള നിർമ്മാണ കമ്പനിയുടെ സമ്മതപത്രം ഉള്ള അംഗീകൃത വ്യാപാരിയോ ആയിരിക്കേണ്ടതാണ്.
2. ഒരു കരാറുകാരൻ രണ്ട് വ്യാപാരിയേയോ/ഉപകരണ നിർമ്മാതാവിനെയോ പ്രതിനിധീകരിച്ച് ഒരു പ്രത്യേക ടെൻഡറിന് വില രേഖപ്പെടുത്തുവാൻ പാടില്ല.
3. കരാറുകാരൻ/ഉപകരണ നിർമ്മാതാവിന് വളരെ വിപുലമായ രീതിയിൽ പ്രവർത്തിച്ചുവരുന്ന സർവ്വീസ് സെന്റർ ഇന്ത്യയിൽ ഉണ്ടാകേണ്ടതും സർവ്വീസ് സെന്റർ സംബന്ധിച്ചുള്ള വിവരങ്ങൾ ടെൻഡർ രേഖകളുടെ കൂടെ സമർപ്പിക്കേണ്ടതാണ്.
4. കരാറുകാരൻ പ്രാബല്യത്തിലുള്ള സി.എസ്.റ്റി./വാറ്റ് രജിസ്ട്രേഷൻ ഉണ്ടായിരിക്കേണ്ടതും ആയതിന്റെ കോപ്പി ടെൻഡറിനോടൊപ്പം ഉള്ളടക്കം ചെയ്യേണ്ടതുമാണ്.
5. കരാറുകാരൻ പ്രാബല്യത്തിലുള്ള പാൻ/ടാക്സേഷൻ ഇൻഡെക്സ് നമ്പർ എന്നിവ ഉണ്ടായിരിക്കേണ്ടതും ആയതിന്റെ കോപ്പി ടെൻഡറിനോടൊപ്പം ഉള്ളടക്കം ചെയ്യേണ്ടതുമാണ്.
6. കരാറുകാരൻ താഴെ പറയുന്ന സംഗതികളിലെ മാനദണ്ഡങ്ങളിലെ ഏറ്റവും കുറഞ്ഞ യോഗ്യത എങ്കിലും ഉണ്ടായിരിക്കേണ്ടതും അതു സംബന്ധിച്ചുള്ള രേഖകൾ സമർപ്പിക്കേണ്ടതുമാണ്.
 - ടെൻഡറിൽ പങ്കെടുക്കുന്നതിന് പ്രാബല്യത്തിലുള്ള ഉപകരണ നിർമ്മാണ കമ്പനിയുടെ സമ്മതപത്രം.
 - കരാറുകാരന്റെ രജിസ്ട്രേഷൻ/സ്ഥാപന രൂപീകരണ സർട്ടിഫിക്കറ്റ്.
 - അവസാന മൂന്നുവർഷത്തെ കരാറുകാരന്റെ ലാഭനഷ്ട ബാലൻസ് ഷീറ്റ്
 - കരാറുകാരൻ അവസാന മൂന്നു വർഷം ഉപകരണ നിർമ്മാണ കമ്പനിയുടെ അംഗീകൃത വ്യാപാരി/വിതരണക്കാരൻ ആയിരിക്കേണ്ടതാണ്.
 - കരാറുകാരൻ/നിർമ്മാണ കമ്പനി/വിതരണ നിർമ്മാണ കമ്പനിയുടെ ഇതേ ഉൽപ്പന്നങ്ങളിൽ ഉൽപ്പാദനത്തിലും വിതരണത്തിലും കേരള പോലീസിനോ കേരള സർക്കാർ സ്ഥാപനങ്ങൾക്കോ ഉള്ള ഏറ്റവും കുറഞ്ഞ മൂന്ന് വർഷത്തെ പരിചയം.

Closing date and time of sale of tender forms by post—31-8-2017, 3 p. m.

Closing date and time of sale of tender forms—13-9-2017, 3 p. m.

Last date and time of receipt of tender form—14-9-2017, 4 p. m.

Govt. Dental College,
Kozhikode.

(Sd.)
Principal.

Police Department

ദർഘാസ് പരസ്യം

നമ്പർ E1/5142/2017/T.

2017 ആഗസ്റ്റ് 9.

പോലീസ് വകുപ്പിലേക്ക് ആവശ്യമായ വീഡിയോ ക്യാമറ അനുബന്ധ ഉപകരണം (ഒരണ്ണം) വിതരണം ചെയ്യുന്നതിനുള്ള മുദ്രവച്ച ദർഘാസുകൾ 14-9-2017-ാം തീയതി രാവിലെ 11 മണിക്കൂ മുന്പായി ഈ ഓഫീസിൽ ലഭിക്കത്തക്കവിധത്തിൽ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—7/2017.

നിരതദ്രവ്യം— 3,379.

ടെണ്ടർ ഫോറത്തിന്റെ വില— 700.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും —14-9-2017, 2 മണി.

ഉപകരണങ്ങൾ

- Tripod for video Camera (Heavy Duty)
- LED Video light
- Video Mic
- External Storage
- Memory Card

നിബന്ധനകൾ

No. E1-5142/2017/T.

11th August 2017.

1. ദർഘാസ് അയയ്ക്കുന്ന സാധനത്തിന്റെ പേരും നമ്പരും രേഖപ്പെടുത്തി ജില്ലാ പോലീസ് മേധാവി, തിരുവനന്തപുരം-റൂറൽ എന്ന വിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചുവരുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല.
2. ദർഘാസുകൾ 14-9-2017-ാം തീയതി ഉച്ചയ്ക്ക് 2 മണിക്ക് തദ്ദേശത്തിൽ ഹാജരാക്കിയിട്ടുള്ള കരാറുകാരുടെയോ അവർ അധികാരപ്പെടുത്തിയിട്ടുള്ള പ്രതിനിധികളുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. നിരതദ്രവ്യം ഇല്ലാത്ത ദർഘാസുകൾ അപ്പോൾതന്നെ നിരസിക്കുന്നതാണ്.
3. എല്ലാ കരാറുകാരും വിതരണം ചെയ്യാൻ തയ്യാറാക്കിയിട്ടുള്ള ഉപകരണം പരിശോധനയ്ക്കായി 14-9-2017-ാം തീയതി ഉച്ചയ്ക്ക് 2 മണിക്ക് ജില്ലാ പോലീസ് മേധാവിയുടെ ഓഫീസിലേക്ക് കൊണ്ടുവരേണ്ടതാണ്.
4. tvmruralpolice.gov.in എന്ന വെബ്സൈറ്റിൽ നിന്നും ടെണ്ടർഫോറം ഡൗൺലോഡ് ചെയ്യാവുന്നതും ആയതിനു പറഞ്ഞിട്ടുള്ള വില ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയി ടെണ്ടറിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്.
5. നിരതദ്രവ്യതുക ജില്ലാ പോലീസ് മേധാവി തിരുവനന്തപുരം റൂറൽ പേർക്ക് മാറാവുന്ന വിധത്തിൽ ഹാജരാക്കേണ്ടതും നിരതദ്രവ്യം ക്യാഷോ ക്രോസ്സ് ചെയ്ത് ബാങ്ക് ഡ്രാഫ്റ്റ് ആയോ ട്രഷറി സേവിംഗ്സ് ആയോ സർക്കാർ പ്രോമിസറി നോട്ട് ആയോ ഗ്യാരണ്ടി ആയോ നാഷണൽ സേവിംഗ്സ് അക്കൗണ്ട് ആയോ സമർപ്പിക്കാവുന്നതാണ്.
6. വിശദമായ മറ്റു വിവരങ്ങളും ജില്ലാ പോലീസ് മേധാവിയുടെ ഓഫീസിൽ നിന്നും മേൽപ്പറഞ്ഞ വെബ്സൈറ്റിൽ നിന്നും ലഭ്യമാണ്.
7. ഉപകരണങ്ങൾ അത്യന്താപേക്ഷിതമായതിനാൽ തിരഞ്ഞെടുക്കപ്പെടുന്ന കരാറുകാരൻ ഏഴ് ദിവസത്തിനുള്ളിൽ തന്നെ പ്രസ്തുത ഉപകരണം ലഭ്യമാക്കേണ്ടതാണ്.
8. കരാറുകാരൻ ബന്ധപ്പെട്ട സാങ്കേതിക ഉപകരണങ്ങളുടെ demonstration സ്വന്തം ചിലവിലും ഉത്തരവാദിത്വത്തിലും നടത്തേണ്ടതാണ്.
9. സാമ്പിളുകൾ മടക്കി നൽകുവാനുള്ള ഉത്തരവാദിത്വം ഈ വകുപ്പിൽ നിക്ഷിപ്തമായിട്ടില്ലാത്തതാകുന്നു. രേഖപ്പെടുത്തുന്ന വില 31-3-2018 വരെ മാറ്റമില്ലാതെ നിലനിർത്തേണ്ടതാണ്.
10. ജില്ലാ പോലീസ് മേധാവിക്ക് യാതൊരു ടെണ്ടറും യാതൊരു കാരണവും ബോധ്യപ്പെടുത്താതെ നിരസിക്കുന്നതിനുള്ള പൂർണ്ണ അധികാരം ഉണ്ടായിരിക്കുന്നതാണ്.
11. കൂടുതൽ വിവരങ്ങൾക്ക് DYSP നെടുമങ്ങാടിനെയോ (Ph. No. 9497990018), AO തിരുവനന്തപുരം റൂറലിനെയോ (Ph. No. 0471 2302296) ബന്ധപ്പെടാവുന്നതാണ്.

Sealed tenders are invited with samples under two bid systems (Technical & Financial bid) for the supply of the Video Camera (1 No.) and following equipments so as to reach this office or before 11 am on 14-9-2017.

Tender No.—07/2017.

Required EMD—` 3,379.

Cost of tender form—` 700.

Date and time of opening of tenders—14-9-2017, 2 p. m.

Equipments

- Tripod for Video Camera (Heavy Duty)
- LED Video light
- Vedio Mic
- External Storage
- Memory Card

Specifications

Attached separately

GENERAL

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender at Kerala Police and Certificate from the OEM for sales and service.
2. One Bidder cannot represent two supplies/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India to cater to immediately after sales requirement; Copy of Service Centre details must be enclosed along with tender document (Preferably bidder should have a Service Centre in South India).
4. The bidder should have valid CST/VAT registration. Copy of CST/VAT Registration Certificate should be enclosed along with the tender.
5. The bidder should have valid PAN/Taxation Index Number, copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.

6. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof.
 - (a) Valid Authorization letter from the OEM to attend this particular Tender.
 - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
 - (c) Last 3 years financial status of the Bidder's/P&L and balance sheet/audit report of last 3 years.
 - (d) The Bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 continuous consecutive years with the OEM.
 - (e) The bidder has to submit a Warranty Certificate along with invoices.
 - (f) The bidder/manufacturer should have a minimum of 3 years experience in the Manufacture/supply of same OEM products and related accessories for Kerala Police/any Kerala Government organization.
4. Intending tenderers may, on application to the District Police Chief, Thiruvananthapuram Rural obtain requisite tender forms on which the tenders should be submitted or download the tender forms from the Kerala Police Website: tvmruralpolice.gov.in. The tenderers who download forms should submit the required tender value as a Demand Draft along with the tender.
5. Earnest Money Deposit (EMD) should be furnished along with the tender. EMD may be submitted either in crossed Bank Drafts/Treasury Savings Bank Deposits/Government Promissory Notes/Bank Guarantee or National Saving Certificates drawn in favour of District Police Chief, Thiruvananthapuram Rural Thiruvananthapuram-695 033. The name of the firm and tender number should be mentioned in the reverse side of the EMD and tender cost. Firms which are exempted from furnishing EMD should produce a copy of relevant authorized document for verification. Without EMD, the tenders will be rejected.

CONDITIONS

1. The tenders should be superscribed with Tender Number and name of the store articles and addressed to the District Police Chief, Thiruvananthapuram Rural, Kerala. Late Tenders will not be accepted.
2. The tenders should be submitted in two separate parts containing Technical and Financial bids in separate sealed envelopes clearly superscribed and should be put together in a large envelope, all envelopes sealed and superscribed with "Tender No. and Name of item". If any offer contains technical bids and financial bids together in one envelope, such offers shall be rejected out right.
3. *Opening of Tenders:*—Technical bids of the offers received with requisite EMD or bid security with samples will be opened on 14-9-2017 at 2 p. m. in the presence of the representatives of the firms who may be present at that time. All tenders received without EMD will be rejected, outright. The technical bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications will be rejected. The financial bids of the technically qualified tenderers only will be considered for opening at a later date. The date for opening of financial bids will be intimated to the concerned suppliers. Unopened financial bids of the technically disqualified bidders shall be returned to them. All prices quoted should be inclusive of all levies and taxes. Customs duty if any should be mentioned specifically.
6. Specifications and list of items of each tender shall be obtainable from Office of District Police Chief, Tvpm Rural during working hours or from the Police website as mentioned above. The firms should also furnish the detailed specification make, brochures, Test Report from Govt. Laboratories/Agencies (whether possible) technical support network in Kerala etc. of the equipments along with the tender. The tender without detail specifications of quoted items, Brochures, make etc. are liable to be rejected forthwith. The tender without separate envelope and not superscribing the tender number will be rejected.
7. As per items are urgently required, the selected bidder will have to supply the item without loss of time, preferably within 7 days.
8. Samples will have to be submitted free of cost whenever necessary, which would be returned only after the supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost during technical evaluation. In the event of firms not able to show live demonstration. They need to convince the Technical Evaluation Committee about such inability and resort to Documentary/Power point presentation with original product brochures/CDs/Scale models/Videos/Slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee.

- 9. Ordinarily, no advance payment will be made for procuring any of the above item. In case, advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only in extraordinary circumstances.
- 10. Samples will have to be submitted free of cost whenever necessary, which would be returned only after the supply is effected. The firms should be ready to show live demonstration of technical equipments at their own risk and cost.
- 11. Police Department is not liable to send any individual communication. Police Department is not responsible to return the samples after verification. The rates quoted should be valid and firm till 31-3-2018. The District Police Chief, Thiruvananthapuram, Rural is empowered to reject any tender without assigning any reason.
- 12. For any further clarification please contact DySP Nedumangad (Pho: No. 9497990018) or Account Officer (Ph: 0471-2302296)

District Police Office,
Thiruvananthapuram Rural,
Sptvmrl.Pol@kerala.gov.in.

P. ASOK KUMAR IPS,
District Police Chief.

Technical Education Department

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി1-4214/2017.

2017 ജൂലൈ 28.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ഇലക്ട്രോണിക്സ് ആന്റ് ഇലക്ട്രിക്കൽ വിഭാഗത്തിലെ ഇലക്ട്രോണിക്സ് ലാബിലെ ഉപയോഗത്തിന് വിവിധ ഉപകരണങ്ങൾ നൽകുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരബാധമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 1,35,000.

ടെൻഡർ ഫോറത്തിന്റെ വില (ജി. എസ്. ടി. ഉൾപ്പെടെ):

അസ്സൽ—` 472.

പകർപ്പ്—` 236.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-9-2017, 2 മണി.

പുരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—15-9-2017, 1 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—15-9-2017, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 29-8-2017 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെൻഡർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണി വരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം മൊത്തം തുകയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യം ഡി ഡി ആയി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

No. D1-4214/2017/RIT.

28th July 2017.

Sealed tenders are invited for the Supply of Various Equipment for the Electronics Lab of Electrical & Electronics Engineering Department of Rajiv Gandhi Institute of Technology, Kottayam at a total cost of ` 1,35,000.

Cost of tender forms (GST) :

Original—` 472.

Duplicate—` 236.

Last date and time of sale of tender form—14-9-2017, 2 p. m.

Last date and time of receipt of tender—15-9-2017, 1 p. m.

Date and time of opening of tender—15-9-2017, 2 p. m.

Those who want tender forms by registered post should send ` 35 extra for each tender besides the cost of tender forms by money order to the undersigned which should be received on or before 29-8-2017.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by money order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Draft, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with the tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected, detailed specification will be issued along with the tender forms.

(2)

No. D1-4213/2017/RIT.

1st August 2017.

നമ്പർ ഡി1-4213/2017.

2017 ആഗസ്റ്റ് 1.

കോട്ടയം രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജിയിലെ ആർക്കിടെക്ചർ വിഭാഗത്തിലെ ക്ലൈമറ്റോളജി ലാബിലേക്ക് ആവശ്യമായ ഹെലിഓഡെൻ ഉപകരണവും വിവിധ സെൻസറുകളും നൽകുന്നതിന് താൽപര്യമുള്ള കരാറുകാരിൽ നിന്നും മുദ്രവച്ച കവറുകളിൽ മത്സരസാധാരണമുള്ള ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക—` 4,94,700.

ടെൻഡർ ഫോറത്തിന്റെ വില (ജി. എസ്. ടി. ഉൾപ്പെടെ):

അസ്സൽ—` 1,180.

പകർപ്പ്—` 590.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-9-2017, 2 മണി.

പൂരിപ്പിച്ച ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-9-2017, 1 മണി.

ദർഘാസ് തുറന്ന് പരിശോധിക്കുന്ന തീയതിയും സമയവും—19-9-2017, 2 മണി.

ദർഘാസ് ഫോറം തപാൽ മുഖേന ആവശ്യമുള്ളവർ ` 35 അധികമായി ഓരോ ദർഘാസ് ഫോറത്തിന്റെയും വിലയോടൊപ്പം മണിയോർഡർ ആയി അയയ്ക്കേണ്ടതാണ്. മണിയോർഡർ സ്വീകരിക്കുന്ന അവസാന തീയതി 30-8-2017 ആയിരിക്കും. മുകളിൽ പറഞ്ഞിരിക്കുന്ന ടെൻഡർ ഫോമിന്റെ വില എല്ലാ നികുതിയും ഉൾപ്പെടെയാണ്.

ദർഘാസ് ഫോറങ്ങൾ പ്രിൻസിപ്പാൾ, രാജീവ്ഗാന്ധി ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് ടെക്നോളജി, വെള്ളൂർ പി. ഒ., പാമ്പാടി, കോട്ടയം-686 501 എന്ന വിലാസത്തിൽ നേരിട്ടോ മണിയോർഡർ മുഖേനയോ എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും രാവിലെ 10 മണി മുതൽ വൈകുന്നേരം 3 മണി വരെ ലഭിക്കുന്നതാണ്.

ദർഘാസ് സമർപ്പിക്കുന്ന കവറിനുമുകളിൽ ദർഘാസ് നമ്പരും തീയതിയും രേഖപ്പെടുത്തേണ്ടതാണ്. ദർഘാസ് ഫോറങ്ങൾ യാതൊരു കാരണവശാലും കൈമാറ്റം ചെയ്യുവാൻ പാടുള്ളതല്ല. ചെക്ക്, ഡ്രാഫ്റ്റ്, പോസ്റ്റൽ ഓർഡർ, തപാൽ സ്റ്റാമ്പ് മുതലായവ സ്വീകരിക്കുന്നതല്ല.

ദർഘാസ് നിയമം അനുസരിച്ച് ദർഘാസ് സമർപ്പിക്കുന്ന ആൾ ദർഘാസിനൊപ്പം ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ സമ്മതപത്രത്തോടൊപ്പം മൊത്തം തുകയുടെ ഒരു ശതമാനം (1%) നിരതദ്രവ്യം ഡി ഡി ആയി സമർപ്പിക്കേണ്ടതാണ്. ഇവ ഇല്ലാത്ത ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കപ്പെടുന്നതാണ്. ഉപകരണങ്ങളുടെ വിശദവിവരങ്ങൾ ദർഘാസ് ഫോറത്തിനൊപ്പം ലഭിക്കുന്നതാണ്.

Sealed tenders are invited for the Supply of Heliodon Equipment and Various Climatology Lab Sensors of Architecture Department of Rajiv Gandhi Institute of Technology, Kottayam at a total cost of ` 4,94,700.

Cost of tender forms (including GST) :

Original—` 1,180.

Duplicate—` 590.

Last date and time of sale of tender form— 18-9-2017, 2 p. m.

Last date and time of receipt of tender— 19-9-2017, 1 p. m.

Date and time of opening of tender— 19-9-2017, 2 p. m.

Those who want tender forms by registered post should send ` 35 extra for each tender besides the cost of tender forms by money order to the undersigned which should be received on or before 30-8-2017.

Tender forms can be had from the Office of the Principal, Rajiv Gandhi Institute of Technology, Velloor P. O., Pampady, Kottayam-686 501 on a cash remittance as above or by money order on all working days between 10 a. m. to 3 p. m. The tender should be superscribed as Tender No. and date. Cheque, Postage Stamp, Drafts, Postal Order etc. will not be accepted towards the cost of the tender forms. The tender forms are not transferable.

As per the tender condition the tenderer should send along with this tender with an agreement executed duly signed in Kerala Stamp Paper of value of ` 200 and EMD 1% of total cost of the articles tendered by way of DD in favours of the Principal, Rajiv Gandhi Institute of Technology, Kottayam. Tender without agreement and EMD will be rejected, detailed specification will be issued along with the tender forms.

Rajiv Gandhi Institute of Technology,
Kottayam-686 501.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി/1716/2017/എം. ടി. എ. തൃശ്ശൂർ. 2017 ആഗസ്റ്റ് 1.

തൃശ്ശൂർ മഹാരാജാസ് ടെക്നോളജിക്കൽ ഇൻസ്റ്റിറ്റ്യൂട്ടിലെ ലൈബ്രറിയിലേക്ക് ആവശ്യമായ ഫർണിച്ചറുകൾ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—7/2017-18.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ— ` 672.

ഡ്യൂപ്ലിക്കേറ്റ്— ` 336.

തപാൽ വഴി— ` 722 (` 672+50)

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—19-9-2017, 1.30 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-9-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും— 19-9-2017, 2.30 മണി.

ദർഘാസ് വില പണമായിട്ടോ, മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, മഹാരാജാസ് ടെക്നോളജിക്കൽ ഇൻസ്റ്റിറ്റ്യൂട്ട്, തൃശ്ശൂർ-20 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. C/1716/2017/MTI, Thrissur. 1st August 2017.

Sealed tenders are invited for the supply of Furniture for the use of Library of Maharaja's Technological Institute, Thrissur.

Tender No.—7/2017-18.

Cost of tender form:

Original— ` 672

Duplicate— ` 336.

By post (Original)— ` 722 (` 672 + 50).

Last date and time for sale of tender form—19-9-2017 at 1.30 p.m.

Last date and time for receipt of tender— 19-9-2017 at 2 p.m.

Date and time for opening of tender— 19-9-2017 at 2.30 p.m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% of the total cost of article tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected. The envelopes containing the tender should bear the superscription “Tender No. 7/2017-18 due on 19-9-2017 at 2 p.m. and should be addressed to the Principal, Maharaja's Technological Institute, Thrissur-20.

Last date for receipt of tender will be 19-9-2017 at 2 p.m. Late tenders will not be accepted. The tenders will be opened at 2.30 p.m. on 19-9-2017 in the presence of such of the tenderers or their authorised representatives who may be present at that time. The Principal reserves the right to accept or reject any tender without assigning any reason thereof. Approximate estimate cost of the items comes to ` 1,91,000.

Details of Items

Sl. No.	Item
1	Wooden Display Rack with 20 Compartments—1No.
2	Circulation Counter, Particle board, Granite Top—1 No.
3	Computer Table—10 Nos.

Office of the Principal,
Maharaja's Technological Institute,
Thrissur-20.

(Sd.)
Principal.

SHORT TENDER NOTICE

No. D2/4112/2017/GECTCR. *5th August 2017.*

Sealed tenders are invited for the supply of Equipments for Chemical Engineering Department of Government Engineering College, Thrissur.

Sl. No.	Tender No. & Items	Approximate Cost
1	D2/84/2017-18—Equipment	1,31,000
2	D2/96/2017-18—Cubicle	1,81,250

Cost of tender form—` 672 + Postal Charges.

Last date and time of issue of tender form—13-9-2017, 12 Noon.

Last date and time of receipt of tender form—13-9-2017, 2 p. m.

Date and time of opening of tender—14-9-2017, 11 a. m.

Website:www.gectcr.ac.in.

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur on cash remittance of cost of tender form + Postal charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form. Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by V. P. P.

Tenders should be accompanied by EMD of 1% of the amount (subject to a minimum of ` 1,500) by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ` 200. Details can be had from the Govt. Engineering College Office during working hours.

Government Engineering College, Thrissur. DR. JAYANAND, B., *Principal.*

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി1-6819/2017/GECSKP. 2017 ആഗസ്റ്റ് 8.

ശ്രീകൃഷ്ണ പുരം ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ പവർ ഇലക്ട്രോണിക്സ് ഇൻസ്ട്രുമെന്റേഷൻ ലാബിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—10/2017-18.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 448 (400 + 48).

ഡ്യൂപ്ലിക്കേറ്റ്—` 224 (200 + 24).

തപാൽവഴി—` 498.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—13-9-2017, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-9-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—13-9-2017, 3 മണി.

ദർഘാസ് വില പണമായിട്ടോ, മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, എഞ്ചിനീയറിംഗ് കോളേജ്, ശ്രീകൃഷ്ണ പുരം എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ` 1,060 നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ 2 മാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D1/6819/2017/GECSKP. *8th August 2017.*

Sealed tenders are invited for the supply of Equipments for Power Electronics and Instrumentation Lab of Government Engineering College, Sreekrishnapuram. (Here mention the stores briefly with quality and wherever possible quality also).

The envelopes containing the tender should bear the superscription equipments for “Power Electronics & Instrumentation Lab” of this Institution and should be addressed to The Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P.O., Palakkad, (H.E. Designation of Purchasing Officer). Last date for receipt of tenders will be 13-9-2017, 2 p.m. Late tenders will not be accepted. The tenders will be opened on 13-9-2017, 3 p.m. in the presence of such of the tenderers or their authorized representatives who may be present at that time.

Intending tenderers may on application to the Principal, Government Engineering College, Sreekrishnapuram, Mannampatta P.O., Palakkad, obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 448 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 1 p.m. on 13-9-2017. Cheques, Postage Stamps etc. will not be accepted towards the cost of tender forms, nor will the forms be sent per V. P. P. Duplicate tender forms, if required will be issued at ` 224 per copy.

Tender No.—10/2017-18.

Cost of tender form:

Original—` 448 (400 + 48 GST)

Duplicate—` 224 (200 + 24 GST)

By post (Original)—` 498.

Last date and time of sale of tender form—13-9-2017,
1 p. m.

Last date and time of receipt tender—13-9-2017,
2 p. m.

Date and time of opening of tender—13-9-2017,
3 p. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by Money Order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ₹ 200 and Earnest Money Deposit ₹ 1,060. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

DETAILS OF ITEMS

<i>Sl. No.</i>	<i>Name of Item with Specification</i>	<i>No. of items Required</i>
(1)	(2)	(3)
1	DESIGN AND STEP UP DC-DC CONVERTER- Built in power Supply; On board PWM circuit on board MOSFET, IGBT, Transister & SCR Assembly; Test points provided to check the outputs at different blocks Easy to operate and understand sockets provided to make different connections.	1 No.
2	DESIGN AND STEP UP PUSH PULL DC-DC CONVERTER- Inbuilt isolation section for measuring of the signals.	1 No.
3	DESIGN AND STEP UP BUCK DC-DC CONVERTERS- Easy to operate and understand optically isolated PWM generation with gate driver Inbuilt isolation section for measurement of the signal space provided for exteranal inductor connection. Test points provided at output of each section to measure the signals.	1 No.

(1)	(2)	(3)
4	DESIGN AND STEP UP HALF BRIDGE AND FULL BRIDGE CONVERTERS- With Ramp comparator firing scheme Test points to observe output of different blocks on board AC sources of 15 V and 18 V socket provided to make different connections.	1 No.
5	DESIGN AND STEP UP BASIC INVERTER CIRCUTES-On board firing circuit Test point provided to check output at different block, Inbuilt power supply sockets are provided to make conection	1 No.
6	TRANSDUCER MEASUREMENT USING LVDT-Self contained and easy to operate sencitive. Linear. Stable & Accurate 3 half digit LED display with polarity indicator onboard LVDT displacement measurement jig with micrometer Amplitude adjustment for Exitation Generator high repeatability and reliability.	1 No.
7	TRANSDUCER MEASUREMENT USING STRAIN GAUGE-3half Digits LED display sensitive, Linear, Stable & Accurate Test points to observe input of each block onboard offset null adjustment onboard cantilever arrangement	1 No.
8	TRANSDUCER MEASUREMENT USING PRESSURE TRANSDUCER- Data acquisition using USB sensitive, linear, stable & Accurate Functional block Idicated on board mimic On board digital voltmeater on board indicators; Buzzer & LED On board On/Off controller precise signal conditioning	1 No.
9	TRANSDUCER MEASUREMENT USING PHOTOCELLS (Photoconductive Cell, Photovoltaic Cell, Photo Trancistor and pin Photodiode) Rotary & Slide Potentiometers Filament Lamp, 4 mm banana sockets.	1 No.

Office of the Principal,
Government Engineering College,
Sreekrishnapuram,
Mannampatta P. O.,
Palakkad-678 633.

(Sd.)
Principal.

ദർഘാസ് പരസ്യം

[No. C. E. 01/2017-18]

[നമ്പർ സി. ഇ. 01/2017-18]

No. C. E. 09/2017.

7th August 2017.

നമ്പർ സി. ഇ. 09/2017. 2017 ആഗസ്റ്റ് 7.

ഇൻസ്റ്റിറ്റ്യൂട്ട് ഓഫ് പ്രിന്റിംഗ് ടെക്നോളജി ആന്റ് ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജിലെ സ്റ്റേപ്പ് ഫോർ യൂ വിദ്യാർത്ഥികൾക്ക് ലാപ്ടോപ്പുകൾ 11 എണ്ണം വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ താഴെ പറയുന്ന നിബന്ധനകളോടെ ക്ഷണിച്ചുകൊള്ളുന്നു.

അടങ്കൽ തുക— ` 4,40,000.

നിരതദ്രവ്യം— ` 4,400.

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഐ. പി. ടി. ആന്റ് ജി. പി. ടി. സി. ഷൊർണൂർ എന്ന അഡ്രസ്സിൽ മുദ്രവെച്ച കവറിൽ അയയ്ക്കേണ്ടതാണ്. കവറിന് പുറത്ത് ദർഘാസ് നമ്പർ സി. ഇ. 01/2017-18, ദർഘാസിന്റെ പേര്—സ്റ്റേപ്പ് ഫോർ യൂ വിദ്യാർത്ഥികൾക്കുള്ള ലാപ്ടോപ്പുകളുടെ വിതരണം (11 എണ്ണം) സംബന്ധിച്ച് എന്ന് എഴുതിയിരിക്കേണ്ടതാണ്.

നിശ്ചിത ഫോറത്തിലുള്ള ദർഘാസുകൾ ഫോറത്തിന്റെ വിലയായ ` 900 + വാറ്റ് ` 45 (ആകെ ` 945), ഈ സ്ഥാപനത്തിൽ പ്രവർത്തിക്കുന്ന തുടർ വിദ്യാഭ്യാസ കേന്ദ്രത്തിന്റെ (സിഇ-സെൽ) ഓഫീസിൽ അടച്ച് നേരിട്ടോ തപാൽ മാർഗ്ഗം ആവശ്യപ്പെടുന്നവർ ദർഘാസ് ഫോറത്തിന്റെ വിലയ്ക്കുപുറമെ തപാൽ നിരക്കായി ` 40 അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ ഇരട്ടിപ്പ് പകർപ്പുകൾ ` 450 + വാറ്റ് ` 23 (ആകെ ` 473) അടച്ചാൽ ആവശ്യമുള്ള വർക്ക് നൽകുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി അടച്ച തുക യാതൊരു കാരണവശാലും മടക്കി നൽകുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല.

ദർഘാസുകൾ ഈ കാര്യാലയത്തിൽ നിന്നും 18-9-2017 രാവിലെ 11 മണിവരെ വാങ്ങാവുന്നതും 18-9-2017 ഉച്ചയ്ക്ക് 3 മണിവരെ തിരികെ സ്വീകരിക്കുന്നതും ആയിരിക്കും. ഇങ്ങനെ സ്വീകരിച്ച ദർഘാസുകൾ 19-9-2017-ന് രാവിലെ 11 മണിക്ക് ബഹുമാനപ്പെട്ട ഐ. പി. ടി. ആന്റ് ജി. പി. ടി. സി. പ്രിൻസിപ്പാളിന്റെ കാര്യാലയത്തിൽ വെച്ച് ഹാജരുള്ള ദർഘാസുകാരുടെയോ അവർ അധികാരപ്പെടുത്തുന്നവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും.

ദർഘാസ് സമർപ്പിക്കാൻ ഉദ്ദേശിക്കുന്നവർ നേരിട്ടോ തപാൽ മുഖേനയോ മേൽ സൂചിപ്പിച്ച പ്രകാരമുള്ള നിശ്ചിത തീയതിക്കും സമയത്തിനും ഐ. പി. ടി. ആന്റ് ജി. പി. ടി. സി. പ്രിൻസിപ്പാളിന്റെ കാര്യാലയത്തിൽ സമർപ്പിക്കേണ്ടതാണ്. മേൽ സൂചിപ്പിച്ച തീയതിക്കും സമയത്തിനും ശേഷം ലഭിക്കുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. നിർദ്ദേശിക്കപ്പെട്ട രീതിയിലല്ലാതെയോ നിർദ്ദിഷ്ട സമയക്രമം പാലിക്കാത്തതോ നിശ്ചിത തുക അടയ്ക്കാത്തതോ വിലപനയ്ക്ക് മുമ്പുള്ള അവസ്ഥയിൽ നിന്ന് കാര്യമായ മാറ്റങ്ങൾ വന്നതോ ആയ ദർഘാസുകൾ നിരൂപാധികം നിരസിക്കുന്നതാണ്. ദർഘാസ് സംബന്ധിച്ച മറ്റു കൂടുതൽ വിശദാംശങ്ങൾ ഈ ഓഫീസിൽനിന്നും എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും അറിയാവുന്നതാണ്.

Sealed competitive tenders are invited for the supply of Laptops (11 Nos.) for the STEP 4 U students of IPT & GPTC, Shoranur.

Tenders should be addressed to the Principal, IPT & GPTC, Shoranur in a sealed cover with the Tender No. CE 01/2017-18 and tender name, supply of Laptops (11 Nos.) for the STEP 4 U students, duly superscribed on the cover.

Approximate Cost— ` 4,40,000.

EMD— ` 4,400.

Tender forms in the prescribed form can be obtained from the Office (CE CELL) of the Principal, IPT & GPTC, Shoranur either in person on cash remittance of ` 900 + VAT ` 45 (Total ` 945) or by post through Money Order, with postage charge of ` 40 in addition to the cost of tender form, if the same is to be send by post. Duplicate copies of the tender form are also available on payment of ` 450 + VAT ` 23 (Total ` 473). The cost of tender form once paid will not be refunded under any circumstances. Tender forms are not transferable too.

The last date and time for the sale of tender form is up to 11 a. m. on 18-9-2017 and the last date of receipt of tender form is up to 3 p. m. on 18-9-2017. Received tenders will be opened at 11 a. m. on 19-9-2017 at the office of the undersigned in presence of tenderers or their authorized nominees who may be present at that time.

Intending tenderers shall either submit the tenders directly of this office or send the same so as to reach the undersigned on the due date and time mentioned above. No tender received after the specified date and time will be accepted on any account. Tenders which are not in the prescribed form, not stipulating the period of firmness and with price variation clauses and or subject to prior sale conditions are liable to be rejected. Other details can be had from the office of the undersigned on all working days.

Specification

- * Description-HP 240 G5
- * Intel Core i3-6006U processor or Similar
- * chipset-integrated
- * memory 4 GB DDR4-2133 -SD-RAM
- * Hard drive -500 GB SATA (7200 rpm)
- * Optical drive-DVD Drive
- * Display-14" diagonal HD SAV LED-backlit(1366 × 768)
- * Audio/visual - HD audio with DTS studio sound

- * Communications-integrated 10/100/1000 GbE
- * Integrated wireless-optional 802.11 b/g/n, Bluetooth 4.0
- * Key board-full sized textured black island-style keyboard, touchpad with multi touch
- * Pointing device-touchpad with 2 pick button, Multi-touch gestures supported
- * battery-Primary battery (3 cell-31wh li-on
- * interfaces/ports-(VGA—one, HDMI-1, headphone/microphone combo-one, power connector-one, RJ-45/Ethernet-one, USB 3.0-one, USB 2.0-two, multy media reader slot supporting SD,SDXC-one)
- * Operating system-Windows 10 pro
- * security hardware-security lock slot
- * System dimation-34.54x24.15x2.39 cm
- * Certifications-UL, CSA, FCC compliance ENERGY STAR EPEAT-Gold, green peace certification
- * Warranty-1 year onsite warranty with ADP.

ദർഘാസുകൾ ആവശ്യമുള്ളവർക്ക് സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട് ഓഫീസിൽ നിന്നും നേരിട്ട് 19-9-2017 ഒരുമണി വരെ ഓഫീസ് വേളയിൽ ലഭിക്കുന്നതാണ്. തപാലിൽ വേണ്ടവർ ` 710-ന്റെ മണിയോർഡർ സഹിതം പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട്, തലപ്പുഴ പി. ഒ., മാനന്തവാടി-670 644 എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതാണ്. ദർഘാസുകൾ ലഭിക്കേണ്ട അവസാന തീയതി 19-9-2017, 2 മണി ആകുന്നു. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കിക്കൊടുക്കുന്നതല്ല. ആവശ്യമെങ്കിൽ ദർഘാസ് റദ്ദ് ചെയ്യാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്. ദർഘാസുകൾ 19-9-2017, 3 മണിക്ക് ഹാജരായിട്ടുള്ളവരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഡി. ഡി., ചെക്ക്, പോസ്റ്റൽ ഓർഡർ തുടങ്ങിയ രൂപത്തിൽ സ്വീകരിക്കുന്നതല്ല. ഇനങ്ങളെപ്പറ്റി വിശദവിവരങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ` 336-ന് ലഭ്യമാണ്. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും, ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

Office of the Principal,
Institute of Printing Technology &
Govt. Polytechnic College, Shoranur.

(Sd.)
Principal.

[No. 9/2017-18]

ലഘു ദർഘാസ് പരസ്യം

[നമ്പർ 9/2017-18]

നമ്പർ ഡി1/4371/2017/GECWYD. 2017 ആഗസ്റ്റ് 14.

വയനാട് സർക്കാർ എഞ്ചിനീയറിംഗ് കോളേജിലെ മെറ്റീരിയൽ ടെസ്റ്റിംഗ് ലാബിലേക്ക് ആവശ്യമായ കാമ്പ്രഷൻ ടെസ്റ്റിംഗ് മെഷീൻ വിതരണം ചെയ്യാൻ താല്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക—` 2,75,000.

നിരതദ്രവ്യം—` 2,750.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 600+12% ജി.എസ്.ടി.=672.

ഡ്യൂപ്ലിക്കേറ്റ്—` 336.

തപാൽ വഴി—` 710.

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട്, തലപ്പുഴ പി. ഒ., മാനന്തവാടി-670 644 എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതും കവറിനുപുറത്ത് ദർഘാസ് നമ്പരും ഇനത്തിന്റെ പേരും രേഖപ്പെടുത്തേണ്ടതുമാണ്.

No. D1/4371/2017/GECWYD. 14th August 2017.

Sealed tenders are invited for the supply of Compression Testing Machine for the use of Material Testing Lab of Civil Engineering in Government Engineering College, Wayanad.

P. A. C.—` 2,75,000.

EMD—` 2,750.

The tenders should be superscribed the Tender No. 9/2017-18 due on 19-9-2017 at 2 p.m. and addressed to the Principal, Government Engineering College, Wayanad. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 19-9-2017 in the presence of such of the tenderers or their authorised representatives who may be present at the time. Intending tenderers may on application to the Principal, Government Engineering College, Wayanad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance ` 672 which is the price fixed for a form/set of form and which is not refundable under any circumstances. Those who need the tender form by post should send

M. O. ^ 710 to the Principal, Government Engineering College, Wayanad. The tender forms are not transferable. Detailed specification of the item will be obtained from the Office along with tender form. Sale of tender forms will be closed at 1 p.m. on 19-9-2017. DD/Cheque/Postage Stamps etc. will not be accepted towards the cost of the tender forms not will forms be sent by VPP. Duplicate tender forms, if required will be issued at ^ 336 per copy. As per condition the tenderer should send along with his tender an preliminary agreement executed and signed in Kerala Stamp Paper value of ^ 200 and Earnest Money Deposit 1% of the total cost of articles tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

NB.—The format of agreement attached in page No. 8 of the tender form.

Details of Items with Specification

<i>Item with Specification</i>	<i>Qty.</i>
Digital Compression Testing Machine 2000 kN	
Ram diameter (mm) ..	234 mm
Ram travel (mm) ..	50 mm
Least count (in kn) ..	1 kN
Maximum pressure (kgs./cm) ..	480 kg/cm
Platen diameter (mm) ..	300 mm
Horizontal clearence (mm) ..	310 mm
Vertical day light (mm) ..	410 mm
Height of load frame (mm) with leadscrew ..	1050 mm
Weight of machine approximately (kgs.) ..	700 kg
Specimen can be tested	
Cube (mm) ..	100,150,200
Cylinder (mm) ..	100 x 200, 150 x 300
	1No.

- *230v driven motor 1 hp (440v 3phase optional)
- *Overload cut off
- *Over lift cut off
- *Compact design only loadframe to be based mount
- *Pumping unit clamped on loadframe
- *Centering pins on platen for centering the cube
- *Quick lifting ram til contact with specimen
- *Matt finishing paint in dark color won't be looking dusty or old
- *Push buttons with inbuilt light indicators.
- *Warranty minimum 2 years.

Govt. Engineering College,
Wayanad,
Mananthavady,
Tel: 04935-271261.

(Sd.)
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി1-3488/17/ജിസിഇകെ. 2017 ആഗസ്റ്റ് 4.

കണ്ണൂർ എഞ്ചിനീയറിംഗ് കോളേജിലെ ഇലക്ട്രോണിക്സ് ആന്റ് ഇലക്ട്രിക്കൽ എഞ്ചിനീയറിംഗ് വിഭാഗത്തിലെ ഇലക്ട്രോണിക് എഞ്ചിനീയറിംഗ് ലാബിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചു കൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—ഡി1-3488/17/ജിസിഇകെ.

ഏകദേശ അടങ്കൽ തുക—^ 2,10,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—^ 525

ഡ്യൂപ്ലിക്കേറ്റ്—^ 250 + 5% നികുതി

തപാൽ വഴി—^ 525 + 27

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—13-9-2017, 2 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—13-9-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—14-9-2017, 11 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവെച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ^ 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറു മാസം വരെ വില നിരക്കിന് പ്രാബല്യമുണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D1-3488/17/GCEK.

4th August 2017.

ലഘു ദർഘാസ് പരസ്യം

Sealed tenders are invited for the supply of Equipments for use in the Electronics Engineering Lab of EEE Department of Government College of Engineering, Kannur.

Tender No.—D1/3488/17/GCEK.

Estimate Cost—` 2,10,000.

Cost of tender form :

Original—` 525.

Duplicate—` 250 + 5% VAT.

By Post (Original)—` 525 + ` 27

Last date and time of sale of tender—13-9-2017, 2 p. m.

Last date and time receipt of tender—13-9-2017, 3 p. m.

Date and time of opening of tender—14-9-2017, 11 a. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of above prices fixed for the same and which is nonrefundable under any circumstances. The tender forms are not transferble. Cost of tender form is only acceptable by money order or cash remittance to Government College of Engineering, Kannur. As per condition the tenderer should along with this tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% of the total cost of article tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

Govt. College of Engineering, Kannur-670 563.

(Sd.) Principal.

നമ്പർ ഇ-471/2017.

2017 ജൂലൈ 25.

നെരുവമ്പ്രം ഗവൺമെന്റ് ടെക്നിക്കൽ ഹൈസ്കൂളിലെ കമ്പ്യൂട്ടർ ലാബിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യുവാൻ തയ്യാറുള്ളവരിൽ നിന്നും മുദ്രവച്ചതും മത്സരസ്വഭാവമുള്ളതുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—02/2017-18.

അടങ്കൽ തുക—` 1,50,000.

ദർഘാസ് ഫോറത്തിന്റെ വില :

ഒറിജിനൽ—` 500 + GST.

ഡ്യൂപ്ലിക്കേറ്റ്—` 250 + GST.

ദർഘാസുകൾ വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—18-9-2017, 11 മണി.

ദർഘാസുകൾ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—18-9-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-9-2017, 3 മണി.

ദർഘാസ് ഫോറത്തിന്റെ വില മണിയോർഡർ ആയും സ്വീകരിക്കുന്നതാണ്. ഫോറങ്ങൾ തപാൽ മാർഗ്ഗവും നേരിട്ടും ലഭിക്കുന്നതാണ്.

എൻബി:

- ഉപകരണങ്ങളുടെ വിശദവിവരം ഫോറത്തിന്റെകൂടെ ലഭിക്കുന്നതാണ്.
- നിരതദ്രവ്യം 1%.
- ` 200 -ന്റെ മുദ്രപത്രത്തിൽ ഉടമ്പടി അടക്കം ചെയ്യേണ്ടതാണ്.

No. E-471/2017.

25th July 2017.

Sealed competitive tenders are invited for the supply of 5 KVA UPS with batteries for the use of Computer Lab of Government Technical High School, Neruvambram.

Tender No.—2/2017-18.

Cost of tender form :

Original—` 500 + GST.

Duplicate—` 250 + GST.

Last date and time of sale of tender form—18-9-2017, 11 a. m.

Last date and time of receipt of tender form—18-9-2017, 2 p. m.

Opening date and time of tenders—18-9-2017, 3 p. m.

Tender forms and List can be had from the Office of the Superintendent, Govt. Technical High School, Neruvambram, P. O. Payangadi, Pin-670 303, Kannur, by Money Order. No other form of remittance will be accepted. Estimate Cost ` 1,50,000.

E. M. D.—1% of the quoted value by means of Demand Draft/FDR drawn in favour of the Superintendent (Minimum of ` 1,500), Govt. Technical High School, Neruvambram from a Nationalized Bank, Bankers cheque will not be accepted.

Tenders should be accomplished by an agreement in Kerala Stamp Paper worth ` 200. Tenders without Agreement, E. M. D. will be rejected. Tender should be clearly superscribed and the same will be opened at the specified date and time in the presence of such tenderers or their authorized representative. Late tenders will not be considered. If the opening date happens to be a holiday the tender will be opened on the next working day.

Govt. Technical High School,
Neruvambram, P. O. Payangadi,
Kannur.

(Sd.)
Superintendent.

**Vocational Higher Secondary Education
Department**

പുനർ ദർഘാസ് പരസ്യം

നമ്പർ വി. എക്സ്.4/1443/2017. 2017 ആഗസ്റ്റ് 14.

തൊഴിലധിഷ്ഠിത ഹയർ സെക്കന്ററി വിദ്യാഭ്യാസ വകുപ്പിന്റെ കീഴിലുള്ള പരീക്ഷാവിഭാഗത്തിനാവശ്യമായ കമ്പ്യൂട്ടർ പേപ്പർ സ്കോർ ഷീറ്റ് (ഒന്നാം വർഷം) ലഭ്യമാക്കുന്നതിലേക്കായി പ്രമുഖ സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. സ്കോർ ഷീറ്റിന്റെ ആകൃതി, സുരക്ഷിതത്വം, വലിപ്പം, തുടങ്ങിയ കൂടുതൽ വിവരങ്ങൾ തൊഴിലധിഷ്ഠിത ഹയർ സെക്കണ്ടറി വിദ്യാഭ്യാസ ഡയറക്ടറുടെ ഓഫീസിൽ നിന്നും എല്ലാ പ്രവൃത്തി ദിവസങ്ങളിലും ലഭിക്കുന്നതാണ്.

അടങ്കൽ തുക—` 1,93,000.

നിരതദ്രവ്യം—1%.

സെക്യൂരിറ്റി ഡെപ്പോസിറ്റ് (ബാങ്ക് ഗ്യാറണ്ടി)—5%.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 600 + 12% ജി. എസ്. ടി. യും

ദർഘാസ് വിൽക്കുന്നതും സ്വീകരിക്കുന്നതുമായ തീയതിയും സമയവും—15-9-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—16-9-2017, 11 മണി.

ദർഘാസുകൾ ലഭിക്കേണ്ട വിലാസം—ഡയറക്ടർ, തൊഴിലധിഷ്ഠിത ഹയർ സെക്കന്ററി വിദ്യാഭ്യാസ വകുപ്പ്, ഹൗസിംഗ് ബോർഡ് ബിൽഡിംഗ്, ശാന്തിനഗർ, തിരുവനന്തപുരം.

No. VX4-1443/2017.

14th August 2017.

Sealed tenders are invited from reputed and renowned firms for the supply of sheet computer paper with pre-printed format of score sheet (First year) required for the Examination wing of the Department of Vocational Higher Secondary Education, Kerala as detailed below.

Approximate Cost—` 1,93,000.

E. M. D.—1%.

Security Deposit in the form of Bank Guarantee—5%.

Cost of tender form—` 600 + 12 % GST

Last date and time of sale of tender form—15-9-2017, 3 p. m.

Date and time of opening of tender—16-9-2017, 11 a. m.

Designation and Address of Officer to whom the tender is to be addressed—Director, Vocational Higher Secondary Education, Housing Board Building, Santhi Nagar, Thiruvananthapuram.

Tender documents and other details can be had from Director of Vocational Higher Secondary Education, Housing Board Building, Santhi Nagar, Thiruvananthapuram.

Re Tender No. 2/2017-18

Details of Articles required

Score Sheet

Size : 110 GSM, 8.5 × 12 = 50000 Nos.

Security Features

Two Visible

Three Secrets

Colour

Will be specified in the supply order.

Board of Vocational Higher Secondary Examination, Thiruvananthapuram-695 001.

E. mail : vhsexamination@gmail.com.

(Sd.)
Director.